



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Monday,8th August 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

COURT NO: 1

[DIVISION BENCH-I

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 18-07-2022 TO 18-08-2022
(RELATING TO DIVISION BENCH-I), ALONG WITH
THE FOLLOWING MATTERS**

THIS BENCH WILL RISE AT 3:40 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	CRP/81/2022	MR. KEVIZATHI SESA Versus THE STATE OF NAGALAND AND 4 ORS.	MR LIMAWAPANG	ADDL. AG, NAGALAND
2	WP(C)/167/2022 FIXED	JAGADISH MASHAHARY AND ANR Versus THE STATE OF ASSAM AND 6 ORS	MR D KALITA MR R MAJUMDAR MR R DHAR MRS. R RONGMEI MR B C MUCHAHARY	GA, ASSAM SC, HEALTH
3	WP(C)/4990/2022	ABHIJIT ROY Versus THE UNION OF INDIA AND 2 ORS.	MR. S CHAMARIA MR. M ALI MR A N SARMAH MR. D DAS	ASSTT.S.G.I.
ADMISSION				
4	C.Ex.App./4/2021 FIXED	COMMISSIONER, Versus M/S OIL INDIA LTD.	MR. S C KEYAL	MR K KHANNA MR D DAS
5	WITH C.Ex.App./3/2021	COMMISSIONER, CENTRAL GOODS AND SERVICES TAX, DIBRUGARH Versus M/S OIL INDIA LTD.	MR. S C KEYAL	MR D DAS
6	WITH C.Ex.App./5/2021	COMMISSIONER, CENTRAL GOODS AND SERVICES TAX, DIBRUGARH Versus M/S OIL INDIA LTD.	MR. S C KEYAL	MR K KHANNA MR D DAS
7	WITH C.Ex.App./7/2021	COMMISSIONER, CENTRAL GOODS AND SERVICES TAX, DIBRUGARH Versus M/S OIL INDIA LTD.	MR. S C KEYAL	MR K KHANNA MR D DAS

8	WITH C.Ex.App./8/2021	COMMISSIONER, CENTRAL GOODS AND SERVICES TAX, DIBRUGARH Versus M/S OIL INDIA LTD.	MR. S C KEYAL	MR K KHANNA MR D DAS SC, I O C
9	WITH C.Ex.App./9/2021	COMMISSIONER, CENTRAL GOODS AND SERVICES TAX, DIBRUGARH Versus M/S OIL INDIA LTD.	MR. S C KEYAL	MR K KHANNA MR D DAS SC, OIL
10	WITH C.Ex.App./10/2021	COMMISSIONER, CENTRAL GOODS AND SERVICES TAX, GUWAHATI Versus M/S OIL INDIA LTD.	MR. S C KEYAL	MR K KHANNA MR D DAS SC, OIL
11	WA/298/2021 FIXED, CAVT./377/2019 (D/O)	UNION OF INDIA AND 3 ORS Versus BIKRAM RANA	MR. S C KEYAL ASSTT.S.G.I.	MR. B CHETRI FOR CAVEATOR
12	WP(C)/385/2021 FIXED	SADHANA DAS AND 3 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR R K MOUR MR P DAS MR. R GUPTA MS. J BHATTACHARJEE	SC, REVENUE SC, G M D A
13	WP(C)/4840/2021 FIXED	ASHOK KUMAR DAS AND 3 ORS Versus THE UNION OF INDIA AND 3 ORS	MR. A AHMED MRS. R DEVI MS. D GOSWAMI	C.G.C. MRS. R DEVI ASSTT.S.G.I.
14	WA/2/2022 FIXED	JOHN RAMMAWIA Versus THE STATE OF MIZORAM AND 5 ORS	MR L SAILO MS C LALLAWMZUALI	GA, MIZORAM
15	WA/167/2022 CAVT. NO.05232/022, FIXED, CAVT./523/2022	THE MANAGEMENT OF TEA RESEARCH ASSOCIATION Versus TOCKLAI EMPLOYEES UNION AND ANR.	MR S N SARMA SENIOR ADVOCATE MR. P K GOSWAMI MR. M HUSSAIN MR. K KALITA MS. C BASUMATARY MS G SWAMI	MS S MOCHAHARI MR A DASGUPTA MR SISHIR DUTTA MS B DAS MR. S DUTTA FOR CAVEATOR
16	WA/213/2022 CAVT. NO.06752/022, FIXED, CAVT./675/2022	B. K. CONSTRUCTION Versus MANAGING DIRECTOR NATIONAL HEALTH MISSION, ASSAM AND 2 ORS.	MR. A K SHARMA MR A CHALIHA	MR P NAYAK SC, HEALTH FOR CAVEATOR
17	WA/241/2022	M/S TECHNO CANADA INC. Versus OIL INDIA LTD. AND 2 ORS.	MR. K N CHOUDHURY MR. A DAS	SC, OIL
18	WA/247/2022	BISWANATH CHARIALI MUNICIPAL BOARD Versus THE STATE OF ASSAM AND 2 ORS.	MR. P J SAIKIA MR. P BORDOLOI	GA, ASSAM
19	WA/253/2022	ARUNJYOTI THAKURIA Versus THE UNION OF INDIA AND 3 ORS.	MR. A K PURKAYASTHA MR. S NATH MR. S SHARMA	SC, NF RLY
ORDERS				
20	WA/411/2013	NIROD KUMAR DAS and 7 ORS. Versus MUSHARRAF HUSAIN CHOUDHURY and 5 ORS.	MR.D DAS MR.R SINGHA	GA, ASSAM MR. I H SAIKIA MR. B BORAH MR. K KALITA MS L HMAR R K HAJONG MR. L M RAHMAN MS.A KALITA MR.B K BORA MR.M R ISLAM
	WITH MC/3593/2013 in WA/411/2013	NIROD KUMAR DAS and 7 ORS. Versus MUSHARRAF HUSAIN CHOUDHURY and 5 ORS.	MR.D DAS MR.R SINGHA	GA, ASSAM
21	I.A./2893/2015 in WA/264020/2015	MD. MOZIBUR RAHMAN Versus THE STATE OF ASSAM and 7 ORS,	MR.B K BHAGAWATI MR.A CHAKRABORTY	GA, ASSAMMR.BK.SARMA

	WITH WA/264020/2015 (Filing Number)	MD MOZIBUR RAHMAN Versus THE STATE OF ASSAM and 7 ORS		
22	PIL/23/2017	HARESHWAR ROY Versus THE STATE OF ASSAM and 6 ORS.	MR.G C PHUKAN MR.S K SINGH MR.G UDDIN MS.P BARMAN	GA, ASSAM
23	WA/251/2017	ASSAM POWER DISTRIBUTION CO. LTD. and ANR, Versus GREEN ASSAM TEA INDUSTRIES,	MR.B D DAS MR.N GOSWAMI MR.H K SARMA MR. D NATH MR.S DUTTA	
24	PIL(Suo Moto)/8/2018 FIXED	X X X Versus IN RE - THE STATE OF ASSAM AND ANR.	MR S S DEY SC, GHC	GA,ASSAM MR. Y DOLOI (SC, TRANSPORT, R1, R2)
25	WA/44/2018	JIYARUL HOQUE Versus THE STATE OF ASSAM AND 5 ORS	MR. S K TALUKDAR MR. J M A CHOUDHURY MR. A B T HAQUE	SC, SEC. EDU.(R1TO3) MR. U DUTTA
	WITH I.A.(Civil)/655/2018 in WA/44/2018	MD JIYARUL HOQUE Versus THE STATE OF ASSAM AND 5 ORS	MR. S K TALUKDAR MR. J M A CHOUDHURY MR. A B T HAQUE	SC, SEC. EDU.(R1TO3)
26	I.A.(Civil)/232/2018 in WA/11/2018	CENTRAL BANK OF INDIA Versus RABIN CHANDRA SARMA	MR. M K MISRA	
	WITH WA/11/2018	CENTRAL BANK OF INDIA Versus RABIN CHANDRA SARMA	MR. M K MISRA	MR. S UKTAR
	WITH I.A.(Civil)/234/2018 in WA/11/2018	CENTRAL BANK OF INDIA Versus RABIN CHANDRA SARMA	MR. M K MISRA	
27	I.A.(Civil)/3307/2018 in WA/262/2018	SMT SUBRATA RAJKUMARI Versus THE STATE OF ASSAM AND 3 ORS	MR. M K CHOUDHURY MR. A BARKATAKI MR. N BARUAH MR P BHARDWAJ MR. M SARMA	SC, ELEM. EDU
	WITH WA/262/2018	SMT SUBRATA RAJKUMARI Versus THE STATE OF ASSAM AND 3 ORS	MR. M K CHOUDHURY MR. A BARKATAKI MR. N BARUAH MR P BHARDWAJ MR. M SARMA	SC, ELEM. EDU
28	PIL(Suo Moto)/5/2021	XXX Versus IN RE - STATE OF ARUNACHAL PRADESH AND 4 ORS	MR. U K NAIR, SR. ADV	MR N DUTTA, AG, AP MR. A CHANDRAN, ADDL. SR. GA, AP
29	I.A.(Civil)/894/2021 WITH Mat.App./13/2014 (D/O) in Mat.App./13/2014	RINTI DEKA Versus BHABEN KUMAR	MR. R ALI MR. B CHOWDHURY MR. H A AHMED	MR R M DAS
30	I.A.(Civil)/1708/2021 FIXED, WITH WA/16/2012 (D/O) in Review.Pet./8168/2021	SASHADHAR PATOWARY Versus THE HONBLE CHAIRMAN, APDCL, AEGCL, APGCL AND 3 ORS.	MR. P MAHANTA PETITIONER IN PERSON AMICUS CURIAE	SC, APDCL
	WITH Review.Pet./8168/2021 (Filing Number)	SASHADHAR PATOWARY Versus THE HONBLE CHAIRMAN A.P.D.C.L, A.E.G.C.L AND A.P.G.C.L AND 3 ORS. B		
31	Mat.App./2/2022	ASHOK GANGULY Versus SIMA GANGULY	MR D DEKA MR. M A CHOUDHURY	MR. A DHAR MISS S ROY MD F FARIDI
32	PIL/38/2022 FIXED	ORIENTAL RURAL DEVELOPMENT SOCIETY AND 7 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. A SARMA MR. A D CHOUDHURY MR. LENTSO	GA, ASSAM MR. N M DUTTA (R-4,5) MR. S C KHOUND (R-4,5)

33	WA/136/2022 FIXED	LALRAMTHARA PACHUAU AND 4 ORS. Versus MIZORAM UNIVERSITY (MZU) AND 2 ORS.	MS C LALLAWMZUALI MR. R R Gogoi MR L SAILO	MR. I CHOWDHURY SR ADV (R1, R2) MR. A K BARUAH (R1, R2) MR. S BISWAKARMA (R1, R2) MS G DAS (R1, R2) MR T DAS (R1, R2)
34	WA/154/2022 CAVT. NO.04412/022, FIXED, CAVT./441/2022	SWAPAN KUMAR SINGHA Versus THE STATE OF ASSAM AND 7 ORS	MR. I H SAIKIA MR. K KALITA MS L HMAR R K HAJONG	SC, SEC. EDU. MRS. K DEVI MR. S K GOSWAMI (R-7) MS N SAIKIA MR. B K GOSWAMI (R-7) SC, N C T E MR. R SHARMA (R-7) MS S A KHALIFA FOR CAVEATOR
35	Cont.Cas(C)/310/2022	DURGESH KUMAR PATEL Versus GIRISH CHANDRA MURMU	MR K K MAHANTA (Sr. Advocate) MS N BEGUM MR S GAUTAM M R Sharma	
36	I.A.(Civil)/888/2022 in WA/3399/2022	CENTER FOR ENVIRONMENT PROTECTION (CEP) Versus THE STATE OF MIZORAM AND ORS.	MR P BANERJEE MR LALNUNMAWIA	MR. P GOSWAMI (r-5) S BORA (r-5) MR H K SARMA (r-5) MR BHARGAV DAS (r-5) ADDL. GA, MIZORAM AG, MIZORAM
	WITH WA/3399/2022 (Filing Number)	CENTER FOR ENVIRONMENT PROTECTION (CEP) Versus THE STATE OF MIZORAM AND ORS. B		
	WITH I.A.(Civil)/890/2022	CENTER FOR ENVIRONMENT PROTECTION (CEP) Versus THE STATE OF MIZORAM AND ORS.		GA, MIZORAM
37	I.A.(Civil)/1900/2022 in WA/6456/2022	OIL AND NATURAL GAS CORPORATION LTD. AND 4 ORS. Versus SANJIB BORGHAIN	MR. M K DAS	
	WITH WA/6456/2022 (Filing Number)	OIL AND NATURAL GAS CORPORATION LTD. AND 4 ORS. Versus SANJIB BORGHAIN E	MR. M K DAS	
38	I.A.(Civil)/2129/2022 BY SLIP in WP(C)/28/2021 WITH WP(C)/28/2021	HAMJANA HOJAI AND 2 ORS. Versus BONDITA BORAH AND 18 ORS. BONDITA BORAH Versus THE STATE OF ASSAM AND 16 ORS	MR. V RAJKHOWA MR. D GOGOI MS. S S SAIKIA	GA, ASSAM SC, APSC MS. S S SAIKIA MR J CHUTIYA (R-4- 6) SC, APSC MS. D KALITA (R-7-10) MRS N DEKA (R-7-10) MR. V RAJKHOWA (R-1- -17) MS. S KEMPRAI (R-4- 6) MR. S HAZARIKA (R-18) MR. D GOGOI (R-11-17) SC, PERSONNEL DEPT.
	WITH I.A.(Civil)/2370/2021 in WP(C)/28/2021	THE ASSAM PUBLIC SERVICE COMMISSION Versus BONDITA BORAH AND 17 ORS.	MR. T J MAHANTA MR. P P DUTTA	MR. M K SARMA MR. S BANIK MR. V RAJKHOWA (R11- R17) MR F KHAN

	WITH I.A.(Civil)/1572/2022 in WP(C)/28/2021) THE ASSAM PUBLIC SERVICE COMMISSION Versus BONDITA BORAH AND 16 ORS.	MR. T J MAHANTA	MR J CHUTIYA (R-4- 6) MS. S S SAIKIA MS. S KEMPRAI (R-4- 6) MR. S S SAIKIA
	WITH I.A.(Civil)/1719/2022 in WP(C)/28/2021	THE ASSAM PUBLIC SERVICE COMMISSION AND ANR. Versus BONDITA BORAH AND 16 ORS.	SC, APSC MR. A BORUA MS P SARMA	
39	WITH WP(C)/5169/2020	NAVIN KUMAR RAY Versus THE STATE OF ASSAM AND 4 ORS.	MR. S BANIK MR H GUPTA MS. R M SARMAH	SC, APSC SC, PERSONNEL DEPT.
40	WITH WP(C)/5248/2020	BONANI PRIYA RAJKONWAR Versus THE STATE OF ASSAM AND 4 ORS	MR F KHAN MS D BARUAH MS BISMITA BARMAN	GA, ASSAM SC, APSC
41	WITH PIL/83/2021	SIDHARTHA SARMAH Versus THE STATE OF ASSAM AND 3 ORS.	MR. K N CHOUDHURY MR. U K NAIR MR. T DEURI MR. S HAZARIKA	GA, ASSAM SC, APSC
	WITH I.A.(Civil)/79/2022 in PIL/83/2021	THE ASSAM PUBLIC SERVICE COMMISSION AND ANR. Versus SIDHARTHA SARMAH AND 2 ORS.	MR. T J MAHANTA MR. P P DUTTA	GA, ASSAM MR. S HAZARIKA
42	WITH WP(C)/1208/2022	DHRITIDEEP DAS Versus THE STATE OF ASSAM AND 3 ORS	MR. K N CHOUDHURY MR. U K NAIR MR B KAUSHIK MR. S HAZARIKA N GAUTAM MR S SARMAH	GA, ASSAM SC, APSC
HEARING				
43	WP(C)/7886/2015 FIXED	UMESH TAMULI and 176 ORS Versus THE STATE OF ASSAM AND 3 ORS	MS.B CHOUDHURY MS.H DEKA MS.P DUTTA	GA, ASSAM MR.A DAS(R-4) MR.S R RABHAR-4 MR.C CHOUDHURY AG, ASSAM
44	WA/341/2018 FIXED	MOKSHADA SHARMA KATAKI Versus ASSAM GRAMIN VIKASH BANK AND 5 ORS	MR. K SARMA MR D DAS MR. M BARUAH	MS. N MODI MR SISHIR DUTTA MR. C SHARMA MR. R A HAZARIKA MR. SIDHANT DUTTA
45	Mat.App./11/2019 FIXED, WITH LCR	SRI GOUR BIJOY GOSWAMI Versus SMTI. PAROMITA SINHA	MR. I ALAM MR. T SK MS. R R BORAH	
46	WA/24/2020 FIXED	MD. JOYNAL ABEDIN Versus THE STATE OF ASSAM AND 3 ORS	MR. P K ROYCHOUDHURY MR. N G KUNDU MR G DEKA MS. P UPAMANYU	GA, ASSAM
47	WITH WA/316/2019	MARKAZUL MA ARIF Versus THE STATE OF ASSAM AND 4 ORS	MR. B C DAS MR. D DAS SR. ADV MR D N BHATTACHARYYA MR K TALUKDAR MS S SHARMA	GA, ASSAM SC. REVENUE
48	WITH WA/338/2019	MARKAZUL MAARIF, Versus THE STATE OF ASSAM AND 4 ORS,	MR. B C DAS MR. D DAS SR. ADV MR D N BHATTACHARYYA MR K TALUKDAR MS S SHARMA	GA, ASSAM SC, REVENUE

49	PIL/57/2021 FIXED	CHIRIYAKHANA PATHA JYESTHO NAGARIK SANSHTA Versus THE STATE OF ASSAM AND 5 ORS. B	MR. A PHUKAN MR. W SHARMA	GA, ASSAM MR. K GOGOI SC, P H E SC, WATER RESOURCE SC, GMC SC, G M D A
50	PIL/62/2021 FIXED	ALL RABHA STUDENTS UNION AND 2 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. S R RABHA MR P BHARDWAJ	GA, ASSAM MR B CHOUDHURY (r-5) SC, EXCISE DEPTT.
WITH				
51	PIL/51/2021	BISHWAJIT DAS Versus THE STATE OF ASSAM AND 4 ORS	MR F Z MAZUMDER	GA, ASSAM MR B CHOUDHURY (R-5) SC, EXCISE DEPTT.
52	WA/85/2021 B/O	STATE OF ASSAM AND 2 ORS Versus M/S EMAMI LIMITED AND 3 ORS	MR A KALITA MR B CHOUDHURY MS K GANGAWAT	DR. A SARAF MR. P DAS MR G DAS MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA ASSTT.S.G.I.
53	PIL/89/2021 FIXED	PARASH KUMAR BHATTACHARJEE Versus THE STATE OF ASSAM AND 4 ORS.	PETITIONER IN PERSON	GA, ASSAM SC, IRRIGATION

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LEAVE NOTE OF ADVOCATES FOR 08/08/2022

1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MR H Dey	20-07-2022	To	19-08-2022
3)	MS. A DEVI	21-07-2022	To	19-08-2022
4)	MR. O P BHATI	29-07-2022	To	12-08-2022
5)	MR. S B PRASAD	31-07-2022	To	13-08-2022
6)	MRS. N BARUAH	01-08-2022	To	13-10-2022
7)	MR D K DAS	08-08-2022	To	10-08-2022
8)	MR B KAUSHIK	03-08-2022	To	12-08-2022
9)	MR. S SINHA	04-08-2022	To	10-08-2022
10)	MR. R P SINGH	09-08-2022	To	23-08-2022
11)	MR D K DAS	04-08-2022	To	08-08-2022
12)	MR. D DAS SR. ADV	05-08-2022	To	09-08-2022
13)	MR. V K CHOPRA	16-08-2022	To	16-08-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 3:45 PM]

BEFORE:

HONOURABLE THE CHIEF JUSTICE

COURT NO: 1

[THIS BENCH WILL SIT AT 3:45 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDERS

1	I.A.(Civil)/131/2020 in MACApp./283197/2016	SMT. KIRAN KALITA AND 2 ORS. Versus SRI NITESH KUMAR GUPTA AND 2 ORS.	MR. B K JAIN MS. M DASGUPTA MR. D N CHOUDHURY	MR T KALITA MR. A KAKATI
	WITH MACApp./283197/2016 (Filing Number)	SMT KIRAN KALITA and 2 ORS Versus SRI NITESH KUMAR GUPTA and 2 ORS	MR.B K JAIN	
	WITH I.A.(Civil)/11598/2019 (Filing Number)	SMT KIRAN KALITA and 2 ORS Versus SRI NITESH KUMAR GUPTA and 2 ORS		
2	I.A.(Civil)/138/2020 in MACApp./533/2020	M/S UNITED INDIA INSURANCE CO. LTD. Versus SMTI. SRIMATI DEVI AND 7 ORS	MR. A J SAIKIA MR. A AHMED MR G S BORO MR. B SONOWAL	
	WITH MACApp./533/2020 (Filing Number)	M/S UNITED INDIA INSURANCE CO. LTD. Versus SMTI. SRIMATI DEVI AND 7 ORS (H)	MD. A AHMED	
	WITH I.A.(Civil)/537/2020 (Filing Number)	M/S UNITED INDIA INSURANCE CO. LTD. Versus SMTI. SRIMATI DEVI AND 7 ORS (H)		
3	I.A.(Civil)/407/2020 in MACApp./18917/2019	NEW INDIA ASSURANCE CO. LTD. Versus MANABJYOTI BHARALI AND ANR.	MR S DUTTA MS M BORCHETIYA MR. S DUTTA MR. S DUTTA	
	WITH MACApp./18917/2019 (Filing Number)	NEW INDIA ASSURANCE CO. LTD. Versus MANABJYOTI BHARALI AND ANR. (E)		
	WITH I.A.(Civil)/18919/2019 (Filing Number)	NEW INDIA ASSURANCE CO. LTD. Versus MANABJYOTI BHARALI AND ANR. (E)		
4	I.A.(Civil)/1038/2020 in MACApp./4298/2020	ORIENTAL INSURANCE COMPANY LIMITED Versus SRI PRAFULLA NAYAK AND 2 ORS	MR SISHIR DUTTA MR. S DUTTA MR S DUTTA	

	WITH MACApp./4298/2020 (Filing Number)	ORIENTAL INSURANCE COMPANY LIMITED Versus SRI PRAFULLA NAYAK AND 2 ORS		
	WITH I.A.(Civil)/4300/2020 (Filing Number)	ORIENTAL INSURANCE COMPANY LIMITED Versus SRI PRAFULLA NAYAK AND 2 ORS		
5	I.A.(Civil)/1050/2020 in MACApp./17587/2019	MUST. SUNA BHANU AND 6 ORS Versus SRI TAMI TALOM AND 2 ORS	MR. M TALUKDAR MR. A SHAKIL	
	WITH MACApp./17587/2019 (Filing Number)	MUST. SUNA BHANU AND 6 ORS Versus SRI TAMI TALOM AND 2 ORS		
6	I.A.(Civil)/1202/2020 in MACApp./17583/2019	SRI HARA KT. DAS @HOKMA DAS Versus NEW INDIA ASSURANCE CO. LTD. AND ANR	MR. M TALUKDAR MR. A SHAKIL	MR. R K BHATRA MR D BHUYAN MS R GANGAWAT
	WITH MACApp./17583/2019 (Filing Number)	SRI HARA KT. DAS @HOKMA DAS Versus NEW INDIA ASSURANCE CO. LTD. AND ANR		
7	I.A.(Civil)/1359/2020 in MACApp./4365/2020	NEW INDIA ASSURANCE CO. LTD. Versus BASA ENGTIPI AND 2 ORS.	MR. R GOSWAMI MS. P BORTHAKUR	MR A ALI MS. M KHATUN MS D DEORI
	WITH MACApp./4365/2020 (Filing Number)	NEW INDIA ASSURANCE CO. LTD. Versus BASA ENGTIPI AND 2 ORS. (A)		
8	I.A.(Civil)/1576/2020 in MACApp./4160/2020	ARATI GHOSE Versus M/S ORIENTAL INS. CO. LTD AND 2 ORS.	MISS. M DAS MD. S ISLAM MR. M DEKA	MR SISHIR DUTTA MR. M TALUKDAR MS M BORCHETIYA MR. S DUTTA
	WITH MACApp./4160/2020 (Filing Number)	ARATI GHOSE Versus M/S ORIENTAL INS. CO. LTD AND 2 ORS.(F)		
9	I.A.(Civil)/1591/2020 in MACApp./6675/2020	MANOJ KUMAR SAH Versus M/S ORIENTAL INSURANCE CO. LTD AND 2 ORS	MISS. M DAS MD. S ISLAM MR. M DEKA	MR. N K KALITA MS A HUSSAIN MR D DEKA
	WITH MACApp./6675/2020 (Filing Number)	MANOJ KUMAR SAH Versus M/S ORIENTAL INSURANCE CO. LTD AND 2 ORS (D)		
	WITH I.A.(Civil)/6677/2020 (Filing Number)	MANOJ KUMAR SAH Versus M/S ORIENTAL INSURANCE CO. LTD AND 2 ORS (D)		
10	I.A.(Civil)/1623/2020 in MACApp./5267/2020	NAZRUL ISLAM Versus PRATIMA RAY AND ORS	MR S SHARMA MR. A ROY	
	WITH MACApp./5267/2020 (Filing Number)	NAZRUL ISLAM Versus PRATIMA RAY AND ORS		

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LEAVE NOTE OF ADVOCATES FOR 08/08/2022

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1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MR H Dey	20-07-2022	To	19-08-2022
3)	MS. A DEVI	21-07-2022	To	19-08-2022
4)	MR. O P BHATI	29-07-2022	To	12-08-2022
5)	MR. S B PRASAD	31-07-2022	To	13-08-2022
6)	MRS. N BARUAH	01-08-2022	To	13-10-2022
7)	MR D K DAS	08-08-2022	To	10-08-2022
8)	MR B KAUSHIK	03-08-2022	To	12-08-2022
9)	MR. S SINHA	04-08-2022	To	10-08-2022
10)	MR. R P SINGH	09-08-2022	To	23-08-2022
11)	MR D K DAS	04-08-2022	To	08-08-2022
12)	MR. D DAS SR. ADV	05-08-2022	To	09-08-2022
13)	MR. V K CHOPRA	16-08-2022	To	16-08-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[For Monday,8th August 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE N. KOTISWAR SINGH
HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY**

COURT NO: 2

[DIVISION BENCH-II

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 18-07-2022 TO 18-08-2022
(RELATING TO DIVISION BENCH-II), ALONG WITH
THE FOLLOWING MATTERS**

THIS BENCH WILL RISE AT 2:50 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/6628/2018 FIXED	PATEL ENGINEERING LTD. Versus THE STATE OF ARUNACHAL PRADESH AND 2 ORS.	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS. N MECH	GA, AP
2	Crl.A./173/2022	BABU @ BABU SHEIKH @ HAZARAT ALI AND 2 ORS Versus THE STATE OF ASSAM AND ANR	MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S T ADNAN	PP, ASSAM
	WITH I.A.(Crl.)/416/2022 in Crl.A./173/2022	BABU @ BABU SHEIKH @ HAZARAT ALI AND 2 ORS Versus THE STATE OF ASSAM AND ANR	MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S T ADNAN	PP, ASSAM
3	Crl.A./174/2022	KETENG BORO AND 9 ORS. Versus THE STATE OF ASSAM AND ANR.	MR R DHAR MR J PAYENG MR B C MUCHAHARY MRS. A BASUMATARY	PP, ASSAM
ORDERS				
4	Crl.A./154/2018 WITH LCR 6 FILES, P.B.-2	SHYAMLAL CHOUHAN AND 4 ORS Versus THE STATE OF ASSAM AND ANR	MR. A M BORA MR. D GOGOI MS. C CHOUDHURY MS P DASGUPTA	PP, ASSAM
5	Crl.A./172/2021 WITH OFFICE NOTE, LCR 3 FILES, P.B.-2	JETUKI BORO Versus THE STATE OF ASSAM AND ANR.	MR G SAROWAR MR. N UDDIN MR. M ISLAM	PP, ASSAM
6	Crl.A./28/2022 WITH OFFICE NOTE, LCR 3 FILES, P.B.-2	MOBIN MARAK @ MABINSON MARAK Versus THE STATE OF ASAM AND ANR.	MR. N UDDIN MR. M HOQUE	PP, ASSAM
7	CRL.A(J)/51/2022 WITH OFFICE NOTE, LCR 5 FILES	LAKA BAHADUR TAMANG @ LEKPA @ KALU Versus THE STATE OF ASSAM	MR. M DUTTA, AMICUS CURIAE	PP, ASSAM

8	CrI.A./53/2022 WITH OFFICE NOTE, LCR 5 FILES	DINO ALI Versus THE STATE OF ASASM AND ANR.	MR. D NANDI	PP, ASSAM
9	I.A.(CrI.)/101/2022 WITH LCR 4 FILES, FIXED in CrI.A./38/2022 WITH CrI.A./38/2022	ANJAN NATH AND ANR. Versus THE STATE OF ASSAM AND ANR.	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
10	I.A.(CrI.)/135/2022 WITH LCR 4 FILES, P.B.-2, FIXED in CrI.A./1/2022 WITH CrI.A./1/2022	MD. AKKASH ALI Versus THE STATE OF ASSAM	MR S BORTHAKUR	PP, ASSAM
11	I.A.(CrI.)/357/2022 FIXED in CrI.A./141/2022 WITH CrI.A./141/2022	MD. AKKASH ALI Versus THE STATE OF ASSAM AND ANR. DINKU DAS Versus THE STATE OF ASSAM AND ANR.	MR S BORTHAKUR MR H P NEPAL MR. B HUSSAIN MR. N K KALITA MR D DEKA	PP, ASSAM
			MR. N K KALITA MR D DEKA	PP, ASSAM
			HEARING	
12	CrI.A./163/2018 WITH LCR 4 FILES	SRI ABDUL KHALIQUE AND ANR Versus THE STATE OF ASSAM AND ANR	MR. S C BISWAS MR. S C BISWAS MR Z KAMAR (P1) MR. A IKBAL MR H R CHOUDHURY (P1) MR H R CHOUDHURY (P1) MR R KARIM MR. P S BISWAS	PP, ASSAM
13	CRL.A(J)/15/2019 FIXED	GAURI SHANKAR NATH @ BANKA Versus THE STATE OF ASSAM	MR. A M BORA(AMICUS CURIAE) MR Z ALAM MR. A K DUTTA MR D C NATH MS. S NAZNEEN	PP, ASSAM
14	WITH Death Sentence Ref./2/2019	THE STATE OF ASSAM Versus GAURI SHANKAR NATH@ BANKA	PP, ASSAM	MR. K K HANDIQUE
15	Death Sentence Ref./1/2021 WITH LCR 2 FILES, P.B.-2, FIXED	THE STATE OF ASSAM, Versus MANGAL PAIK	PP, ASSAM	MR K AGARWAL, AMICUS CURIAE MR. A BHATTACHARYA, AMICUS CURIAE
16	WITH CRL.A(J)/14/2021	MANGAL PAIK Versus THE STATE OF ASSAM	MR. K AGARWAL, AMICUS CURIAE	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 08/08/2022

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1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MR H Dey	20-07-2022	To	19-08-2022
3)	MS. A DEVI	21-07-2022	To	19-08-2022
4)	MR. O P BHATI	29-07-2022	To	12-08-2022
5)	MR. S B PRASAD	31-07-2022	To	13-08-2022
6)	MRS. N BARUAH	01-08-2022	To	13-10-2022
7)	MR D K DAS	08-08-2022	To	10-08-2022

8)	MR B KAUSHIK	03-08-2022	To	12-08-2022
9)	MR. S SINHA	04-08-2022	To	10-08-2022
10)	MR. R P SINGH	09-08-2022	To	23-08-2022
11)	MR D K DAS	04-08-2022	To	08-08-2022
12)	MR. D DAS SR. ADV	05-08-2022	To	09-08-2022
13)	MR. V K CHOPRA	16-08-2022	To	16-08-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

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[AT 3:00 PM]

BEFORE:

HONOURABLE MR. JUSTICE N. KOTISWAR SINGH

COURT NO: 2

[THIS BENCH WILL SIT AT 3:00 PM]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ADMISSION

1	Arb.P./6/2020	OIL INDIA LTD. Versus M/S. NORTH EAST DRILLING AND WORKOVER SERVICES CO. PVT. LTD.	MR. A SARMA MS. E SHITIRI MR. K KALITA MR. S CHOWDHURY	MR. P J SAIKIA MR. R S MISHRA
2	Arb.P./26/2021	GAMMON ENGINEERS AND CONTRACTORS PVT. LTD Versus THE BORDER ROADS ORGANISATION (BRO)	MR D DEKA	MR. S S ROY (C.G.C.) ASSTT.S.G.I.
3	Arb.P./28/2021	GAMMON ENGINEERS AND CONTRACTORS PVT LTD Versus THE NORTH EAST FRONTIER RAILWAYS AND 2 ORS	MR D DEKA MR N J KUMAR MR. R KAMAN	SC, NF RLY
4	Arb.P./31/2021	SMTI. DIPIKA BORA (CHAMUA) Versus M/S B R B INDUSTRIES AND ANR	MR. B D DEKA MR. M DAS N CHAUDHURY MR A DEKA	MR. JYOTIRMOY ROY MR. S SARMA MR. R HAZARIKA MR. C CHAKRAVARTY MR T MEELEE MR D DAS MS E NATH
5	Arb.P./36/2021 FIXED ON 4.8.2022, WITH ARB.P/33/2018 (D/O) WITH RECORD FILE 1 NO.	PCM CEMENT CONCRETE PVT LTD Versus THE UNION OF INDIA AND 2 ORS	MR. S SHARMA MS G M THAKUR MS D DAS	SC, RAILWAY
6	Arb.P./13/2022 FIXED	SPACETECH PROJECTS AND SYSTEMS PVT. LTD. Versus NUMALIGARH REFINERY LTD.	MR. S SHARMA MS G M THAKUR	MR. N DEKA MR. M GOGOI MR A R BAROOAH SC, NRL
7	Arb.P./18/2022 FIXED	GAMMON ENGINEERS AND CONTRACTORS PVT. LTD. Versus GUWAHATI METROPOLITAN DEVELOPMENT AUTHORITY	MR D DEKA MR N J KUMAR MR. R KAMAN	SC, G M D A
8	Arb.P./19/2022 FIXED	GAMMON ENGINEERS AND CONTRACTORS PVT. LTD. Versus GUWAHATI METROPOLITAN DEVELOPMENT AUTHORITY	MR D DEKA MR N J KUMAR	SC, G M D A

ORDERS

9	Review.Pet./15/2020 FIXED, WITH WP(C)/9190/2019 (D/O)	ABDUL HAMID KHANDAKAR Versus THE STATE OF ASSAM AND 2 ORS	MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY MS L HMAR	SC, HIGHER EDU MR R DHAR (R-3)
10	Arb.P./25/2021 FIXED	M/S B N SHARMA Versus THE STATE OF ASSAM AND 6 ORS	MRS. S ROY	SC, PWD
11	Arb.P./37/2021 FIXED	M/S NONDOCHAND NAIDING Versus THE ADDITIONAL CHIEF ENGINEER AND ANR	MR. B PATHAK MR. R THADANI MR V KUMAR	MR. R M DAS SC, NCHAC
12	I.A.(Civil)/711/2022 WITH Arb.P./13/2019 (D/O) in Arb.P./13/2019	DAVENDER KUMAR JAIN Versus RAVINDER KUMAR JAIN AND ANR. E	MD K RAHMAN	MR G N SAHEWALLA (R-2) MR. S SAHU (R-2) MR M SAHEWALLA (R-2)

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LEAVE NOTE OF ADVOCATES FOR 08/08/2022

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1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MR H Dey	20-07-2022	To	19-08-2022
3)	MS. A DEVI	21-07-2022	To	19-08-2022
4)	MR. O P BHATI	29-07-2022	To	12-08-2022
5)	MR. S B PRASAD	31-07-2022	To	13-08-2022
6)	MRS. N BARUAH	01-08-2022	To	13-10-2022
7)	MR D K DAS	08-08-2022	To	10-08-2022
8)	MR B KAUSHIK	03-08-2022	To	12-08-2022
9)	MR. S SINHA	04-08-2022	To	10-08-2022
10)	MR. R P SINGH	09-08-2022	To	23-08-2022
11)	MR D K DAS	04-08-2022	To	08-08-2022
12)	MR. D DAS SR. ADV	05-08-2022	To	09-08-2022
13)	MR. V K CHOPRA	16-08-2022	To	16-08-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

COURT NO: 3

[CIVIL BENCH-II]

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 18-07-2022 TO 18-08-2022
(RELATING TO CIVIL BENCH-II), ALONG
WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/4279/2021	SARALA SWARGIARY Versus THE BODOLAND TERRITORIAL COUNCIL AND 3 ORS	MRS. K DEVI MS S A KHALIFA	SC, BTC
2	Cont.Cas(C)/111/2022	BHUPEN KUMAR SAHARIA AND ANR Versus ANURAG GOEL AND 2 ORS	DR. B AHMED MR. R A CHOUDHURY	
3	Cont.Cas(C)/434/2022	MOMTAZ BEGUM Versus DR. BIJOYA CHOUDHURY, ACS AND 4 ORS.	MR. A DEKA	
4	WP(C)/3386/2022 FIXED	ABUL KALAM AZAD Versus THE STATE OF ASSAM AND 3 ORS	MD. H BHUYAN MR. M R Z CHOUDHURY A TALUKDAR S YESMIN	SC, SEC. EDU.
5	WP(C)/3731/2022	MD. SAHADOUS ALOM Versus THE STATE OF ASSAM AND 4 ORS.	MR. M J BARUAH MS B MAJUMDER MS M NEOG	SC, SEC. EDU. GA, ASSAM
6	WP(C)/3802/2022 FIXED	MRS. HIRAMONI CHANGMAI AND 10 ORS Versus THE STATE OF ASSAM AND ANR	MR. L GOGOI	SC, SEC. EDU.
7	WP(C)/4456/2022 FIXED	RAJU MAHANTA Versus THE STATE OF ASSAM AND 4 ORS	MR B P BORAH MR P J DUTTA MR R S RONGHANG A KALITA MISS. J GOGOI	SC, SEC. EDU. SC, N C T E
8	WITH WP(C)/4400/2022	NIKUNJA SAHARIA AND 13 ORS Versus THE STATE OF ASSAM AND 10 ORS	MR B P BORAH MR B P BORAH MR P J DUTTA MR R S RONGHANG MISS. J GOGOI	SC, SEC. EDU. SC, N C T E
9	WITH WP(C)/4460/2022	NILOMANI BORAH AND 17 ORS Versus THE STATE OF ASSAM AND 10 ORS	MR B P BORAH MR P J DUTTA MR R S RONGHANG MISS. J GOGOI MR. P DEKA	SC, SEC. EDU.

10	WP(C)/4573/2022 B/O	BIKRAMJIT ROY Versus THE STATE OF ASSAM AND 7 ORS	MR. A K DUTTA MR S BORTHAKUR MR D C NATH MR. P. SINGHA	SC, ELEM. EDU GA, ASSAM
11	WP(C)/4880/2022 FIXED	MS. SHREYA GAUTAM (MINOR) Versus THE UNION OF INDIA AND 4 ORS.	MR D DEKA MR N J KUMAR	ASSTT.S.G.I.
12	WP(C)/5063/2022 B/O	IMDADUR RAHMAN LASKAR Versus THE STATE OF ASSAM AND 3 ORS.	MR. L R MAZUMDER MR. A ISLAM	SC, SEC. EDU.
13	WP(C)/5098/2022	NIRMALA MUSHAHARY AND 9 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. I H LASKAR MR. P K DEKA MR. P DAIMARY MR. R. KARIM	SC, ELEM. EDU SC, BTC SC, FINANCE
14	WP(C)/5101/2022	SMT. ABIDA BEGUM Versus THE STATE OF ASSAM AND 3 ORS.	MR. K N CHOUDHURY MR. R M DEKA N GAUTAM	SC, SEC. EDU.
15	WP(C)/5107/2022	ABDUL MAZID AND 4 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. R GOSWAMI MS S DAS MS. N DEVI MS. U BHATTACHARYYA	SC, SEC. EDU. GA, ASSAM
16	WP(C)/5108/2022	SATYENDRA DAS Versus THE STATE OF ASSAM AND 6 ORS.	MR. J PATOWARY	SC, ELEM. EDU SC, BTC SC, FINANCE
17	WP(C)/5109/2022	SMT. MAYASHREE DUTTA Versus THE STATE OF ASSAM AND 3 ORS.	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS N GAUTAM	SC, EDU
18	WP(C)/5116/2022	RAJIB KUMAR JHA Versus THE STATE OF ASSAM AND 5 ORS.	MR A SHARMA	GA, ASSAM SC, EDU SC, BTC
<u>ORDER (STAY VACATING)</u>				
19	I.A.(Civil)/1232/2021 in WP(C)/1330/2021	KHADIZA BEGUM MAZUMDER AND ANR. Versus RAFI AHMED MAZUMDER AND 6 ORS.	MR M J QUADIR	SC, ELEM. EDU GA, ASSAM MR E AHMED
	WITH WP(C)/1330/2021	RAFI AHMED MAZUMDER Versus THE STATE OF ASSAM AND 7 ORS	MR E AHMED MR. R A CHOUDHURY	SC, ELEM. EDU GA, ASSAM
20	I.A.(Civil)/2320/2021 B/O in WP(C)/5636/2021	SARADA KUMAR HALOI Versus TARUN CH. BARMAN	MR. P MAHANTA MS. P SAHARIA	MR. I H SAIKIA
	WITH WP(C)/5636/2021	TARUN CH. BARMAN Versus THE STATE OF ASSAM AND 4 ORS.	MR. I H SAIKIA MR. K KALITA MS L HMAR	SC, SEC. EDU. MR. P MAHANTA MS. P SAHARIA
21	I.A.(Civil)/406/2022 in WP(C)/5721/2021	RAJIB LOCHAN ROY, Versus PRODIP KUMAR RAY AND 5 ORS.	MR. A K DUTTA	SC, ELEM. EDU GA, ASSAM
	WITH WP(C)/5721/2021	PRODIP KUMAR RAY Versus THE STATE OF ASSAM AND 5 ORS	MR. M R KHANDAKAR MR A K AZAD	SC, ELEM. EDU GA, ASSAM
22	I.A.(Civil)/1496/2022 in WP(C)/5814/2021	ABDUL KADIR Versus MOINUL HAQUE CHOUDHURY AND 4 ORS.	MR. T J MAHANTA	
	WITH WP(C)/5814/2021	MAINUL HAQUE CHOUDHURY Versus THE STATE OF ASSAM AND 4 ORS	MR. A R SIKDAR MR. S I TALUKDAR M M ZAMAN	SC, ELEM. EDU MR. T J MAHANTA (R-5) MR. B RAHMAN (R-5)
<u>ORDER (IMPLEADMENT OF PARTY)</u>				
23	I.A.(Civil)/1530/2022 B/O in Cont.Cas(C)/31/2020	SAILENDRA NATH SARMA Versus PREETAM SAIKIA, IAS AND 4 ORS	MR. U K GOSWAMI MS S BORA	

WITH

Cont.Cas(C)/31/2020

SAILENDRA NATH SARMA
Versus
 PREETAM SAIKIA, IAS AND 4 ORS

MR. U K GOSWAMI
 MR D KALITA
 MS S BORA

MR. D SAIKIA
 MR. D SAIKIA
 MR S M T CHISTIE (R1)
 MR. K P PATHAK
 MS. S KONWAR

ADMISSION

24 WP(C)/7365/2019
 PART-HEARD, FIXED

DIPANKAR PAUL
Versus
 THE STATE OF ASSAM AND 3 ORS.

MR. N DHAR
 MS. S DASGUPTA

SC, SEC. EDU.
 MR. A K DUTTA
 MR. B PURKAYASTHA

WITH

25 WP(C)/3276/2020

MANISHA DAS GUPTA
Versus
 THE STATE OF ASSAM AND 3 ORS

MR. A K DUTTA
 MR B PURKHYASTHA

SC, SEC. EDU.
 MR. N DHAR
 MS. S DASGUPTA

26 WP(C)/2688/2015
 FIXED

SMTI NAYANTI BASUMATARY
Versus
 THE UNION OF INDIA and 3 ORS

MR.B RAMCHIARY
 MR.D BARMAN
 MS.S BORO
 MS.C TALUKDAR

C.G.C.
 MR. S K MEDHI
 MS P BARUAH, ASGI
 SC, BTC
 ASSTT.S.G.I.

27 WP(C)/2123/2016
 B/O

ON THE DEATH OF MANIRAM PATIR @
 MONIRAM PATIR, HIS LIGEL HEIR,
 AINESWARI PATIR
Versus

MS. S B CHOUDHURY
 MR. S K DAS

SC, ELEMENTARY
 EDUCATION
 SC, FINANCE

THE STATE OF ASSAM AND 8 ORS

28 WP(C)/261/2017
 FIXED

PRADIP KUMAR DAIMARY
Versus
 THE STATE OF ASSAM and 3 ORS.

MR.B D DAS
 MR.H K SARMA
 MR. Y S MANNAN
 MS.S G BARUAH
 MS N DEKARAJA

SC, ELEMENTARY
 EDUCATION
 MR.A BHUYAN
 SC, BTC

29 WP(C)/4752/2018

LOHIT GOGOI
Versus
 THE STATE OF ASSAM AND 4 ORS.

MR. P J SAIKIA
 MS. R GOGOI
 MS D DUTTA

SC, ELEM. EDU
 GA, ASSAM

30 WP(C)/5443/2018

MRS. BEAUTY DEKA
Versus
 THE STATE OF ASSAM AND 4 ORS.

MR. U K DAS
 MS. B D SARMAH

SC, EDU
 SC, FINANCE

31 WP(C)/225/2020
 B/O

BURHAN UDDIN LASKAR AND 4 ORS
Versus
 THE STATE OF ASSAM AND 2 ORS

MR. N HOQUE
 MR. S R BARBHUIYA

SC, EDU

32 WP(C)/2495/2020
 FIXED

MONORAMA SARMA
Versus
 THE STATE OF ASSAM AND 3 ORS

MR. A K DUTTA
 MR. B PURKAYASTHA
 MR. S SUTRADHAR

SC, SEC. EDU.
 MR. I ALAM, SC, NCTE.

33 WP(C)/1067/2021
 B/O

SHIBU ROY AND 8 ORS
Versus
 THE STATE OF ASSAM AND 2 ORS

DR. B AHMED
 MR. N HAQUE
 MR. S R BARBHUIYA
 MR M HUSSAIN

SC, ELEM. EDU

34 WP(C)/2505/2021

RABIN BORAH
Versus
 THE STATE OF ASSAM AND 5 ORS

MR. S ROY
 MR. M H LASKAR
 MR M HOSSAIN

SC, ELEM. EDU
 MR. N BORAH (r-6)
 MR H MAZUMDER (r-6)

35 WP(C)/5771/2021
 B/O

HUSSAIN AHMED MAZUMDER
Versus
 THE STATE OF ASSAM AND 5 ORS

MR. A H M R CHOUDHURY

SC, ELEM. EDU
 SC, FINANCE

36 WP(C)/6247/2021

IMRAN HUSSAIN
Versus
 THE UNION OF INDIA AND 6 ORS

MR H R A CHOUDHURY
 MR A S NAJMUDDIN
 MR H R CHOUDHURY

MRS. R DEVI (r-1,2,5,6)
 ASSTT.S.G.I.
 SC, HEALTH

37 WP(C)/116/2022

SULTANA REJIA AHMED
Versus
 THE STATE OF ASSAM AND 3 ORS

MD. M H CHOUDHURY
 MRS. L N CHOUDHURY
 MR. V ACHUMI
 MR MONZUR K
 CHOUDHURY
 MR. T NORBU
 MR. P CHAKRABORTY
 MS. A BEGUM
 MR. S N AHMED

SC, ELEM. EDU

38 WP(C)/150/2022

NAGENDRA NATH KALITA AND 4 ORS
Versus
 THE STATE OF ASSAM AND 3 ORS

MS. A TALUKDAR

SC, ELEM. EDU
 SC, BTC

39	WP(C)/398/2022	ANKUR GOGOI Versus THE STATE OF ASSAM AND 8 ORS	MR. A BHATTACHARYYA MR. D PHUKAN	SC, SEC. EDU. SC, SEC. EDU. SC, FINANCE
40	WP(C)/2017/2022	PROF. JYOTIREKHA G. HANDIQUÉ Versus THE KRISHNA KANTA HANDIQUI STATE OPEN UNIVERSITY AND 4 ORS	MR. K N CHOUDHURY MR D J DAS N GAUTAM	SC, HIGHER EDU MR. D SAIKIA (R1-R3) MR. B CHOUDHURY (R1- R3) MS RUKMINI BARUA (R1- R3) MS PADMINI BARUA (R1- R3)
41	WP(C)/2303/2022 B/O	DIPTIMONI SONOWAL Versus THE STATE OF ASSAM AND 7 ORS.	MR. B BARUAH MR S HUSSAIN	SC, ELEM. EDU GA, ASSAM SC, FINANCE
ORDERS				
42	Cont.Cas(C)/723/2019 FIXED	SALINA AHMED Versus SANJIB KUMAR BHUYAN	MR. MD S HOQUE MR. M DEKA	MR. D SAIKIA (r-2) MR G PEGU (r-2) MR B KAUSHIK (r-2)
43	Cont.Cas(C)/385/2020 B/O	RAJLAKSHMI DUTTA BORA Versus PREETOM SAIKIA AND 7 ORS.	MR. B P SINHA	SC, HIGHER EDU MR. K GOGOI(r-7) MR. A R TAHBILDAR
44	Cont.Cas(C)/18/2021 B/O	NASIR UDDIN Versus PREETOM SAIKIA AND ANR	MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY	MR. K GOGOI (R-1)
45	Cont.Cas(C)/358/2021	RUPANJALI MAHANTA Versus SYED NAZRUL ISLAM AND 2 ORS.	MR. P MAHANTA MS. P SAHARIA	MR. R MAZUMDAR (R-3) MR. R BORUAH (R-1) MR H BEZBARUA (R-3)
46	WP(C)/6922/2021 FIXED	DEB DAS SAHA Versus THE STATE OF ASSAM AND 7 ORS	MRS A BUJARBARUAH MS N DAS	SC, SEC. EDU. GA, ASSAM
47	Cont.Cas(C)/54/2022 B/O	SYEDA PUTALY BEGUM Versus MAMATA HOJAI	MD S HOQUE MR. M DEKA MR S JAFRI	
48	Review.Pet./54/2022 WITH WP(C)/5409/2013 (D/O)	THE STATE OF ASSAM AND ANR. Versus SMTI RITA DEB	MR B KAUSHIK	
49	I.A.(Civil)/805/2022 FIXED in Cont.Cas(C)/474/2021 WITH Cont.Cas(C)/474/2021	MAHATMA GANDHI L.P. SCHOOL Versus BIKRAM KAIRI AND ANR	DR G J SHARMA	MR. M NATH
		MAHATMA GANDHI L.P. SCHOOL Versus BIKRAM KAIRI	DR G J SHARMA	MR. M NATH MR. A BHATTACHARJEE
50	I.A.(Civil)/1481/2022 FIXED in WP(C)/725/2022 WITH WP(C)/725/2022	MAZIBAR RAHMAN, Versus ANJU MONOWARA KHATUN AND 3 ORS.	MR. M R KHANDAKAR (r-4) MR. S K DAS	MR. N J DUTTA
		ANJU MONOWARA KHATUN Versus THE STATE OF ASSAM AND 3 ORS	MR. N J DUTTA MR N AHMED	SC, SEC. EDU. MR. M R KHANDAKAR (r-4) MR. S K DAS (r-4)
51	I.A.(Civil)/1783/2022 B/O in Cont.Cas(C)/641/2019 WITH Cont.Cas(C)/641/2019	PURAN CH. BORO @ PUNAR CH. BORO AND ANR. Versus PREETOM SAIKIA	MS. S B CHOUDHURY	MR. B GOGOI
		PURAN CH. BORO @ PUNAR CH. BORO AND ANR. Versus PREETOM SAIKIA	MS. S B CHOUDHURY MS. R SULTANA	MR. D MOZUMDER MR S M T CHISTIE MR. D SAIKIA MS. N PHUKAN MR. S BISWAS
	WITH I.A.(Civil)/717/2022 in Cont.Cas(C)/641/2019	PURAN CH. BORO @ PUNAR CH. BORO AND ANR. Versus PREETOM SAIKIA	MS. S B CHOUDHURY	

52	I.A.(Civil)/2044/2022 FIXED in WP(C)/7061/2021 WITH WP(C)/7061/2021	THE PRINCIPAL, SILAPATHAR COLLEGE Versus SMTI DIPIKA BARUAH AND 3 ORS. DIPIKA BARUAH Versus THE STATE OF ASSAM AND 3 ORS	MR J PAYENG MR. K N CHOUDHURY MR. R M DEKA N GAUTAM	N GAUTAM SC, EDU MR J PAYENG(R-3) MR. K GOGOI (SC, HIGHER EDU DEPT.) SC, EDU
53	I.A.(Civil)/2184/2022 WITH WP(C)/4594/2022 (D/O) in WP(C)/4594/2022	INDIRA THAKURIA AND 3 ORS. Versus THE STATE OF ASSAM AND 4 ORS. STAY MATTERS	MR. K N CHOUDHURY MR. U K BARMAN MR. M MALAKAR	SC, SEC. EDU. MR P BHARDWAJ
54	WP(C)/4359/2019 FIXED	DHARAMPAL SATYAPAL LTD. Versus THE STATE OF ASSAM AND 2 ORS.	DR. A SARAF MR. P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR. N N DUTTA	SC, FINANCE AND TAXATION

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LEAVE NOTE OF ADVOCATES FOR 08/08/2022

1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MR H Dey	20-07-2022	To	19-08-2022
3)	MS. A DEVI	21-07-2022	To	19-08-2022
4)	MR. O P BHATI	29-07-2022	To	12-08-2022
5)	MR. S B PRASAD	31-07-2022	To	13-08-2022
6)	MRS. N BARUAH	01-08-2022	To	13-10-2022
7)	MR D K DAS	08-08-2022	To	10-08-2022
8)	MR B KAUSHIK	03-08-2022	To	12-08-2022
9)	MR. S SINHA	04-08-2022	To	10-08-2022
10)	MR. R P SINGH	09-08-2022	To	23-08-2022
11)	MR D K DAS	04-08-2022	To	08-08-2022
12)	MR. D DAS SR. ADV	05-08-2022	To	09-08-2022
13)	MR. V K CHOPRA	16-08-2022	To	16-08-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Monday,8th August 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK
HONOURABLE MRS. JUSTICE MALASRI NANDI**

COURT NO: 4

[SPECIAL DIVISION BENCH

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 18-07-2022 TO 18-08-2022
(RELATING TO SPECIAL DIVISION BENCH),
ALONG WITH THE FOLLOWING MATTERS**

THIS BENCH WILL RISE AT 4:00 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/4559/2022 FIXED	MD. SAHIDUL ISLAM @ SAHIDUL ISLAM Versus THE UNION OF INDIA AND 6 ORS	MR. K M HASSAN	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
2	WP(C)/4742/2022 FIXED	JAKIR HUSSAIN @ JAKIR ALI Versus THE UNION OF INDIA AND 5 ORS	MR. J. ALI MR. M. P. SARMA MS R A MOSTAFI MS. B M CHHETRI SC, F.T	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ECI
3	WP(C)/4746/2022 FIXED	LALCHAN ALI Versus THE UNION OF INDIA AND 5 ORS	MR. J. ALI MR. M P SARMA MS R A MOSTAFI MS. B M CHHETRI	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
4	WP(C)/5095/2022	FULCHAN ALI Versus UNION OF INDIA AND 5 ORS.	MR. A R SIKDAR MD A ALI MR. S I TALUKDAR M M ZAMAN	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
ADMISSION				
5	WP(C)/3391/2018 WITH LCR	AFIYA BEGUM Versus THE UNION OF INDIA AND 5 ORS.	MR. L R MAZUMDER MD E AHMED MR. H A TALUKDAR	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
6	WP(C)/3396/2018 WITH LCR	JAKIR HUSSAIN Versus THE UNION OF INDIA AND 5 ORS.	DR. B AHMED MR. N HAQUE MR. S R BARBHUIYA MR M HUSSAIN	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI

7	WP(C)/3398/2018 WITH LCR	AKRAM ALI Versus THE UNION OF INDIA AND 4 ORS.	MR. U DUTTA MS A DAS	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI ASSTT.S.G.I.
8	WP(C)/3459/2018 WITH LCR	NAREN BARMAN Versus THE UNION OF INDIA AND 5 ORS.	MR. ABU JAHID MR. Z AHMED	ASSTT.S.G.I.
9	WP(C)/3479/2018 WITH LCR	JAMAL UDDIN SHEIKH Versus UNION OF INDIA AND 3 ORS.	MR. M A SHEIKH DR. K U AHMED MR. M HUSSAIN MS F INTAZ	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, ECI
10	WP(C)/3487/2018 WITH LCR	BIPUL BISWAS AND 2 ORS. Versus THE UNION OF INDIA AND 6 ORS.	MR S DEY MS. Y SHAIZA MS. D GHOSH MS. N DEKA	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI
11	WP(C)/3490/2018 WITH LCR	ASIYA KHATUN @ AISHA KHATUN @ ASIMA KHATUN Versus THE UNION OF INDIA AND 5 ORS	MR. S C BISWAS MS A DAS MS. K LR YANTHAN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
12	WP(C)/3491/2018 WITH LCR	HASEN BANU AND 3 ORS. Versus THE UNION OF INDIA AND 6 ORS.	MR. K LAHKAR MR D BARMAN	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI
13	WP(C)/4540/2018 WITH LCR	MOKRAM ALI @ MAKRAM ALI Versus THE UNION OF INDIA AND 5 ORS	MR. A R SIKDAR MR J HUSSAIN MR A ALI	SC, NRC MS. A VERMA MR J PAYENG MR. D BARUAH ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
14	WP(C)/4541/2018 WITH LCR	SRI RADHACHARAN @ RADHABALLAB MANDAL @ RADHUCHANDA MANDAL Versus THE UNION OF INDIA AND 5 ORS.	MR G SARMA MS. D KALITA MS. R SARMA MR. H A SARKAR	SC, NRC MR J PAYENG MR. D BARUAH ASSTT.S.G.I. MRS A VERMA SC, F.T SC, ELECTION COMMISSION.
15	WP(C)/4542/2018 WITH LCR	MEGHALAY @ MEGHLAL @ MANURANJAN CHAKRABARTY AND 2 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MS B DEVI MR. R SARMA MR. N HAZARIKA MRS. P B DAS	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG SC, F.T SC, ECI ASSTT.S.G.I.
16	WP(C)/4544/2018 WITH LCR	MAINA @ MAINA KHATUN @ MUSSTT. MAINA BEGUM Versus THE UNION OF INDIA AND 5 ORS	MR R DHAR MD. A MATLIB	SC, NRC MS. A VERMA MR J PAYENG MR. D BARUAH ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.

17	WP(C)/4966/2018 FIXED, WITH LCR	DIPAK HUSSAIN @ DUKE HUSSAIN Versus THE UNION OF INDIA AND 5 ORS.	MR. M KHATANIAR MR. P KAKATI MRS. K M TALUKDAR	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI
18	WP(C)/4988/2018 WITH LCR	MD. MIRJAT ALI AND 3 ORS. Versus THE UNION OF INDIA AND 5 ORS.	MR. Z HAMMAD MR E AHMED MR. R A CHOUDHURY	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
19	WP(C)/5118/2018 WITH LCR	JAHERA KHATUN Versus THE UNION OF INDIA AND 6 ORS.	MR. J AHMED MR. A S AKAND MS. M AHMED	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
20	WP(C)/5127/2018 WITH LCR	JAHURA KHATUN Versus THE UNION OF INDIA AND 5 ORS	MR. S A AHMED MS. M GOGOI MS. D SWARGIARY	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.

ORDERS

21	Review.Pet./93/2019 WITH WP(C)/4151/2016 (D/O)	MISS KULSUM BEGUM @ KULSUM BIBI Versus THE UNION OF INDIA AND 6 ORS	MR K DAS MR. B PHUKAN MR. B K DAS	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
22	Review.Pet./65/2020 WITH WP(C)/6052/2018 (D/O), LCR	AHILA KHATUN @ RAHILA KHATUN Versus THE UNION OF INDIA AND 6 ORS	MR H R A CHOUDHURY MR F U BARBHUIYA MS S DAS	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
23	Review.Pet./116/2020 WITH WP(C)/6376/2018 (D/O), REVIEW PET./66/2019 (D/O)	PHULJAN NESSA Versus THE UNION OF INDIA AND 5 ORS.	MR. M A SHEIKH MR M H CHOUDHURY K U AHMED MS F INTAZ	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
24	Review.Pet./3/2021 WITH WP(C)/4298/2017 (D/O)	NAREN BAIRAGI Versus THE STATE OF ASSAM AND 3 ORS.	MR. P C DEY MR. A L MANDAL	GA, ASSAM ASSTT.S.G.I.
25	Review.Pet./29/2021 WITH WP(C)/7692/2017 (D/O)	AJBAHAR ALI Versus THE UNION OF INDIA AND 6 ORS	MR. M I HUSSAIN MR. S M RAHMAN	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
26	Review.Pet./76/2021 WITH WP(C)/3568/2016 (D/O)	KAMAL UDDIN AND 2 ORS. Versus THE UNION OF INDIA AND 4 ORS.	MR H R A CHOUDHURY MR F U BARBHUIYA MR. M A CHOUDHURY MS S DAS	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
27	Review.Pet./110/2021 WITH WP(C)/6707/2018 (D/O)	NEPAL DAS AND 3 ORS. Versus THE UNION OF INDIA AND 5 ORS.	MS. D GHOSH MS N DEKA MR SAURADEEP DEY MS H BETALA	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
28	Review.Pet./3/2022 WITH WP(C)/7563/2018 (D/O), LCR	ASHAD ALI Versus THE UNION OF INDIA AND 5 ORS.	MS. D GHOSH MS N DEKA MR SAURADEEP DEY MS H BETALA	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
29	Review.Pet./57/2022 WITH WP(C)/6521/2018 (D/O)	JAMAL UDDIN Versus THE UNION OF INDIA AND 5 ORS.	MR. A M AHMED MR J M SULAIMAN MS R DEKA	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
30	I.A.(Civil)/2229/2022 in WP(C)/5269/2018	SARFRAS AHMED Versus THE UNION OF INDIA AND 8 ORS.	MR. M A SHEIKH MR. M R Z CHOUDHURY MD. H BHUYAN	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T

WITH
WP(C)/5269/2018

SARFRAS AHMED
Versus
THE UNION OF INDIA AND 8 ORS.

MR. M A SHEIKH
MR. M R Z CHOUDHURY
MD. H BHUYAN

SC, NRC
ASSTT.S.G.I.
SC, F.T
SC, ELECTION
COMMISSION.

STAY MATTERS

31 WP(C)/7810/2018
WITH LCR

LOGNA RANI BAISHYA
Versus
THE UNION OF INDIA AND 8 ORS.

MR. R SARMA
MR. S K ROY

SC, NRC
MR J PAYENG
ASSTT.S.G.I.
SC, ELECTION
COMMISSION.

32 WP(C)/4326/2019
WITH LCR

ABDUL AZIZ
Versus
THE UNION OF INDIA AND 5 ORS.

MR. N HAQUE
MR. S R BARBHUIYA
MR M HUSSAIN

SC, NRC
ASSTT.S.G.I.
SC, F.T
SC, ECI

33 WP(C)/7024/2019
WITH LCR

PRAHLAD DAS @ PRAHLAD CH. DAS AND
3 ORS.
Versus
UNION OF INDIA AND 4 ORS.

MR G P BHOWMIK
MR. S K GHOSH
MS F AHMED
MS M KALITA

SC, NRC
ASSTT.S.G.I.
SC, F.T
SC, ECI

34 WP(C)/4866/2020
WITH LCR

SALEMA KHATUN
Versus
THE UNION OF INDIA AND 5 ORS

MR. A R SIKDAR
MD A ALI
MR. S I TALUKDAR

SC, NRC
ASSTT.S.G.I.
SC, F.T
SC, ELECTION
COMMISSION.

35 WP(C)/5603/2020
WITH LCR

MD. JAHID HUSSAIN @ MD. MD. JOHID
HUSSAIN @ MD. JAHID ALI
Versus
THE UNION OF INDIA AND 6 ORS

MR. J AHMED
MR Z RAHMAN

SC, NRC
ASSTT.S.G.I.
SC, ECI
SC, F.T

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LEAVE NOTE OF ADVOCATES FOR 08/08/2022

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-
- 1) MR B N SARMA
 - 2) MR H Dey
 - 3) MS. A DEVI
 - 4) MR. O P BHATI
 - 5) MR. S B PRASAD
 - 6) MRS. N BARUAH
 - 7) MR D K DAS
 - 8) MR B KAUSHIK
 - 9) MR. S SINHA
 - 10) MR. R P SINGH
 - 11) MR D K DAS
 - 12) MR. D DAS SR. ADV
 - 13) MR. V K CHOPRA

09-12-2021	To	31-08-2022
20-07-2022	To	19-08-2022
21-07-2022	To	19-08-2022
29-07-2022	To	12-08-2022
31-07-2022	To	13-08-2022
01-08-2022	To	13-10-2022
08-08-2022	To	10-08-2022
03-08-2022	To	12-08-2022
04-08-2022	To	10-08-2022
09-08-2022	To	23-08-2022
04-08-2022	To	08-08-2022
05-08-2022	To	09-08-2022
16-08-2022	To	16-08-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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[For Monday,8th August 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 4:15 PM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 4

[THIS BENCH WILL SIT AT 4:15 PM]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDERS

1	WP(C)/5518/2020	SMEC INTERNATIONAL PTY LTD AND ANR Versus ASSAM ELECTRICITY GRID CORPORATION LTD AND 2 ORS	MR. P K MUNIR MR P KALITA MR K HUSSAIN	MR. Y S MANNAN MR. R K BHATRA MS N DEKARAJA MR D BHUYAN MS R GANGAWAT SC, AEGCL
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LEAVE NOTE OF ADVOCATES FOR 08/08/2022

1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MR H Dey	20-07-2022	To	19-08-2022
3)	MS. A DEVI	21-07-2022	To	19-08-2022
4)	MR. O P BHATI	29-07-2022	To	12-08-2022
5)	MR. S B PRASAD	31-07-2022	To	13-08-2022
6)	MRS. N BARUAH	01-08-2022	To	13-10-2022
7)	MR D K DAS	08-08-2022	To	10-08-2022
8)	MR B KAUSHIK	03-08-2022	To	12-08-2022
9)	MR. S SINHA	04-08-2022	To	10-08-2022
10)	MR. R P SINGH	09-08-2022	To	23-08-2022
11)	MR D K DAS	04-08-2022	To	08-08-2022
12)	MR. D DAS SR. ADV	05-08-2022	To	09-08-2022
13)	MR. V K CHOPRA	16-08-2022	To	16-08-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA

COURT NO: 5

[CIVIL BENCH-III

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 18-07-2022 TO 18-08-2022 (RELATING TO CIVIL BENCH-III, FROM ITEM NOS. 1 TO 63), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
1	WP(C)/5193/2020 B/O	HAVILDAR BOLIN NEOG AND 21 ORS Versus THE STATE OF ASSAM AND 40 ORS	MR M CHOUDHURY MR. D CHOUDHURY MR S DIFUSA MR N RAY	GA, ASSAM MR. S P CHOUDHURY (Resp. Nos 5,6,7,8-15,1- -27,29-39,41) MR. S P CHOUDHURY (Resp. Nos 5,6,7,8-15,1- -27,29-39,41) MS. B DEVI (Resp. Nos 5,6,7,8-15,17-27,29-39,41) MR K BISWAKARMA (Resp. Nos 5,6,7,8-15,17-27,- 9-39,41)
	WITH I.A.(Civil)/648/2022 in WP(C)/5193/2020	HAVILDAR BOLIN NEOG AND 21 ORS Versus THE STATE OF ASSAM AND 40 ORS (H)	MR M CHOUDHURY MR. D CHOUDHURY MR S DIFUSA MR N RAY	GA, ASSAM MR. S P CHOUDHURY (Resp. Nos 5,6,7,8-15,1- -27,29-39,41) MS. B DEVI (Resp. Nos 5,6,7,8-15,17-27,29-39,41) MR K BISWAKARMA (Resp. Nos 5,6,7,8-15,17-27,- 9-39,41)
MOTION				
2	Cont.Cas(C)/285/2021	SI(UB) HEMANTA TUMUNG Versus PUSHPRAJ SINGH, IPS	MR. B PHUKAN MR B KHAKHLARY	
3	Cont.Cas(C)/435/2022	ANANTA KALITA AND 10 ORS. Versus MEGHA NIDHI DAHAL, I.A.S.,	MR. K R BORA MR. R PHUKAN	
4	WP(C)/1547/2022 FIXED	SANJEEV SUR AND 13 ORS Versus OIL INDIA LIMITED AND ANR	MR. T DEURI MR. D CHOWDHURY MR A ATREYA	SC, OIL
5	WP(C)/1919/2022	DR HANIF MD. AFSAR ALAM LASKAR Versus THE STATE OF ASSAM AND 6 ORS	MS. S B CHOUDHURY MR. S K DAS	GA, ASSAM SC, HEALTH AND F W

6	WP(C)/3177/2022 FIXED	LAKHAN CH. BORAH Versus THE STATE OF ASSAM AND 2 ORS.	MR S GOGOI MR G PHUKAN MS G GOGOI	SC, HEALTH
7	WP(C)/3951/2022 FIXED	SANJIB DAS Versus THE STATE OF ASSAM AND 3 ORS	MR. R PHUKAN MR. S BHATTACHARJEE	SC, FOREST SC, K A A C
8	WP(C)/4149/2022 FIXED	BIMAL RAY Versus THE UNION OF INDIA AND 4 ORS	MR MINTU SAIKIA MR. N ISLAM MS TH A DEVI	MS. B SARMA ASSTT.S.G.I.
9	WP(C)/4160/2022	DHANO RAM PATOWARY AND 33 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. I H SAIKIA MR. B BORAH MR. K KALITA MS L HMAR R K HAJONG	SC, TRANSPORT SC, FINANCE
10	WP(C)/4205/2022 FIXED	BHABANANDA PATHAK Versus THE STATE OF ASSAM AND 4 ORS	MR D R GOGOI MS. S E AHMED A. K. KANU	GA, ASSAM
11	WP(C)/4253/2022	GOKUL GOSWAMI Versus THE UNION OF INDIA AND 4 ORS	MR D CHOUDHURY MRS A K CHOUDHURY MR N RAY	GA, ASSAM MRS S BARUAH ASSTT.S.G.I. SC, FINANCE
12	WP(C)/4316/2022	DEEP JYOTI RAY Versus THE STATE OF ASSAM AND 4 ORS	MR H TALUKDAR B R BRAHMA MR. R SARMA	GA, ASSAM
13	WP(C)/4325/2022	DIPAK CH DAS Versus THE STATE OF ASSAM AND 3 ORS	MR. D K DAS MR P P MEDHI	GA, ASSAM
14	WP(C)/4494/2022	RANEE NARAH Versus THE STATE OF ASSAM AND 3 ORS	MS. S DOLEY	GA, ASSAM
15	WP(C)/4852/2022 FIXED	PARINITA GOGOI AND 4 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	M. I. H. CHOUDHURY MR. R P SARMAH MR. D DOLEY	GA, ASSAM
16	WP(C)/4922/2022 B/O	AHILA KHATUN PRODHANI Versus THE COMMISSIONER AND SECRETARY AND 3 ORS	MR. L R MAZUMDER MR. A Z AHMED	GA, ASSAM
17	WP(C)/5088/2022	DOLEE BHUYAN Versus THE ASSAM STATE WAREHOUSING CORPORATION (ASWC) AND 2 ORS.	MR. M H RAJBARBHUIYAN MRS. R CHETRI MS. S RASUL	GA, ASSAM
18	WP(C)/5089/2022	BEAUTY BORAH Versus THE ASSAM STATE WAREHOUSING CORPORATION AND 2 ORS.	MR. M H RAJBARBHUIYAN MRS. R CHETRI MS. S RASUL	GA, ASSAM
19	WP(C)/5093/2022	JYOTISH KUMAR SUTRADHAR Versus ASSAM STATE WAREHOUSING CORPORATION AND 2 ORS.	MR. M H RAJBARBHUIYAN MRS. R CHETRI MS. S RASUL	GA, ASSAM
20	WP(C)/5100/2022	DIPALI DAS Versus THE UNION OF INDIA AND 2 ORS.	MR. M AHMED MD I H LASKAR	ASSTT.S.G.I.
21	WP(C)/5103/2022	MEHBUBA SULTANA Versus THE STATE OF ASSAM AND 5 ORS.	MR. M U MONDAL MD. I H KHAN MR K ISLAM MR A ALIM SK	GA, ASSAM
22	WP(C)/5104/2022	ASHIM KUMAR NATH AND ANR. Versus THE STATE OF ASSAM AND 4 ORS.	MR. M K CHOUDHURY MR. A BARKATAKI MR P BHARDWAJ MR. M SARMA MS. ANASUYA C	GA, ASSAM SC, TECHNICAL EDU. SC, PWD
23	WP(C)/5111/2022	ZAKIR KHAN Versus THE STATE OF ASSAM AND 3 ORS.	MS. S K NARGIS MS. A MESEN	GA, ASSAM SC, REVENUE
24	WP(C)/5113/2022	INTI BARMAN Versus THE STATE OF ASSAM AND 6 ORS	MD B ISLAM MR. A A MONDAL MR S HUSSAIN MR A ALAM	GA, ASSAM SC, REVENUE

25	WP(C)/5118/2022	RESHMA BEGUM LASKAR Versus THE STATE OF ASSAM AND 7 ORS. ADMISSION	MR. K A MAZUMDER MR A HAI	SC, P AND R.D. SC, AG SC, FINANCE
26	WP(C)/7827/2017	DR. HIREN LEKHARU Versus THE STATE OF ASSAM and 4 ORS.	MR.C BARUAH MR. A CHAMUAH MR.B BARUAH	SC, AG SC, HEALTH
27	WP(C)/3675/2018	BHUPEN DEKA AND 9 ORS. Versus THE CENTRAL BANK OF INDIA AND 5 ORS.	MR N J DAS MR. D DEKA MR. N MAHAJAN	
28	WP(C)/4751/2018 FIXED	BIREN SARMA Versus THE STATE OF ASSAM AND 3 ORS	MR. U C BHATTACHARYYA MR. S S BARUAH	GA, ASSAM MR. N. ANAND (R 2 & 4)
29	WP(C)/5451/2019	ANJU BISWAS AND ANR. Versus THE STATE OF ASSAM AND 4 ORS.	MS D CHAUDHURY	SC, BTC SC, P H E
30	WP(C)/6228/2019	TAPAN DAS Versus THE STATE OF ASSAM AND ANR.	MR. S BORTHAKUR MR G BOKALIAL MR. R R KAUSHIK	GA, ASSAM
31	WP(C)/8987/2019	NIDANUL ISLAM Versus THE STATE OF ASSAM AND 4 ORS.	MR. U K NAIR MS. A HUSSAIN MR R ISLAM MS M DEKA	GA, ASSAM
32	WP(C)/124/2020	MD. INAMUDDIN AHMED Versus THE STATE OF ASSAM AND 3 ORS.	MR. J KALITA	MR. P N GOSWAMI, SC, FOREST DEPTT. SC, FOREST
33	WP(C)/383/2020	HEMI BORAH Versus THE STATE OF ASSAM AND 2 ORS.	MR. S S GOSWAMI	GA, ASSAM
34	WP(C)/826/2020	JUNEDHAR DOWARAH Versus THE STATE OF ASSAM AND 9 ORS.	MR. D DAS SR. ADV MR S KHOUND	GA, ASSAM SC, FINANCE SC, PERSONAL DEPT. SC, PWD
35	WP(C)/1132/2020	MAHUA DUTTA ROY Versus ASSAM POWER DISTRIBUTION COMPANY LTD. AND 7 ORS.	MR. P MAHANTA MS. P SAHARIA	GA, ASSAM SC, APDCL
	WITH			
36	WP(C)/1460/2020	UPAMA CHAKRAVARTY AND 4 ORS. Versus THE STATE OF ASSAM AND 9 ORS.	MR. A SARMA MR. S CHOWDHURY	SC, APDCL
37	WP(C)/3797/2020 FIXED	DINESH KUMAR SINGH Versus THE STATE OF ASSAM AND 6 ORS.	MR H K DAS MR. R K TALUKDAR MR. D BORAH	GA, ASSAM MR. B GOSWAMI, ADDL. ADVOCATE GENERAL MR P NAYAK, SC, SAD MR. S CHUTIA, SC, WATER RESOURCE SC, WATER RESOURCE
38	WP(C)/4267/2020	KAMAKHYA DAS AND 4 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR H GUPTA	SC, ACCOUNTANT GENERAL GA, ASSAM MR. R BORPUJARI, SC, FINANCE DEPTT.
39	WP(C)/5123/2020	DHIREN BHARALI AND 11 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. C GOSWAMI	SC, PNRD MR. M NATH SC, AG MR. S K MEDHI (r-5) SC, FINANCE DEPTT.
40	WP(C)/5525/2020 FIXED	DR. RAJENDRA PRASAD CHAKRABORTY Versus THE STATE OF ASSAM AND 3 ORS	MR. A SARMA MR M K ROY	SC, AG MR P NAYAK,SC, FINANCE (R- 5,6) MR. D UPAMANYA, SC, HEALTH AND FAMILY WELFARE DEPARTMENT (R-7,8) SC, HEALTH

41	WP(C)/5783/2020	ANUP MEDHI Versus THE STATE OF ASSAM AND 2 ORS	DR. N DEKA MR H K DAS MS. P CHAKRABORTY	SC, HEALTH
42	WP(C)/6236/2021 FIXED	SALAM UDDIN KHAN Versus THE STATE OF ASSAM AND 4 ORS	DR G J SHARMA MR A KUDDUS	MR. P N GOSWAMI (SC, APDCL, R- 2,3,4,5) MR. K GOGOI (ADDLL. SR. GA ASSAM, R-1)
43	WP(C)/6817/2021 FIXED	MADHAB CHANDRA DAS Versus THE UNION OF INDIA AND 4 ORS	MR. I CHOUDHURY MR H SHARMA	MR. K GOGOI ASSTT.S.G.I.
44	WP(C)/589/2022	GAKUL CHANDRA SARMA Versus THE STATE OF ASSAM AND 2 ORS.	MR H K BARUAH MR. U J SAIKIA	MR. J HANDIQUE, SC, REVENUE DEPTT. (R-1,2) SC, REVENUE MR. R BORPUJARI, SC, FINANCE (R-3)
45	WP(C)/1129/2022	KUNJA MOHAN NATH Versus THE STATE OF ASSAM AND 5 ORS	MR G R A MOTTAQUEE	GA, ASSAM SC, AG SC, IRRIGATION SC, K A A C
46	WP(C)/1429/2022 FIXED	PRANJAL KAKATI Versus THE STATE OF ASSAM AND 4 ORS	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA	SC, WATER RESOURCE
47	WP(C)/2176/2022 FIXED	KHAGENDRA DEKA Versus THE ASSAM STATE HOUSING BOARD AND 2 ORS	MR. S BORA MS J RAJKUMARI	SC, HOUSING BOARD
	WITH			
48	WP(C)/2123/2022	PRADIP HAZARIKA Versus THE ASSAM STATE HOUSING BOARD AND 2 ORS	MR. S BORA MS J RAJKUMARI	SC, HOUSING BOARD
	WITH			
49	WP(C)/2215/2022	SMTI GUNADA KAKATI MAZUMDAR Versus THE ASSAM STATE HOUSING BOARD AND 2 ORS	MR. S BORA MS J RAJKUMARI	SC, HOUSING BOARD
	WITH			
50	WP(C)/2238/2022	KAJAL PAUL Versus THE ASSAM STATE HOUSING BOARD AND 2 ORS	MR. S BORA MS J RAJKUMARI	SC, HOUSING BOARD
51	WP(C)/3148/2022	JAYTALAL HOJAI Versus NORTH CACHAR HILLS AUTONOMOUS COUNCIL AND 4 OTHERS	MR. P J SAIKIA MR. P BORDOLOI MS M NIROLA	SC, FOREST SC, N C HILLS
ORDERS				
52	WP(C)/214/2022	SMT. MANJURI GUPTA MISRA Versus THE STATE OF ASSAM AND 7 ORS	MR R RAJKHOWA MR B KHAKHLARY	SC, P AND R.D. GA, ASSAM
53	I.A.(Civil)/1802/2022 in WP(C)/2975/2022	PRATYUSH PRAN BHATTACHARYYA Versus ASSAM GRAMIN VIKASH BANK AND ANR.	MR. B K BHATTACHARJEE MS. A CHETIA	SC, A G V B
	WITH WP(C)/2975/2022	PRATYUSH PRAN BHATTACHARYYA Versus ASSAM GRAMIN VIKASH BANK AND ANR.	MR. B K BHATTACHARJEE DR. R SARMAH MISS A CHETIA	MR SISHIR DUTTA (R1, R2) MS. S. MOCHAHARI (R1, R2) SC, A G V B MR. SIDHANT DUTTA (R1, R2)

HEARING

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LEAVE NOTE OF ADVOCATES FOR 08/08/2022

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1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MR H Dey	20-07-2022	To	19-08-2022
3)	MS. A DEVI	21-07-2022	To	19-08-2022
4)	MR. O P BHATI	29-07-2022	To	12-08-2022
5)	MR. S B PRASAD	31-07-2022	To	13-08-2022
6)	MRS. N BARUAH	01-08-2022	To	13-10-2022
7)	MR D K DAS	08-08-2022	To	10-08-2022
8)	MR B KAUSHIK	03-08-2022	To	12-08-2022
9)	MR. S SINHA	04-08-2022	To	10-08-2022
10)	MR. R P SINGH	09-08-2022	To	23-08-2022
11)	MR D K DAS	04-08-2022	To	08-08-2022
12)	MR. D DAS SR. ADV	05-08-2022	To	09-08-2022
13)	MR. V K CHOPRA	16-08-2022	To	16-08-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

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[For Monday,8th August 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SUMAN SHYAM

COURT NO: 6

[CIVIL BENCH-IV AND I

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 18-07-2022 TO 18-08-2022
(RELATING TO CIVIL BENCH-IV, FROM ITEM
NOS. 1 TO 59), ALONG WITH THE FOLLOWING
MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/5434/2021 FIXED	BULESWAR KACHARI Versus THE STATE OF ASSAM AND 6 ORS	MR. N J GOGOI MR K BROOK	SC, FINANCE SC, IRRIGATION
WITH				
2	WP(C)/5361/2021	BISWAJIT GOGOI Versus THE STATE OF ASSAM AND 6 ORS	MR. N J GOGOI MR K BROOK	SC, IRRIGATION SC, FINANCE
3	WP(C)/6827/2021	NILIMA KHATUN Versus THE STATE OF ASSAM AND 5 ORS	MR. A M KHAN MR. S ISLAM	GA, ASSAM SC, REVENUE SC, FINANCE
4	WP(C)/3804/2022 FIXED	OMEGA PRINTERS AND PUBLISHERS PVT LTD Versus THE UNION OF INDIA AND 3 ORS	MR. A K GUPTA MR. R S MISHRA	SC, GST ASSTT.S.G.I.
5	WP(C)/4470/2022 FIXED	M/S ADITI INDUSTRIES Versus THE UNION OF INDIA AND 2 ORS	MR. D SAHU MR. R S MISHRA MS M GOGOI	SC, GST ASSTT.S.G.I.
6	WP(C)/4642/2022 FIXED	HARENDRA BASUMATARY Versus THE PRINCIPAL SECRETARY BTC AND 2 ORS	MR. D SARMAH S. J. SAHARIAH	SC, BTC
7	WP(C)/4809/2022 FIXED	M/S BORGHAIN ENTERPRISE PVT LTD AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR B KAUSHIK	SC, EXCISE DEPTT. SC, K A A C
8	WP(C)/4863/2022 FIXED	FADA RAM BORO Versus THE BODOLAND TERRITORIAL COUNCIL AND 5 ORS.	MR. J LASKAR MR R DAS	SC, BTC
9	WP(C)/4888/2022 FIXED	BABLU CHANDRA DAS Versus THE STATE OF ASSAM AND 5 ORS.	MD H R AHMED	GA, ASSAM SC, BTC
10	WP(C)/4906/2022 FIXED	MRIDUL DAS Versus THE STATE OF ASSAM AND 3 ORS.	MD. S M RAHMAN MR. R AHMED	SC, FOREST SC, BTC

11	WITH WP(C)/4970/2022	SAILENDRA KALITA Versus THE STATE OF ASSAM AND 4 ORS.	MR. D DAS SR. ADV MR H K NATH MR. K MOHAMMED MS T PARASHAR MS S SHARMA	SC, FOREST SC, BTC
12	WP(C)/4947/2022 FIXED	M/S ASIAN PAINTS LIMITED Versus THE STATE OF ASSAM AND 2 ORS	MS. M L GOPE MS. N HAWELIA MS. N GOGOI	SC, TAXATION
13	WP(C)/4948/2022 FIXED	M/S ASIAN PAINTS LIMITED Versus THE STATE OF ASSAM AND 2 ORS	MS. M L GOPE MS. N HAWELIA MS. N GOGOI	SC, TAXATION
14	WP(C)/5080/2022 B/O	DIPON KUMAR DAS AND 8 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MR. I H LASKAR MR. P K DEKA MD. S ALOM	SC, P AND R.D. GA, ASSAM
15	WP(C)/5090/2022	RABINDRA NATH RAY Versus THE STATE OF ASSAM AND 5 ORS.	MD H R AHMED	GA, ASSAM SC, REVENUE SC, FINANCE
16	WP(C)/5092/2022	PRAFULLA CHANDRA BORAH Versus THE STATE OF ASSAM AND 4 ORS.	MR S BORTHAKUR MS. P BORAH	GA, ASSAM SC, A A I
17	WP(C)/5094/2022	SAMUDRA CHUTIA @ SRI SMRIDRA CHUTIA @ SRI SAMUDRA SAIKIA Versus THE STATE OF ASSAM AND 6 ORS.	MR. S Y AHMED MR. N H BARBHUIYA	SC, P AND R.D. GA, ASSAM
18	WP(C)/5096/2022	H. KHELENDRAJEET SHARMA Versus THE STATE OF ASSAM AND 2 ORS.	MR R DHAR MD. A MATLIB	SC, REVENUE
19	WP(C)/5097/2022	DIPANKAR RAY Versus THE STATE OF ASSAM AND 5 ORS.	MD H R AHMED	GA, ASSAM SC, FINANCE SC, REVENUE
20	WP(C)/5102/2022	ABDUL OHAB Versus THE UNION OF INDIA AND 4 ORS.	MR. A WAHAB MR. M U MONDAL MD. I H KHAN MR K ISLAM MR A ALIM SK	GA, ASSAM ASSTT.S.G.I. SC, REVENUE
21	WP(C)/5110/2022	PRATAP HANDIQUE Versus THE STATE OF ASSAM AND 4 ORS.	MR. M BISWAS MR. A PHUKAN MR. N M DAS MS M DAS	GA, ASSAM SC, K A A C
22	WP(C)/5114/2022	NIZARA DEVI Versus THE STATE OF ASSAM AND 3 ORS.	MR S DAS	SC, HEALTH
23	WP(C)/5115/2022	ABDUL KAYUM @ MD. MAMUN ABUL KAYUM BHASKAR ALI Versus THE STATE OF ASSAM AND 3 ORS.	MR M H AHMED MS. N SULTANA	GA, ASSAM SC, REVENUE
24	WP(C)/5117/2022	RAMAKANTA KALITA AND ANR. Versus UNION OF INDIA AND 4 ORS.	MR. A K DAS MR. M J GOGOI	ASSTT.S.G.I. SC, PNB SC, A G V B SC, FINANCE

ORDER (STAY VACATING)

25	I.A.(Civil)/2238/2022 in WP(C)/2138/2022	DIPAK RABHA Versus SAHABUL ISLAM AND 6 ORS.	MR. K N CHOUDHURY MR. B CHAKRABORTY MR K L GUPTA	MR. B D GOSWAMI SC, FOREST
	WITH WP(C)/2138/2022	SAHABUL ISLAM AND ANR Versus THE STATE OF ASSAM AND 7 ORS	MR. B D GOSWAMI MR. J M GOGOI MS H DEKA	MR. K N CHOUDHURY (R6) MR. B CHAKRABORTY (R6) MR K L GUPTA (R6) SC, FOREST

ADMISSION

26	WP(C)/3281/2014	PRAHLAD RAJ MOUR, Versus THE STATE OF ASSAM and 4 ORS,	MR.K N CHOUDHURY MR.M MAHANTA MR.R DUBEY MS.A B KAYASTHA MR.P K GARODIA	MR.S P ROY MR.K RAJBONGSHI MS.A TALUKDAR MS.B BAISHYA MRA K RAI MR.R P N SINGH SC, GMC SC, G M D A
27	WP(C)/5149/2015	SMT. APALANARASHA RAO Versus THE STATE OF ASSAM AND 4 ORS	MR.M DUTTA MR.B K DAS MR.B BORA MS.M DUTTA	MR.S BORA SC, GMC
	WITH I.A.(Civil)/782/2018 in WP(C)/5149/2015	SMT. APALANARASHA RAO Versus THE STATE OF ASSAM AND 4 ORS	MR. B K DAS	SC, GDD SC, GMC
	WITH I.A.(Civil)/571/2021 in WP(C)/5149/2015	APALANARASHA RAO Versus THE STATE OF ASSAM AND 4 ORS.	MR. B K DAS	SC, GMC
28	WP(C)/4691/2018	K. ACHIYAMMA AND 3 ORS. Versus THE UNION OF INDIA AND 8 ORS	MR. M SHARMA	MR. K K PARASAR, CGC (R1 & 2) SC, GMC ASSTT.S.G.I.
29	WP(C)/1733/2016	MS. MOMITA DAS Versus THE CHIEF SECRETARY , GOVERNMENT OF ASSAM and 5 ORS.	MR.B U LASKAR	GA, ASSAM SC, HEALTH
30	WP(C)/5432/2016	MRIDUL KUMAR NATH Versus THE ASSAM POWER DISTRIBUTION COMPANY LTD. and 5 ORS.	MR.S ISLAM MRA HAWARI MR.B K MISHRA	GA, ASSAM SC, APDCL
31	WP(C)/6243/2016	ZIAUR RAHMAN AHMED Versus THE CHIEF INFORMATION COMMISSIONER and 6 ORS.	MR.M AHMED	GA, ASSAM
32	WP(C)/7827/2016	BHUVAN VALLEY TEA CO. P LTD. and ANR. Versus THE STATE OF ASSAM and 2 ORS.	MR M BEZBARUAH MR.P K GARODIA MS.S G MOMIN MR.A LAL MR.M PANDIT	GA, ASSAM MR. B CHOUDHURY, SC, APDCL SC, APDCL
	WITH I.A.(Civil)/758/2017 in WP(C)/7827/2016	BHUVAN VALLEY TEA CO. P LTD. and ANR. Versus THE STATE OF ASSAM and 2 ORS.	MR M BEZBARUAH MR.P K GARODIA MR.M PANDIT MR.A LAL MS.S G MOMIN	GA, ASSAM
33	WP(C)/4022/2017	BISHURAM CHAUHAN Versus THE STATE OF ASSAM and 5 ORS.	MR.S CHAUHAN MR.A R SHOME MR.S CHAUHAN MR.P MAJUMDAR	GA, ASSAM SC, PWD
34	WP(C)/5342/2017	MANJULA SAIKIA and 6 ORS. Versus THE STATE OF ASSAM and 3 ORS.	MR.A SARMA MRSS N KHANDAKAR MR.M A LASKAR	MS. K MALAKAR (R2, R3) MR. A BHATTACHARYA (R2, R3) MR.D BANERJEE(R- 2&3) MR. A BHATTACHARJEE (R2, R3) SC, FINANCE MS. K TALUKDAR (R2, R3)
35	WP(C)/7787/2019	MD. HABIBUR RAHMAN AND ANR. Versus THE STATE OF ASSAM AND 13 ORS.	MR. S Y AHMED MR. N H BARBHUIYA MS. N J BEGUM MD. M ISLAM	GA, ASSAM MR. B GOGOI (SC, PWD) MR. B CHOUDHURY, SC, PWD & AGRICULTURE DEPARTMENT. SC, AGRICULTURE DEPARTMENT

36	WP(C)/4063/2020	M/S BARBHUIYA TRADERS AND ANR. Versus THE STATE OF ASSAM AND 5 ORS.	MR M J QUADIR MR. K MIRA	SC, PNRD GA, ASSAM
37	WP(C)/570/2021	MUKUL MEDHI AND ANR. Versus THE STATE OF ASSAM AND 3 ORS.	MR A CHOUDHURY MR. R Deka MR. B BHARALI MR M BARMAN S I AKAND	GA, ASSAM SC, REVENUE
38	WP(C)/3866/2021	BAHARUL ISLAM Versus THE STATE OF ASSAM AND 3 ORS.	MR. P K MAZUMDAR MR. R K MAZUMDAR	SC. WATER RESOURCE DEPTT.
39	WP(C)/3909/2021	HIRANYA KR. SARMA Versus THE STATE OF ASSAM AND 3 ORS.	MR. P K MAZUMDAR MR. R K MAZUMDAR	SC. WATER RESOURCE DEPTT.
40	WP(C)/4844/2021 FIXED	M/S INDRAPRASTHA COLD STORAGE AND ANR Versus THE UCO BANK AND 6 ORS	MR. A PARVEZ MR. M DUTTA MR J MAHANTA	MR. S C KEYAL MR. M SARMA MRS. A GAYAN (SC, ED), R- 7 SC, ED
41	WP(C)/6542/2021	JOYANTA MAIBANGSA @ JOYANTA HOJAI Versus THE KOTAK MAHINDRA LIFE INSURANCE COMPANY LIMITED AND 4 ORS	MR B D DAS MRS R DEKA MR. D THAOSEN	SC, IRDAI Mukesh Sharma
ORDERS				
42	I.A.(Civil)/3699/2017 in LA.App./14/2017 WITH LA.App./14/2017	AIRPORT AUTHORITY OF INDIA Versus SRI RAMA KANTA BARUAH and 2 ORS AIRPORT AUTHORITY OF INDIA Versus SRI RAMA KANTA BARUAH and 2 ORS	MR.H NATH MR. P K BORAH MR.S BORTHAKUR MR.H NATH MR. P K BORAH MR.S BORTHAKUR	GA, ASSAM GA, ASSAM
43	WP(C)/5843/2017	KANAK CHANDRA NATH Versus THE GAUHATI HIGH COURT and 4 ORS	MR.I ALAM MR.T SK	GA, ASSAM SC, GHC
44	Cont.Cas(C)/205/2021	GANDA KHUNGHUR BASUMATARY Versus BRAJEN MALAKAR	MR. M BISWAS MR M BASUMATARI MS M DAS	MR. N UPADHAYAY
45	Cont.Cas(C)/278/2021	ABDUL KAYUM MAZUMDAR AND 34 ORS. Versus RAJ CHAKRABORTY AND 5 ORS.	MR. A K DUTTA MR. B PURKAYASTHA	MS. K PHUKAN (R-2) MR. R DHAR (r-3) MR A CHALIHA MS RUKMINI BARUA
46	Cont.Cas(C)/294/2021	KASHEM ALI Versus M S MANIVANNAN AND ANR	MD. I H KHAN MR K ISLAM	MR. D SAIKIA (r-1) MR. B J TALUKDAR (r-1) MR. R BORPUJARI (r-1)
47	Cont.Cas(C)/308/2021	NURICHA BIBI Versus M.S. MANIVANNAN, IAS AND 2 ORS.	MR. M HUSSAIN MR A K DAS	MR. D SAIKIA (R-1,2) MR. J HANDIQUE (R-1) MR. R BORPUJARI (R-1,2) MS. N BORDOLOI(R-1,2)
48	Cont.Cas(C)/326/2021	PINKI GHOSH Versus M.S. MANIVANNAN, IAS AND ANR.	MR A CHOUDHURY MR. R Deka S I AKAND	MR. D SAIKIA (R-1) MR. J HANDIQUE (R-1) MS. K PHUKAN (r-2) MR. R BORPUJARI (R-1) MS. N BORDOLOI (R-1)
49	Cont.Cas(C)/341/2021	NURUL HAQUE Versus UMANANDA DOLEY, IAS	MR B DAS MR. L K BORAH MR. J PAWE	MR. D SAIKIA (R-1,2) MR. S BORA (R-1,2)
50	Cont.Cas(C)/392/2021	SMTI DIPALI DAIMARI Versus M S MANIVANNAN AND ANR	MR I HAQUE	MR. D SAIKIA (R-1,2) MR. J HANDIQUE (R-1,2) MR. R BORPUJARI (R-1,2) MS. N BORDOLOI (R-1,2)
51	Cont.Cas(C)/82/2022	M/S NIKU TENT HOUSE Versus NITIN KHARE AND ANR	MR. J SARMAH	MR. A I Ali MR A BHUYAN
52	WP(C)/1721/2022 FIXED	KABITA LAHKAR Versus THE STATE OF ASSAM AND 5 ORS	MS. S KANUNGOE MR. A S ALI MR. S A B KHABIR	GA, ASSAM SC, BTC SC, REVENUE

WITH
I.A.(Civil)/1954/2022
in WP(C)/1721/2022

KABITA LAHKAR
Versus
THE STATE OF ASSAM AND 6 ORS.

MS. S KANUNGOE
MR. S A B KHABIR

GA, ASSAM
SC, BTC
SC, REVENUE

STAY MATTERS

53 WP(C)/4053/2022

KAJAL KUMAR DAS
Versus
THE STATE OF ASSAM AND 3 ORS

MR. B J GHOSH
MR. A M S MAZUMDER

SC, AFDC

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LEAVE NOTE OF ADVOCATES FOR 08/08/2022

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1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MR H Dey	20-07-2022	To	19-08-2022
3)	MS. A DEVI	21-07-2022	To	19-08-2022
4)	MR. O P BHATI	29-07-2022	To	12-08-2022
5)	MR. S B PRASAD	31-07-2022	To	13-08-2022
6)	MRS. N BARUAH	01-08-2022	To	13-10-2022
7)	MR D K DAS	08-08-2022	To	10-08-2022
8)	MR B KAUSHIK	03-08-2022	To	12-08-2022
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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA

COURT NO: 8

[CIVIL BENCH-III

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 18-07-2022 TO 18-08-2022 (RELATING TO CIVIL BENCH-III, FROM ITEM NOS. 64 TO 126), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/4482/2022 FIXED	SMTI. DAMAYANTI BRAHMA Versus THE STATE OF ASSAM AND 5 ORS	MR P J DUTTA MR. D GOGOI MR. P DEKA	GA, ASSAM SC, IRRIGATION SC, BTC
ORDER (IMPLEADMENT OF PARTY)				
2	I.A.(Civil)/1050/2022 in WP(C)/1203/2018	SMT. ANU DAS Versus THE STATE OF ASSAM AND 4 ORS.	MRS M D CHOWDHURY	GA, ASSAM
	WITH WP(C)/1203/2018	SMT. ANU DAS Versus THE STATE OF ASSAM AND 4 ORS.	MRS M D CHOWDHURY MR. G AGARWAL MS. R K SAINI	GA, ASSAM
ADMISSION				
3	WP(C)/1779/2016 FIXED	SMT. GOMA DEVI Versus THE STATE OF ASSAM AND 8 ORS	MR.D BORAH MR.R BORA	GA, ASSAM MR.R HUSSAIN R-9 MR.S DAS(R-9) MR.B K SARMA MR.A DAS(R-9) MS.M BORDOLOI(R-9) SC, SOCIAL WELFARE
4	WP(C)/18/2017 FIXED	INDRAJIT DUTTA CHOUDHURY and 4 ORS. Versus THE STATE OF ASSAM and 3 ORS.	MR.N C DAS MR.T ROY MR.S DEY MR B SARKAR	MS. N MODI GA, ASSAM MR P NAYAK (SC, FINANCE, R-4) MR.S DUTTA(R- 2&3) MR.C SHARMA(R- 2&3) MR.SIDHANT DUTTA(R-2&3)
	WITH WP(C)/5618/2017	INDRAJIT DUTTA CHOUDHURY and 3 ORS. Versus THE STATE OF ASSAM and 4 ORS.	MSB DEVI MR.U K NAIR MS.J PAUL MR.A CHETRY	GA, ASSAM MR P NAYAK (SC, FINANCE, R-5)

6	WP(C)/4694/2018	KARUNA KANTA NATH AND 96 ORS. Versus THE STATE OF ASSAM AND 9 ORS.	MR. R ALI MR. A S CHOUDHURY MR M MONDAL	GA, ASSAM MR. A ROSHID (R-6,7,8,9,10) MS. M R DEVI (R-6,7,8,9,10) SC, REVENUE
	WITH			
7	WP(C)/5113/2018	ABU SHAMA SK. AND 13 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. A ROSHID MS. M R DEVI	GA, ASSAM SC, REVENUE
	WITH			
8	WP(C)/5138/2018	SANKAR ROY AND 125 ORS. Versus THE STATE OF ASSAM AND 9 ORS.	MR. R ALI MR M MONDAL MR. A S CHOUDHURY	GA, ASSAM SC, REVENUE
	WITH			
9	WP(C)/5194/2018	DILIP KUMAR ROY AND 19 ORS. Versus THE STATE OF ASSAM AND 8 ORS.	MR. R ALI MR M MONDAL MR. A S CHOUDHURY	GA, ASSAM SC, REVENUE
	WITH			
10	WP(C)/5324/2018	NURJAMAL HUSSAIN DEWAN Versus THE STATE OF ASSAM AND 2 ORS.	MR. MD S HOQUE MS. A BORUAH MR. M DEKA MR D SAIKIA	GA, ASSAM SC, REVENUE
	WITH			
11	WP(C)/5329/2018	ABU SAYED Versus THE STATE OF ASSAM AND 2 ORS.	MR. S RAHMAN MR D SAIKIA MR. MD S HOQUE MS A BORAH	GA, ASSAM SC, REVENUE
	WITH			
12	WP(C)/5588/2018	ABUL KALAM AZAD AND 12 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. A ROSHID MS. M R DEVI	GA, ASSAM (R3) SC, REVENUE (R1,2,4AND5)
	WITH			
13	WP(C)/7942/2018	AYNAL HOQUE AND 36 ORS. Versus THE STATE OF ASSAM AND 11 ORS.	MR. R ALI MR. A S CHOUDHURY MR M MONDAL	GA, ASSAM SC, REVENUE
	WITH			
14	WP(C)/2616/2019	NABULLAH SHEIKH AND ANR. Versus THE STATE OF ASSAM AND 4 ORS.	MR. A ROSHID MS. M R DEVI	GA, ASSAM (R1,2,4AND5) MR. R BORPUJARI (SC, REVENUE DEPT.)
	WITH			
15	WP(C)/8409/2019	KAMALA KANTA DAS AND 14 ORS. Versus THE STATE OF ASSAM AND 7 ORS.	MR. R ALI MR M MONDAL	GA, ASSAM SC. REVENUE
	WITH			
16	WP(C)/6234/2019	AKHIL KUMAR SARMA Versus THE STATE OF ASSAM AND 3 ORS.	MR. S K DAS MR. A CHAMUAH MR. D BARMAN	GA, ASSAM
	WITH			
17	WP(C)/6871/2019	FORCE NO. 015183677 CT/GD RAVINDRA KUMAR Versus THE UNION OF INDIA AND 5 ORS.	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MR. U SARMA MS. P K DEVI	MR. D C BORAH,C.G.C. (R1-R6) ASSTT.S.G.I.
	WITH			
18	WP(C)/4796/2020	RAJESH DEB Versus THE STATE OF ASSAM AND 7 ORS	MR H I CHOUDHURY G UDDIN MR. K P PATHAK	SC, APDCL
	WITH			
19	WP(C)/5606/2020	MAMANI DEKA Versus THE STATE OF ASSAM AND 4 ORS	MR. P N GOSWAMI MR. I KALITA MR. K P PATHAK	SR. GA, ASSAM SC, WATER RESOURCE
	WITH			
20	WP(C)/5781/2020 FIXED	LOKNATH BORA AND 17 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. Y S MANNAN MR. T BAIDYA MS N DEKARAJA	SC, WATER RESOURCE SC, FINANCE
	WITH			
21	WP(C)/1433/2021	NAGEN DAS AND 33 ORS Versus THE OIL AND NATURAL GAS CORPORATION LTD AND 2 ORS	MR. B D GOSWAMI MR. J M GOGOI MR. K P GOGOI	MR K CHOUDHURY MR. M K DAS SC, ONGC
	WITH			
22	WP(C)/2420/2021 FIXED	JITENDAR THAKUR Versus THE UNION OF INDIA AND 8 ORS	MR. P J SAIKIA MR. R S MISHRA MS M NIROLA	MR. K GOGOI ASSTT.S.G.I.

23	WP(C)/3420/2021	RAMANANDA DEORI Versus THE STATE OF ASSAM AND 2 ORS	MR. N DEKA MR. M GOGOI	GA, ASSAM MR R DHAR (R-1- 3)
24	WP(C)/3647/2021	ANIL DEORI Versus THE STATE OF ASSAM AND 3 ORS	MR. S ROY MR. M H LASKAR MR M HOSSAIN	GA, ASSAM SC, HEALTH
25	WP(C)/3849/2021	SANJOY KUMAR DUTTA AND 17 ORS Versus OIL AND NATURAL GAS CORPORATION LTD AND 2 ORS	MR. P N GOSWAMI MS. S CHUTIA MR. I KALITA MR. K P PATHAK	MR. B K DAS MR K CHOUDHURY MR. S P SHARMA MR H P GUWALA MR S DIFUSA MR N RAY
26	WP(C)/4491/2021	MANJULA RAY ADHIKARY Versus THE STATE OF ASSAM AND 8 ORS	MR. T K BHUYAN MR H K DAS	SC, AG SC, BTC SC, FINANCE SC, WATER RESOURCE
27	WP(C)/4850/2021	BISHU BABU SINHA Versus THE STATE OF ASSAM AND 3 ORS.	MS. D SINHA	SC, AG SC, FINANCE
28	WP(C)/5582/2021 B/O	MINUARA BEGUM Versus THE STATE OF ASSAM AND 2 ORS	MS RUKMINI BARUA MS PADMINI BARUA	SC, PWD
29	WP(C)/5667/2021 FIXED	NAYAN MONI DEKA AND 18 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR. T J MAHANTA MR. S N TAMULI MS. A BEGUM	SC, HEALTH
30	WP(C)/5916/2021	DWIPEN DAS Versus THE STATE OF ASSAM AND 4 ORS	MR. U DUTTA MS. R R SAIKIA	GA, ASSAM SC, GMC
31	WP(C)/5996/2021	PRADIP SARMA AND ANR. Versus THE STATE OF ASSAM AND 5 ORS.	MR. B SARMAH MR I UDDIN MR I Y ALI	GA, ASSAM MR. A L MONDAL (R-6) MR. G K PARAJULI SC, LIC SC, AFC SC, FINANCE
32	WP(C)/6027/2021	MD. AZHAR ALI Versus THE STATE OF ASSAM AND 3 ORS	MR A ISLAM	GA, ASSAM SC, REVENUE
33	WP(C)/6118/2021	NINGREISEM RONRA SHIMRAY Versus THE UNION OF INDIA AND 3 ORS.	MR M CHANDA MR S CHOUDHURY MR S NATH MS R MEDHI K ABINANDAN	MRS S BARUAH ASSTT.S.G.I.
34	WP(C)/6846/2021	PRABIR KUMAR BASUMATARY Versus THE STATE OF ASSAM AND 2 ORS.	MR. M K DEURI MR. D GOGOI	GA, ASSAM
35	WP(C)/6892/2021	D SATISH KUMAR Versus THE UNION OF INDIA AND 2 ORS	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA	MR. A K DUTTA (R-1 TO 3) ASSTT.S.G.I.
36	WP(C)/12/2022	NABENDU DEY Versus THE STATE OF ASSAM AND 4 ORS	MR. D HUSSAIN MR. R A CHOUDHURY MS S DAS	GA, ASSAM SC, PWD
37	WP(C)/328/2022	MONI KANTA SINHA AND ANR Versus THE STATE OF ASSAM AND 2 ORS	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM	GA, ASSAM MR B GOGOI, SC, SAD
38	WITH WP(C)/7556/2019	KOCHEN MOCHAHARY AND 4 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MS. P BARUAH MR. D C C PHUKAN MR. T P DAS MRS. J GOGOI	MR. D SAIKIA (SR. SC, SAD) GA, ASSAM
39	WP(C)/810/2022	RAJIB BAILUNG Versus THE STATE OF ASSAM AND 2 ORS	MR. P K GOGOI MR. A BURAGOHAIN MR J P KACHARI	GA, ASSAM SC, REVENUE
40	WP(C)/1231/2022	BIJON HAPILA Versus THE STATE OF ASSAM AND 6 ORS	MR B D DAS MR H K SARMA MR. D THAOSEN MS K PHUKAN	SC, P H E SC, NCHAC SC, FINANCE

41	WP(C)/1499/2022	SAMINDRA NATH KALITA AND 2 ORS Versus THE STATE OF ASSAM AND 3 ORS	MS. A TALUKDAR S BORA	GA, ASSAM SC, FINANCE
42	WP(C)/3186/2022 B/O	RUNUMA BEGUM Versus THE STATE OF ASSAM AND 3 ORS.	MS RUKMINI BARUA MS PADMINI BARUA	SC, PWD ROAD GA, ASSAM
ORDERS				
43	Cont.Cas(C)/529/2017	NIRMAL ROY CHOUDHURY Versus KUMUD CH. DEKA and ORS.	MR. S SARMA MS. J BORTHAKUR MR. P B MAZUMDER	MR. P N GOSWAMI (R2, R3) MR. I KALITA MR. K R PATHAK
44	WP(C)/1568/2018	TINKU KRO AND 4 ORS. Versus KARBI ANGLONG AUTONOMOUS COUNCIL AND 6 ORS.	MR. M SARANIA MD. S U AHMED MR. A I KATHAR MS. I KEITZAR MR. B DEORI MS. S KAUSHIK	MR B D DAS (R5) MR. S C KEYAL, AICTE MR D DAS (R5) MR H K SARMA (R5) MR S K MEDHI, CGC. MR J PAYENG MR S S ROY MR H BEZBARUA (R5) MR. D THAOSEN (R5) SC, K A A C MR J CHUTIA MR. M K CHOUDHURY
45	Review.Pet./38/2019 WITH WP(C)/1547/2014 (D/O)	THE STATE OF ASSAM AND ANR Versus SRI PRAFULLA KR. NATH	MR. D SAIKIA MR. N SARMA MR. A DEKA	
46	Cont.Cas(C)/369/2020	ARUP JYOTI KARMAKAR Versus LT. GEN SUKHDEEP SANGWAN AND ANR	MR. U K NAIR MR. A CHETRY MR. M P SARMA MS U SHARMA	MRS. A GAYAN (R-1,2)
47	Cont.Cas(C)/427/2020	AMIT KUMAR DEB AND ANR. Versus Smti Debala Devi Das,IAS	MR. P K ROYCHOUDHURY MR. D K SARMAH MR H I CHOUDHURY MR G DEKA MS. A TALUKDAR	MR D KALITA MR. D NATH (R-2) MR D KALITA (R-2)
48	Cont.Cas(C)/78/2021	JOSUA N. SANGMA Versus ARVIND MADHAV SINGH AND ANR	MR. S K DAS MR D BARMAN	MR. P N GOSWAMI (R-1) MR. R R Gogoi (R-1)
49	Cont.Cas(C)/311/2021	SHAHID ANSARY Versus HEMEN DAS, IAS	MR. M R KHANDAKAR	MR. M NATH MR. A BHATTACHARJEE
50	Cont.Cas(C)/324/2021	SHAHID ANSARY Versus HEMEN DAS, IAS	MR. M R KHANDAKAR	MR. M NATH (R-1) MR. A BHATTACHARJEE (R-1)
51	Cont.Cas(C)/373/2021	ASHANUDDIN KHAN Versus MS. INDIRA R KALITA AND ANR.	MR. M U MAHMUD MR S H MAHMUD MS N BORDOLOI	MR. M BHAGABATI (R-2) MS G BORA (R-2) MS. B TALUKDAR (R-2)
52	Cont.Cas(C)/405/2021	DILIP KUMAR BORA Versus RAMENDRA NATH SARMA	MR. T CHAKRABORTY MR. D CHOUDHURY MR J DAS	MR. I CHOUDHURY G BAROOAH R L CHUTIA
53	Cont.Cas(C)/470/2021	TAPAN BORAH AND 2 ORS Versus BISWAJIT SAIKIA, ACS AND 2 ORS	MS. S CHUTIA MR. P KAKATI	MR. K MUNIR (r-2) MR. DITUL DAS (r-1) MR. P K MUNIR (r-2) MR. R RAHMAN (r-1)
54	I.A.(Civil)/2303/2021 in WP(C)/4556/2021	SMT. RINA KALITA Versus THE STATE OF ASSAM AND 9 ORS	MR D C K HAZARIKA MS J KALITA	GA, ASSAM SC, FINANCE SC, PWD
55	Cont.Cas(C)/314/2022	SAFIQUR RAHMAN Versus JISHNU BARUA AND 4 ORS.	MR P KATAKI MR. B K DAS MR H P GUWALA MR A ALAM	MR D KALITA MR. D NATH
56	I.A.(Civil)/1235/2022 in WP(C)/6211/2021	RATNESWAR BANIA Versus THE STATE OF ASSAM AND 4 ORS	MR. U K NAIR	

	WITH WP(C)/6211/2021	RATNESWAR BANIA Versus THE STATE OF ASSAM AND 4 ORS	MR. U K NAIR MR. M P SARMA MS S SARMA HAZARIKA MR. A BORO MS N NEWME	SC, AG SC, AGRI. DEPARTMENT
57	I.A.(Civil)/1827/2022 WITH LCR in WP(C)/6848/2017	KISHMOTY PORJA Versus MANAGEMENT OF PERTABGHUR TEA ESTATE	MR. K M HALOI	MR. K KALITA
	WITH WP(C)/6848/2017 CAVT. NO. 1508/17	MANAGEMENT OF PERTABGHUR TEA ESTATE Versus THE SECRETARY, AKHIL BHARATIYA CHAH MAZDOOR SANGHA and ANR.	MR.S N SARMA MR.K KALITA MR.K M HALOI MS.T DEURI MR.A JAHID	MR.A BARUAH FOR CAVEATOR
	WITH I.A.(Civil)/1828/2022 in WP(C)/6848/2017	RAJO KEOT Versus MANAGEMENT OF PERTABGHUR TEA ESTATE	MR. K M HALOI	MR. K KALITA
	WITH I.A.(Civil)/1829/2022 in WP(C)/6848/2017	SABITRI KHAIRA Versus MANAGEMENT OF PERTABGHUR TEA ESTATE	MR. K M HALOI	MR. K KALITA
	WITH I.A.(Civil)/1830/2022 in WP(C)/6848/2017	CHAMPA NAYAK Versus MANAGEMENT OF PERTABGHUR TEA ESTATE	MR. K M HALOI	MR. K KALITA
	WITH I.A.(Civil)/1831/2022 in WP(C)/6848/2017	SABITRI PAIK Versus MANAGEMENT OF PERTABGHUR TEA ESTATE	MR. K M HALOI	MR. K KALITA
58	I.A.(Civil)/2275/2022 in Cont.Cas(C)/405/2022	PABITRA BARUAH Versus NIRAJ VERMA, IAS AND 3 ORS	MR A DASGUPTA MS B DAS	
		STAY MATTERS		
59	WP(C)/1760/2016 FIXED	SMTI PARVINARA BEGUM Versus THE STATE OF ASSAM AND 3 ORS	MRS.F BEGUM MR.A MANNAF	MR.B K SARMA SC, SOCIAL WELFARE

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LEAVE NOTE OF ADVOCATES FOR 08/08/2022

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1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MR H Dey	20-07-2022	To	19-08-2022
3)	MS. A DEVI	21-07-2022	To	19-08-2022
4)	MR. O P BHATI	29-07-2022	To	12-08-2022
5)	MR. S B PRASAD	31-07-2022	To	13-08-2022
6)	MRS. N BARUAH	01-08-2022	To	13-10-2022
7)	MR D K DAS	08-08-2022	To	10-08-2022
8)	MR B KAUSHIK	03-08-2022	To	12-08-2022
9)	MR. S SINHA	04-08-2022	To	10-08-2022
10)	MR. R P SINGH	09-08-2022	To	23-08-2022
11)	MR D K DAS	04-08-2022	To	08-08-2022
12)	MR. D DAS SR. ADV	05-08-2022	To	09-08-2022
13)	MR. V K CHOPRA	16-08-2022	To	16-08-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Monday,8th August 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

COURT NO: 9

**[CRIMINAL, CIVIL AND MATTERS RELATED TO
RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 18-07-2022 TO 18-08-2022
(RELATING TO CRIMINAL BENCH (CRL.A.)),
ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
1	AB/2117/2022 B/O	MD. SANUWAR ALI Versus THE STATE OF ASSAM	MR. N ISLAM MS TH A DEVI	PP, ASSAM
MOTION (BA)				
2	Bail Appln./1904/2022	KUSUMA KHATUN Versus THE STATE OF ASSAM	MR. A M KHAN MR. A HUSSAIN	PP, ASSAM
3	Bail Appln./1906/2022	JAYANTA BORAH AND ANR. Versus THE STATE OF ASSAM	MR. K BORUAH MR. M ALOM MR K J SAIKIA	PP, ASSAM
4	Bail Appln./1908/2022	MD. GULZAR ALI Versus THE STATE OF ASSAM	MR M J QUADIR MR. K MIRA MR. F RAHMAN	PP, ASSAM
5	Bail Appln./1909/2022	GANGA BAHADUR CHETRY Versus THE STATE OF ASSAM	MR G PHUKAN	PP, ASSAM
MOTION				
6	Crl.Pet./737/2022 FIXED	HARIDAS ROY AND 2 ORS. Versus SAMRAT ROY AND ANR.	MR. A M BORA MS. S SEAL MS. S KANUNGOE MD E AHMED MS. J CHETTRY MR. V A CHOWDHURY	PP, ASSAM
7	Crl.Pet./764/2022 B/O	ALA UDDIN Versus THE STATE OF ASSAM	MR. S P CHOUDHURY MS B DEVI	PP, ASSAM
8	AB/2198/2022	ENAMUL HOQUE @ ENAMUL HUSSAIN AND 2 ORS. Versus THE STATE OF ASSAM	MR. A K AHMED MR A AHMED MR. S A MONDAL	PP, ASSAM
9	AB/2200/2022 B/O	ANJUMAN KUMAR SHARMA AND 5 ORS. Versus THE STATE OF ASSAM	MR. JYOTIRMOY ROY MR. S SARMA MR. R HAZARIKA MR. C CHAKRAVARTY MR D DAS	PP, ASSAM

10	AB/2201/2022	JOY ASHISH SINGH Versus THE STATE OF ASSAM	MR. B CHAKRABORTY MR. S CHAKRABORTY MRS P HAZARIKA	PP, ASSAM
11	AB/2203/2022 B/O	KHANINDRA KALITA @ JUN KALITA AND ANR. Versus THE STATE OF ASSAM	MR T PAUL MR. M KALITA	PP, ASSAM
12	AB/2204/2022	MAMATA BEGUM Versus THE STATE OF ASSAM	M HALOI MR. A M KHAN MR. R I DEWAN	PP, ASSAM
13	AB/2205/2022	MONSUR ALI @ PAPUL Versus THE STATE OF ASSAM	MR. P D NAIR MR. A CHETRY MR G ALAM MR. H ROHMAN MS S GOYAL	PP, ASSAM
14	AB/2206/2022	JAFOR ALI Versus THE STATE OF ASSAM	MR. P RAHMAN MR S ISLAM	PP, ASSAM
15	AB/2211/2022	MANIK TALUKDAR Versus THE STATE OF ASSAM	MR. B K MAHAJAN MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
ADMISSION				
16	CrI.Pet./406/2020 WITH LCR 1 FILE, FIXED	BIDYUT TAMULI Versus THE STATE OF ASSAM AND ANR.	MR Z ALAM MR D SARMA MS. S NAZNEEN MR. D N BORAH	MR. JYOTIRMOY ROY (R-2) MR. B GOGOI MR. R HAZARIKA (R-2) MR. P HAZARIKA (R-2) MR P NAYAK MR. C CHAKRAVARTY (R-2) MR A CHALIHA PP, ASSAM
17	W.P.(CrI.)/31/2021 FIXED	HIMANJAN SARMA Versus THE STATE OF ASSAM AND 2 ORS.	MR. A K BHUYAN MS. N CHOUDHURY MR A ATREYA	GA, ASSAM MR. K K DUTTA (R-4)
BAIL HEARING (BA)				
18	Bail Appln./1756/2022 FIXED	ANANTA BARMAN Versus THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM MR S K CHHETRY	PP, ASSAM
19	Bail Appln./1791/2022 FIXED	ADIL ANCHARY Versus THE STATE OF ASSAM AND ANR.	MR. U DUTTA	PP, ASSAM
20	Bail Appln./1805/2022 FIXED	KULDEEP KHANKRIYAL Versus THE STATE OF ASSAM	MR. D KALITA MS B DEB	PP, ASSAM
21	Bail Appln./1853/2022 FIXED	ABDUSH SALAM @ ABDUS SALAM Versus THE STATE OF ASSAM	MR. A S ALI MR S HUSSAIN MR. S A B KHABIR	PP, ASSAM
22	WITH Bail Appln./1794/2022	REZZAK ALI @ ABDUL RAZAK Versus THE STATE OF ASSAM	MR S H SIKDAR S YESMIN	PP, ASSAM
BAIL HEARING				
23	AB/1323/2021 FIXED	KURMAN ALI AND ANR. Versus THE STATE OF ASSAM	MR A R BHUYAN MR. M A I HUSSAIN	PP, ASSAM
24	AB/3799/2021 FIXED	NUR ALAM @ MD NUR ALAM Versus THE STATE OF ASSAM	MR. I CHOUDHURY MS K BORAH MR R L CHUTIA	PP, ASSAM
25	AB/3932/2021 FIXED	AKRAM HAQUE @ AKARAM HAQUE Versus THE STATE OF ASSAM	MR. I CHOUDHURY R L CHUTIA	PP, ASSAM
26	AB/4384/2021 FIXED	SHAMEZ UDDIN AHMED AND 2 ORS. Versus THE STATE OF ASSAM	MR F HAQUE	PP, ASSAM

27	AB/1152/2022 FIXED	CHAMPION R SANGMA AND 2 ORS Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
28	AB/1620/2022 FIXED	DILIP BOR DEORI Versus THE STATE OF ASSAM	MR. D GOGOI	PP, ASSAM
29	AB/1658/2022 FIXED	ANSUMAN BASUMATARY AND ANR Versus THE STATE OF ASSAM	MR. R CHETRI A SWARGIARY R MALAKAR	PP, ASSAM
30	WITH AB/1637/2022	PALLAVI THAKURIA Versus THE STATE OF ASSAM	MR. K N CHOUDHURY MR. A BHATTACHARYA MR. K MALAKAR MS S DAS	PP, ASSAM
31	AB/1705/2022 FIXED	DHRUBAJIT KHATANIAR Versus THE STATE OF ASSAM	MR. N K KALITA MR D DEKA	PP, ASSAM
32	AB/1832/2022 FIXED	CHANDAN YADAV Versus THE STATE OF ASSAM	MR. JUNM LASKAR	PP, ASSAM
33	AB/1862/2022 FIXED	DHAMENDRA GOGOI AND 2 ORS Versus THE STATE OF ASSAM	MR B BURAGOHAIN MR. P K GOGOI	PP, ASSAM
34	AB/1912/2022 FIXED	SINAITI DAIMARY Versus THE STATE OF ASSAM	MR R CHAKRAVORTY MS. R. ENGJAIFI	PP, ASSAM
35	AB/1938/2022 FIXED	MALABIKA GOSWAMI Versus THE STATE OF ASSAM	MR. S BORA MS J RAJKUMARI	PP, ASSAM
36	AB/1945/2022 FIXED	HIRANYA BARMAN Versus THE STATE OF ASSAM	MR. N DUBEY MS. M DAIMARY	PP, ASSAM
37	AB/1964/2022 FIXED	ZAKIR AHMED BORBHUYAN Versus THE STATE OF ASSAM	MR. S C BISWAS MR. H A TALUKDAR MR. P S BISWAS	PP, ASSAM
38	AB/2011/2022 FIXED	ALBARD NEEDHAM @ ALBERT NIDHAM AND 5 ORS Versus THE STATE OF ASSAM	MR. B GOGOI MR P NAYAK MR M BHUYAN	PP, ASSAM
39	AB/2019/2022 FIXED	BIKRAM KUMAR BARMAN @ BIKRAM BARMAN Versus THE STATE OF ASSAM	MR. A A R KARIM MR. A DEB	PP, ASSAM
40	AB/2020/2022 FIXED	SADDAM HUSSAIN Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR. J ABBAS	PP, ASSAM
41	AB/2023/2022 FIXED	SANJOY FIROZ KULLA AND ANR Versus THE STATE OF ASSAM	MR. L R MAZUMDER MD. I HUSSAIN	PP, ASSAM
42	AB/2027/2022 FIXED	SADDAM HUSSAIN Versus THE STATE OF ASSAM	MD B ISLAM MR. A A MONDAL MR S HUSSAIN MR A ALAM	PP, ASSAM
43	AB/2028/2022 FIXED	GAURAV BORAH @ GAURAB BIKASH BORAH AND 2 ORS Versus THE STATE OF ASSAM	MR. M A SHEIKH MS F INTAZ MRS J BORAH	PP, ASSAM
44	AB/2043/2022 FIXED	HABIBUR RAHMAN Versus THE STATE OF ASSAM	MR. M U MAHMUD BASANTI CHETIA MRS. M SAIKIA MR S ISLAM	PP, ASSAM
45	AB/2048/2022 FIXED	NIL AKASH BARMAN Versus THE STATE OF ASSAM	MR. M KALITA MR. A PHUKAN MR. J HATIMURIA	PP, ASSAM

46	AB/2070/2022 FIXED	KAMAL UDDIN Versus THE STATE OF ASSAM	MR. B CHOWDHURY	PP, ASSAM
47	AB/2079/2022 FIXED	MUKUT KALITA Versus THE STATE OF ASSAM	MR. M AHMED J U AHMED	PP, ASSAM
48	AB/2095/2022 FIXED	DIPAN BARMAN Versus THE STATE OF ASSAM	MR. K K DUTTA MR. B GOGOI MR A CHALIHA MS PADMINI BARUA	MR. S BORTHAKUR (FOR INFORMANT) MR. R AHMED (FOR INFORMANT) MR. S M RAHMAN (FOR INFORMANT) PP, ASSAM
49	AB/2096/2022 FIXED	ALTAF ANSARI Versus THE STATE OF ASSAM	MR. U K BARMAN MR H ALI MR K ROY MR D PEGU MR. R KONWAR	PP, ASSAM
50	AB/2153/2022 FIXED.	DIGANTA BORAH Versus THE STATE OF ASSAM	MR. M BISWAS MS M DAS	PP, ASSAM
51	AB/2155/2022 FIXED	ABDUR ROUF ANCHARY AND ANR. Versus THE STATE OF ASSAM AND ANR.	MR. U DUTTA MS. R R SAIKIA MR. M B ISLAM	PP, ASSAM
HEARING				
52	Crl.Pet./730/2019 WITH LCR 4 FILES, B/O	NAREN GOGOI Versus PREM UPADHAYAY	MR B K MISHRA MR. S ISLAM MR A HAWARI	MR. S S S RAHMAN SYED BURHANUR RAHMAN MR A W AMAN MR SARFRAZ NAWAZ MR. J ABBAS MR S A BARBHUYAN MR S T ADNAN

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LEAVE NOTE OF ADVOCATES FOR 08/08/2022

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1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MR H Dey	20-07-2022	To	19-08-2022
3)	MS. A DEVI	21-07-2022	To	19-08-2022
4)	MR. O P BHATI	29-07-2022	To	12-08-2022
5)	MR. S B PRASAD	31-07-2022	To	13-08-2022
6)	MRS. N BARUAH	01-08-2022	To	13-10-2022
7)	MR D K DAS	08-08-2022	To	10-08-2022
8)	MR B KAUSHIK	03-08-2022	To	12-08-2022
9)	MR. S SINHA	04-08-2022	To	10-08-2022
10)	MR. R P SINGH	09-08-2022	To	23-08-2022
11)	MR D K DAS	04-08-2022	To	08-08-2022
12)	MR. D DAS SR. ADV	05-08-2022	To	09-08-2022
13)	MR. V K CHOPRA	16-08-2022	To	16-08-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

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[For Monday,8th August 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE AJIT BORTHAKUR

COURT NO: 11

**[CRIMINAL, CIVIL AND MATTERS RELATED TO
RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 18-07-2022 TO 18-08-2022
(RELATING TO CRIMINAL BENCH (CRL.REV.P)),
ALONG WITH THE FOLLOWING MATTERS]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)			
1 Bail Appln./1899/2022	MD. AINUL HAQUE Versus THE STATE OF ASSAM	MR T KALITA MR. B DEKA J DASGUPTA	PP, ASSAM
2 Bail Appln./1900/2022	VISHAL SINGH Versus THE STATE OF ASSAM	MR. N N JHA MS M SAHOO	PP, ASSAM
3 Bail Appln./1901/2022	ABDUL SALAM Versus THE STATE OF ASSAM	MR. S A HUSSAIN MR D J HALOI	PP, ASSAM
4 Bail Appln./1902/2022	SABITA DEVI Versus THE STATE OF ASSAM	MR F KHAN MR U CHAUDHURY MS. R TALUKDAR	PP, ASSAM
5 Bail Appln./1903/2022	JEHERUL HOQUE @ MD. JEHIRUL HOQUE Versus THE STATE OF ASSAM	MR. M HUSSAIN MR M AHMED MR A K DAS	PP, ASSAM
6 Bail Appln./1905/2022	AMIR HUSSAIN @ MD. AMIR HUSSAIN Versus THE STATE OF ASSAM	MR. N J DUTTA MR Z RAHMAN	PP, ASSAM
7 Bail Appln./1910/2022	ABDUL FARUK AND ANR. Versus THE STATE OF ASSAM	MR S DAS MR K THAKUR MR D MEDHI B ALI SK	PP, ASSAM
8 Bail Appln./1911/2022	INAMUL SOFI JAHAN CHOUDHURY @ PAPLU Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR. J ABBAS MR S A BARBHUYAN MR S T ADNAN	PP, ASSAM
9 Bail Appln./1912/2022	PAYEL SINGH Versus THE STATE OF ASSAM	MR S DAS MR K DEKA	PP, ASSAM

MOTION

10	Crl.Pet./412/2022 B/O	KUNAL DAS Versus THE STATE OF ASSAM AND ANR.	MR. A K BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MS B BORA MR A TALUKDAR MR J DAS	PP, ASSAM
11	Crl.Pet./731/2022	MD. WAZ UDDIN Versus THE STATE OF ASSAM AND 7 ORS.	MR Z KAMAR MD S HOQUE	PP, ASSAM
12	Crl.Pet./732/2022	RAJAUl KARIM @ MUKUT Versus THE STATE OF ASSAM AND ANR.	MR. M K HUSSAIN MRS. S Y AHMED MR K U AHMED MR. A AHMED M ALOM	PP, ASSAM
13	Crl.Pet./759/2022	PRAFULLA BARUAH AND ANR. Versus THE STATE OF ASSAM AND ANR.	MR. R B SAH MR. A L MANDAL	PP, ASSAM
14	Crl.Pet./760/2022	MD. MAINUL ISLAM Versus THE STATE OF ASSAM AND ANR.	MR. S N TAMULI MS. A BEGUM P DEKA	PP, ASSAM
15	Crl.Pet./761/2022	MD. ABDUL KARIM AND ANR. Versus THE STATE OF ASSAM AND ANR.	MR D KALITA	PP, ASSAM
16	Crl.Pet./765/2022 B/O	DIPTENDU DAS Versus THE STATE OF ASSAM AND ANR.	MR. U K BARMAN MR H ALI MR D PEGU MR. R KONWAR	
17	Crl.Pet./766/2022	SIDHARU MUCHAHARY Versus SAMBHU CHARAN BARMAN	MR G BAISHYA MD. A HASSAN MS. P DAS	
18	Crl.Pet./767/2022 B/O	RUPAK BORAH Versus THE STATE OF ASSAM AND ANR.	MR. R K TALUKDAR MR. D BORAH	PP, ASSAM
19	Crl.Pet./768/2022	KABINDRA NARZARY Versus SAHIDUL RAHAMAN AND ANR	MR G BAISHYA MD. A HASSAN MS. P DAS	
20	Crl.Pet./769/2022	JANAK KUMAR NARZARY Versus RAFIKUL ALI AND ANR	MR G BAISHYA MD. A HASSAN MS. P DAS	
21	Crl.Pet./770/2022	BHABEN BASUMATARY @ BOKO AND ANR. Versus THE STATE OF ASSAM AND ANR.	MR. S CHAUHAN MR. P MAZUMDER N ALAM	PP, ASSAM
22	Crl.Pet./771/2022	RANJIT GOSWAMI Versus SMT. MONIKA DEVI	MR. S C BISWAS MR. P S BISWAS MR. A K DAS MS. R DEVI	
23	Crl.Pet./772/2022	TARUN KR. CHETRY Versus SMT. SHANTI DEVI SHARMA	MR C BARUAH MR. B BARUAH MR S HUSSAIN	
24	AB/2199/2022	PAPARI GOGOI Versus THE STATE OF ASSAM	MR. M DUTTA MR K M BORA	PP, ASSAM
25	AB/2202/2022	JAHANGIR ALOM BARBHUIYA AND ANR. Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ MR. J ABBAS MR S A BARBHUYAN	PP, ASSAM
26	AB/2207/2022	DILCHAD ALI Versus THE STATE OF ASSAM	MR. A GANGULY MR. A DUTTA	PP, ASSAM
27	AB/2208/2022	ARUP KUMAR DAS Versus THE STATE OF ASSAM	MR. U K DAS MS. B D SARMAH MS. H THAKURIA	PP, ASSAM
28	AB/2213/2022	MD. JALILUR RAHMAN Versus THE STATE OF ASSAM	MR. S N TAMULI MS. A BEGUM P DEKA	PP, ASSAM

ADMISSION

29	Crl.A./172/2022	TARUN GOGOI Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MRS L BORUAH MS M BORAH MR. B B BORAH MR. I U CHOWDHURY	PP, ASSAM
	WITH I.A.(Crl.)/413/2022 in Crl.A./172/2022	TARUN GOGOI Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MRS L BORUAH MS M BORAH MR. B B BORAH MR. I U CHOWDHURY	PP, ASSAM

BAIL HEARING (BA)

30	Bail Appln./3454/2021 FIXED	AJAY KUMAR SINGH Versus THE UNION OF INDIA	MR A A DEWAN MR. T K MISRA MR S PRODHANI	SC, NCB
31	Bail Appln./794/2022 WITH CASE RECORD	SURJEET LANGTHASA Versus THE STATE OF ASSAM	MR. R S MISHRA MR. P BORDOLOI	PP, ASSAM
32	Bail Appln./1184/2022 WITH CASE RECORD	RAJU SURIN Versus THE STATE OF ASSAM	MR. B K DAS MR H P GUWALA	PP, ASSAM
33	Bail Appln./1284/2022	ZAKIR HUSSAIN Versus THE STATE OF ASSAM	MR. D SARMAH S. J. SAHARIAH	PP, ASSAM
34	Bail Appln./1365/2022	RAJA BORO Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
35	Bail Appln./1394/2022 FIXED	FARUK HUSSAIN AND ANR Versus THE STATE OF ASSAM	MD. A J ATIA MS J MARIYAM MS A H ATIA	PP, ASSAM
36	Bail Appln./1462/2022 FIXED	BHASKAR BARMAN Versus THE STATE OF ASSAM	MR. K SINGHA MR S GAUTAM	PP, ASSAM
37	Bail Appln./1654/2022 FIXED	RAHUL BASPHOR AND ANR. Versus THE STATE OF ASSAM	MS. P BASFORE MR B SARKAR	PP, ASSAM
38	Bail Appln./1684/2022 FIXED	BINA DEVI Versus THE STATE OF ASSAM	MR. J C GOGOI MR. N GOGOI MR B ISLAM	PP, ASSAM
39	Bail Appln./1695/2022 FIXED	ANGTONG ENGTI Versus THE STATE OF ASSAM	MR. M SARANIA MR. A I KATHAR	PP, ASSAM
40	Bail Appln./1709/2022 FIXED	BABUL TALUKDAR Versus THE STATE OF ASSAM	MR. B GOGOI MR M BHUYAN	PP, ASSAM
41	Bail Appln./1754/2022 FIXED	RAJ PAUL Versus THE STATE OF ASSAM	MS. J HAZARIKA MR M CHOUDHURY MR N RAY	PP, ASSAM
42	Bail Appln./1809/2022 FIXED	MD. DILDAR HUSSAIN @ DILAR HUSSAIN Versus THE STATE OF ASSAM	MR. A SARMA MR. LENTSO	PP, ASSAM

BAIL HEARING

43	AB/1090/2022 FIXED	AJIBOR ALI AND 4 ORS Versus THE STATE OF ASSAM	H A AHMED MR. R ALI MR A S SK	PP, ASSAM
44	AB/1766/2022	RAJANI DEORI Versus THE STATE OF ASSAM	MR S BORTHAKUR MR. G TAMULI MR. P. SINGHA	PP, ASSAM
45	AB/2029/2022 FIXED	MD. AHAMMAD ALI Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. M I HUSSAIN MR. S M RAHMAN	SC, FOREST

ORDERS

46	Crl.A./221/2014 WITH OFFICE NOTE, LCR 5 FILES	AMAR DEKA Versus STATE OF ASSAM and ANR.	MR.S S DEY MR.M NATH MR.A ROY MS.K DUTTA	PP, ASSAM
47	Crl.L.P./78/2019 WITH LCR 2 FILES in Crl.A./9278/2019 WITH Crl.A./9278/2019 (Filing Number)	SMTI. GEETA DEVI Versus MD. ISLAM UDDIN LASKAR AND ANR	MR G KHANDELIA MR. K DEKA	PP, ASSAM
48	Crl.Pet./90/2021 B/O	MUSTT. LOZZATAN BEGUM Versus SHAHIDUL ISLAM	MR. A K HUSSAIN MS S HAZARIKA MR. B HUSSAIN MR A HAQUE	
49	Crl.A./40/2022 WITH OFFICE NOTE, LCR 3 FILES WITH I.A.(Crl.)/103/2022 in Crl.A./40/2022	JAMALUDDIN @ MD. JAMALUDDIN Versus THE STATE OF ASSAM AND ANR	MR. A K GUPTA MR H J TAMULI MR D KALITA	PP, ASSAM
		JAMALUDDIN @ MD JAMALUDDIN Versus THE STATE OF ASSAM AND ANR	MR. A K GUPTA MR H J TAMULI MR D KALITA	MS. M DAS (R-2) PP, ASSAM
STAY MATTERS				
50	Crl.Pet./133/2022 WITH LCR 1 FILE	MD. JIARUDDIN AHMED Versus THE STATE OF ASSAM AND ANR	MR. K SINGHA MRS. P BARUAH MR K K S ROY MR S GAUTAM	MR. A DAS (R2) MR. N SHARMA (R2) PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 08/08/2022

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1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MR H Dey	20-07-2022	To	19-08-2022
3)	MS. A DEVI	21-07-2022	To	19-08-2022
4)	MR. O P BHATI	29-07-2022	To	12-08-2022
5)	MR. S B PRASAD	31-07-2022	To	13-08-2022
6)	MRS. N BARUAH	01-08-2022	To	13-10-2022
7)	MR D K DAS	08-08-2022	To	10-08-2022
8)	MR B KAUSHIK	03-08-2022	To	12-08-2022
9)	MR. S SINHA	04-08-2022	To	10-08-2022
10)	MR. R P SINGH	09-08-2022	To	23-08-2022
11)	MR D K DAS	04-08-2022	To	08-08-2022
12)	MR. D DAS SR. ADV	05-08-2022	To	09-08-2022
13)	MR. V K CHOPRA	16-08-2022	To	16-08-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

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[For Monday,8th August 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 12

[CIVIL BENCH-IV AND I

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 18-07-2022 TO 18-08-2022
(RELATING TO CIVIL BENCH-IV, FROM ITEM
NOS. 60 TO 117), ALONG WITH THE FOLLOWING
MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/3160/2012 FIXED	SMTI HIMANI SEN and 9 ORS Versus THE STATE OF ASSAM AND ORS	MR. B C DAS MR.P K ROY MR.S SARMA MR J H SAIKIA MR.J ROY MR.S BORTHAKUR MS.S KAKOTI	GA, ASSAM MRS.V L SINGH MR.T K BHUYAN(R-5) MR.S K DEKA(R-5) MR.S SHARMAR-5 MR.J DEKA(R-5) SC, REVENUE
	WITH MC/1562/2014 in WP(C)/3160/2012	SARASENDU SEN and 9 ORS Versus THE STATE OF ASSAM AND ORS	MR.P K ROY MR.S SARMA MR.J ROY MS.S KAKOTI MR.S BORTHAKUR	GA, ASSAM MRS.V L SINGH SC, REVENUE
	WITH MC/2612/2014 in WP(C)/3160/2012	SARADINDU SEN and 9 ORS Versus THE STATE OF ASSAM AND ORS	MR.P K ROY MR.S SARMA MR.J ROY MR.S BORTHAKUR MS.S KAKOTI	GA, ASSAM MRS.V L SINGH SC, REVENUE
2	WP(C)/4329/2015	SARIFUDDIN Versus THE STATE OF ASSAM AND 17 ORS	MR. P J SAIKIA MR. S SARMA MR. I H LASKAR MR. P K DEKA MD. S ALOM MR. J H LASKAR	MR. H R A CHOUDHURY(R-9) MS. B DEVI(R-10) GA, ASSAM MR. K MUNIR(R-8) MR. R HUSSAIN(R-7,11to14&16) MR. F U BORBHUIYA(R-9) MR. S P CHOUDHURY MR. M RAHMAN(R-10) MR. A H M R CHOUDHURY MR. J ISLAM(R-7,11to14&16) MR. S BORGHAIN(R-10) MR. N J GOGOI (R-10) MR. T MOHAMMAD(R-7,11to14&16) MR. J M SULAIMAN(R-9) MR. M BORGHAIN(R-10) MR. P K MUNIR(R-8)

3	WP(C)/66/2016	RAMANI KALITA Versus THE STATE OF ASSAM AND 3 ORS	MR.D PHUKAN MR.B C CHOUDHURY	GA, ASSAM
4	WP(C)/73/2016	OITIGYA MANDITA AHATGURI ANCHALIK MOH-JUJ and BHOGALI BIHU UTSAV SAMITI and ANR Versus THE STATE OF ASSAM and 4 ORS,	MR.A D CHOUDHURY MR.B CHOWDHURY MR.D CHOWDHURY	GA, ASSAMR1-5
5	WP(C)/905/2016	PABITRA KUMAR DAS Versus THE STATE OF ASSAM AND 5 ORS	MR.P K DAS MS.K DAS	GA, ASSAM
6	WP(C)/1154/2016	MANI RUR CHOUDHURY Versus THE STATE OF ASSAM and 4 ORS.	MR.S C BISWAS MR.S RANA MR.S BISWAS MR.I RAHMAN	MS.A VERMA SC, HEALTH
7	WP(C)/1369/2016	SMTI MANDIRA KULI and 11 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR.K N CHOUDHURY MR.M MAHANTA MS.R DEKA MR.B BRAHMA	GA, ASSAM SC, REVENUE
8	WP(C)/3875/2016	ABDUL MOTIN PRODHANI and 11 ORS. Versus THE STATE OF ASSAM AND 8 ORS	MR.M HAQUE MR.Z HUSSAIN MRSN BEGUM	GA, ASSAM SC, DLR
9	WP(C)/7179/2016	SAMSUN NEHAR and ANR. Versus THE STATE OF ASSAM and 5 ORS.	MR.M U MAHMUD MR.A DAS MR.M ALI MR.M R Z CHOUDHURY	MS.R HUSSAIN(R-5) GA, ASSAM MR.A SATTARR-5 MS.N BARMAN(R-5) MR.H K BARUAH(R-5)
10	WP(C)/3388/2017	SMT. SARU BORA Versus THE LIFE INSURANCE CORPN. OF INDIA and 3 ORS.	MR.R PHUKAN MR.R K BORA	MR.S P CHOUDHURY MR.A S DHILLON
11	WP(C)/5763/2017	SUMITA MAZUMDAR Versus THE STATE OF ASSAM and 2 ORS.	MS.A DEVI MR.A ROY MR.S SHARMA	GA, ASSAM
12	WP(C)/5892/2017	M/S. S.M.CEMENT INDUSTRIES Versus ASSAM POWER DISTRIBUTION CO. LTD and 4 ORS.	MR.S K KEJRIWAL MRSS KEJRIWAL	MR H K SARMA MRS R DEKA SC, APDCL
13	WP(C)/6265/2017	JIBAN DAS Versus ASSAM FISHERIES DEVELOPMENT CORPORATION and 2 ORS.	MR.S BANIK MR.M K RONGPI	MR.A SARMA(R - 3) MR.S D SARMA SC, AFDC
	WITH I.A.(Civil)/2378/2018 in WP(C)/6265/2017	ASSAM FISHERIES DEVELOPMENT CORPORATION LTD. AND ANR Versus SRI JIBAN DAS	MR. S B SARMA	MR. A SARMA MR. S BANIK
14	WP(C)/6807/2019	M/S. NEHERBS AND ANR. Versus UNION OF INDIA AND 2 ORS.	MR. S P ROY MS. N RAI MR K F VIZO	SC, NF RLY
15	WP(C)/6847/2019	ISMAIL ALI Versus THE UNION OF INDIA AND 4 ORS.	MR. M ALI MR S ISLAM	MRS. A GAYAN ASSTT.S.G.I.
16	WP(C)/7067/2019	NIRMAL BHOWMIK AND 19 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MR. T U LASKAR MR. N DHAR MR A U AHMED MS. S DASGUPTA MS. H SARMA MS. U BARUAH	SC, REVENUE
17	Cont.Cas(C)/10/2020	SACHIN PATOWARY AND 7 ORS. Versus MANVENDRA PRATAP SINGH AND 2 ORS.	MS. D GHOSH MS N DEKA MR SAURADEEP DEY	MR. R DHAR MR I JAMIR
18	WP(C)/6367/2021	M/S PUL PUL MANUFACTURER Versus THE STATE OF ASSAM AND 2 ORS.	MR. T J MAHANTA MS. B BHUYAN MS N ISLAM	SC, HIGHER EDU GA, ASSAM
19	WP(C)/1712/2022	MANOJ SHRINATH MAURYA Versus THE STATE OF ASSAM AND 6 ORS	MR. P P DUTTA MR D MAHANTA	GA, ASSAM SC, HEALTH

20	WITH WP(C)/1664/2022	ANIL KUMAR YADAV Versus THE STATE OF ASSAM AND 6 ORS	MR. P P DUTTA MR D MAHANTA	GA, ASSAM SC, HEALTH
21	WP(C)/1898/2022	JALJALI RIVER BRIDGE COMMITTEE CUM DALONG NIRMAN AND PARICALANA SAMITEE AND 2 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. K N CHOUDHURY MR. S Ali MR. R M DEKA	GA, ASSAM SC, PWD SC, IWT
22	WITH WP(C)/339/2022	JALJALI RIVER BRIDGE COMMITTEE AND 2 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR J PAYENG	GA, ASSAM SC, PWD SC, IWT
23	WP(C)/4437/2022 FIXED	AMINA BEGUM Versus THE UNION OF INDIA AND 3 ORS	MR. M A SHEIKH MR. M HOSSAIN MS F INTAZ	ASSTT.S.G.I.
24	WP(C)/4605/2022 FIXED	MUJIB ROHMAN AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MR. P DEKA MR A DAS	GA, ASSAM
25	WP(C)/4606/2022 FIXED	MD. RAHMAT ALI AND 3 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. P DEKA MR A DAS	GA, ASSAM
ORDERS				
26	Cont.Cas(C)/156/2016	GUWAHATI ZILA THALUA SAK-PASALI BYABASAYEE SANTHA and ANR. Versus THE DY. COMMISSIONER	MR.S P DEKA MR.B KALITA MR.D SHARMA	GA, ASSAM MRS. D DAS BARMAN MRS. D DAS BARMAN MS. P CHUTIA
27	Cont.Cas(C)/475/2016	THE UNION OF INDIA and 3 ORS Versus ASHOK KUMAR SOMANI	MSB DEVI MR.R SARMA MS.K D SARMAH MRS.S D SAIKIA	
28	WP(C)/4418/2016	PURANJOY KUMAR BORAH and ANR. Versus THE SYNDICATE BANK and 3 ORS.	MR D MAZUMDER MR. A D CHOUDHURY MR. D CHOUDHURY MR. P BORAH MR. P DUTTA MR C GOGOI	MR. G N SAHEWALLA (R4) MR. A PARVEZ (R1) MS. R JAIN (R4) MD. ASLAM (R4) MR. S SINGHA (R1) MR. B ROY (R1)
29	WP(C)/4327/2017	SUNRISE SELF HELP GROUP Versus THE STATE OF ASSAM and 5 ORS.	MR.B GOGOI MR.P NAYAK	GA, ASSAM
30	Cont.Cas(C)/118/2018	M/S. GREEN VALLEY INDUSTRY Versus NAZRUL ISLAM and ORS.	MRS. UMA CHAKRABORTY MS. M CHATTERJEE MS. K KALITA MS. M ACHARYYA MS R BARUAH	MR. KHAYERUDDIN (R2) MR. A U AHMED (R2)
31	WP(C)/1048/2018	BEDA KRISHNA GOSWAMI AND 5 ORS. Versus THE STATE OF ASSAM AND 5 ORS	MRS J M KONWAR MR. R KALITA MR. R SALOI MS S NEWAR	SC, APDCL P SONOWAL
32	Cont.Cas(C)/493/2019	ABUL HUSSAIN AND ANR. Versus BIDYUT BORA	MD. A J ATIA MS J MARIYAM MS A H ATIA	
33	Cont.Cas(C)/499/2019	JITEN KALITA Versus RAJESH KENGPAL AND 5 ORS	MR. N GOGOI MS. P TAMULI	MR. D SAIKIA MRS. D DAS BARMAN MR. B GOGOI MR P NAYAK MS. P CHUTIA
34	Cont.Cas(C)/512/2019	NABA KUMAR NATH Versus KAMAL KUMAR BAISHYA	MS. S K NARGIS MS. A MESEN	
35	Cont.Cas(C)/713/2019	M/S. SAIKHOWA SADIYA MIN SAMABAI SAMITI LTD. Versus SAMBHAJI NARSING PAWAR	MR G JALAN	
36	Cont.Cas(C)/79/2020	LAKHI NATH Versus S. R. BHATTACHARJEE AND 2 ORS.	MR. D BORAH MS. S MEDHI	

37	Cont.Cas(C)/82/2020	M/S SAIKHOWA SADIYA MIN SAMABAI SAMITI LTD. Versus BISWAJIT PHUKAN	MR. P K ROYCHOUDHURY MR. N G KUNDU	MR. P P DUTTA MR. A BORUA
38	Cont.Cas(C)/583/2020 WITH WP(C)/1036/2020(D/O), FIXED WITH	BANAJIT BARMAN Versus DR. RAMEN TALUKDAR AND ANR	MD S HOQUE MR. B HALDAR MR. S BARMAN	MR. D SAIKIA MR. D P BORAH
39	Review.Pet./37/2022 CAVT. NO. 00612/022,	THE STATE OF ASSAM AND 3 ORS. Versus BANAJIT BARMAN AND ANR.	MR. D P BORAH	MD S HOQUE (R-1) MR. S BARMAN FOR CAVEATOR
40	WP(C)/1566/2020 WITH	HUSSAIN AHMED MAJUMDAR Versus THE STATE OF ASSAM AND 5 ORS.	MRS. S P HUSSAIN	GA, ASSAM
41	WP(C)/2348/2017 WITH I.A.(Civil)/4129/2019 in WP(C)/2348/2017	HUSSAIN AHMED MAZUMDAR Versus THE STATE OF ASSAM and 5 ORS.	MS.S AHMED MRS.S P HUSSAIN	GA, ASSAM
42	WP(C)/2045/2020	HUSSAIN AHMED MAZUMDER Versus THE STATE OF ASSAM and 5 ORS.	MS.S AHMED MRS. S P HUSSAIN	SC, FOREST
43	WP(C)/2045/2020	SAYED FAHIM AHMED Versus THE STATE OF ASSAM AND 8 ORS.	MR. S Y AHMED MR. N H BARBHUIYA	GA, ASSAM
43	I.A.(Civil)/1027/2021 in WP(C)/1213/2021 WITH WP(C)/1213/2021	THE GRIEVANCE REDRESSAL COMMITTEE (GRC) AND ANR. Versus PURVANCHAL COMMUNICATION PVT. LTD. AND ANR.		MR. T K BHUYAN
44	I.A.(Civil)/1052/2021 in WP(C)/1197/2021 WITH WP(C)/1197/2021	PURVANCHAL COMMUNICATION PVT LTD AND ANR Versus FOOD CORPORATION OF INDIA AND 4 ORS	MR. S SARMA MR. J DEKA MR. T K BHUYAN	SC, F C I
44	I.A.(Civil)/1052/2021 in WP(C)/1197/2021 WITH WP(C)/1197/2021	SARBANANDA TALUKDAR Versus THE STATE OF ASSAM AND 4 ORS.	MR. S A HUSSAIN MR D J HALOI	GA, ASSAM
45	I.A.(Civil)/1370/2021 in WP(C)/3404/2021 WITH WP(C)/3404/2021	SARBANANDA TALUKDAR Versus THE STATE OF ASSAM AND 4 ORS	MR. S A HUSSAIN MR D J HALOI MR A J DAS	GA, ASSAM
45	I.A.(Civil)/1370/2021 in WP(C)/3404/2021 WITH WP(C)/3404/2021	DEB AND HIMSONS PVT LTD Versus THE STATE OF ASSAM AND 6 ORS	MR. K SINGHA MRS. P BARUAH	GA, ASSAM SC, REVENUE
46	WP(C)/2957/2021	DEB AND HIMSONS PVT LTD Versus THE STATE OF ASSAM AND 6 ORS	MR K K MAHANTA MR. K SINGHA MRS. P BARUAH	GA, ASSAM SC, REVENUE
46	WP(C)/2957/2021	M/S VINAYAK LOGISTICS AND ANR Versus THE UNION OF INDIA AND 7 ORS	DR. ASHOK SARAF MR. A GOYAL	SC, RAILWAY
47	WP(C)/5746/2021	MANTU RAM DAS AND ANR Versus THE STATE OF ASSAM AND 10 ORS	MR. M BHAGABATI MS G BORA MS. B TALUKDAR MR K PUJARI	GA, ASSAM MR G BHARADWAJ (R-9,10) MR B DEORI (R-9,10) SC, REVENUE
48	WP(C)/874/2022	BIDUR CHANDRA RAY Versus THE STATE OF ASSAM AND 3 ORS	MR. P MAHANTA MS. P SAHARIA	SC, TRANSPORT SC, IWT
49	I.A.(Civil)/1061/2022 in WP(C)/3556/2021	THE UNION OF INDIA , Versus DINESH SAH		

WITH

WP(C)/3556/2021

DINESH SAH

Versus

THE UNION OF INDIA AND 4 ORS

MR. R DUBEY

MS. A B KAYASTHA

MR. A N I HUSSAIN

MRS. UMA CHAKRABORTY

(SR. RAILWAY ADVOCATE)

MS. M CHATTERJEE

MS. M ACHARYYA

MR. K MALAKAR

SC, RAILWAY

50 I.A.(Civil)/1287/2022
WP(C) 2787/2015 (Disposed)
in WP(C)/2787/2015

SHRI RAFIQUE UDDIN BARLASKAR

Versus

THE STATE OF ASSAM and 12 ORS,

MR. N H MAZARBHUIYAN

GA, ASSAM

51 WP(C)/2425/2022
B/O

M/S RSM INFRA PROJECTS

Versus

THE STATE OF ASSAM AND 2 ORS

MR. A DHAR

MD F FARIDI

SC, PWD

52 WP(C)/2726/2022

M/S SANKHA PRESS PVT LIMITED

VersusTHE ASSAM FINANCIAL CORPORATION
AND 3 ORS

MR. J I BORBHUIYA

MS F BEGUM

MR. L MOHAN

MRS. K H CHOUDHURY

MR P K KALITA

MS. T GOSWAMI

53 WP(C)/4307/2022
FIXED

RAJESH JALAN

Versus

THE STATE OF ASSAM AND 2 ORS

MR G RAHUL

MR. D M NATH

GA, ASSAM

STAY MATTERS

54 WP(C)/364/2016

NIRANJAN BORO

VersusBODOLAND TERRITORIAL COUNCIL and 8
ORS

MR.M SARANIA

MR.S U AHMED

MR.J K BHUYAN

GA, ASSAM

SC, BTC

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LEAVE NOTE OF ADVOCATES FOR 08/08/2022

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1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MR H Dey	20-07-2022	To	19-08-2022
3)	MS. A DEVI	21-07-2022	To	19-08-2022
4)	MR. O P BHATI	29-07-2022	To	12-08-2022
5)	MR. S B PRASAD	31-07-2022	To	13-08-2022
6)	MRS. N BARUAH	01-08-2022	To	13-10-2022
7)	MR D K DAS	08-08-2022	To	10-08-2022
8)	MR B KAUSHIK	03-08-2022	To	12-08-2022
9)	MR. S SINHA	04-08-2022	To	10-08-2022
10)	MR. R P SINGH	09-08-2022	To	23-08-2022
11)	MR D K DAS	04-08-2022	To	08-08-2022
12)	MR. D DAS SR. ADV	05-08-2022	To	09-08-2022
13)	MR. V K CHOPRA	16-08-2022	To	16-08-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Monday,8th August 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 14

**[CRIMINAL, CIVIL AND MATTERS RELATED TO
RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 18-07-2022 TO 18-08-2022
(RELATING TO CRIMINAL BENCH (CRL.PET.)),
ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	Crl.Rev.P./323/2022	MD. MUKSEDUL RAHMAN AND ANR Versus THE STATE OF ASSAM	MR. T CHUTIA	PP, ASSAM
2	Crl.Rev.P./400/2022	WAZ UDDIN Versus SANIARA KHATUN	DR. B AHMED MR. N HAQUE MR. S R BARBHUIYA MR M HUSSAIN	
3	AB/2121/2022	NILCHAND SIDDA AND 2 ORS. Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN	PP, ASSAM
4	AB/2210/2022	MONTU SATNAMI AND ANR. Versus THE STATE OF ASSAM	DR. B N GOGOI	PP, ASSAM
5	AB/2212/2022	RUHUL AMIN AHMED Versus THE STATE OF ASSAM	MR. N AHMED MR R A AHMED	PP, ASSAM
6	AB/2214/2022	BHABANI RANI BRAHMA @ BHABANI BRAHMA Versus THE STATE OF ASSAM	MR I RAFIQUE MS A AFREEN	PP, ASSAM
7	AB/2215/2022	PRIYABRATA DAS Versus THE STATE OF ASSAM	MR. J C GOGOI MR. S ALI MR B ISLAM	PP, ASSAM
8	AB/2216/2022	RAJMANGAL KUMAR Versus THE STATE OF ASSAM	MR. P BOIRAGI MR. S J SARMAH	PP, ASSAM
ADMISSION				
9	Crl.Rev.P./219/2019	MD. AZGAR ALI Versus THE STATE OF ASSAM AND ANR.	MR. A K HUSSAIN MR. B HUSSAIN MS. D SAIKIA(Amicus Curiae)	DR. B U AHMED MR R ISLAM PP, ASSAM
10	Crl.Pet./584/2021 WITH LCR 2 FILES, B/O	MD. NUR MAHAMMAD ALI @ NUR MAHAMMAD ALI Versus THE STATE OF ASSAM AND ANR	MR I HAQUE	MR A SHARMA (R-2) PP, ASSAM

11	Crl.Pet./585/2021 WITH LCR 2 FILES, B/O	BIJOY CHANDRA PAUL Versus THE STATE OF ASSAM AND ANR	MR I HAQUE	MR A SHARMA (R-2) PP, ASSAM
12	Crl.A./31/2022 WITH OFFICE NOTE, LCR 5 FILES	JANARDAN SAH Versus THE STATE OF ASSAM	MR. I H SAIKIA MR. B BORAH MR. K KALITA MS L HMAR R K HAJONG	PP, ASSAM
13	Crl.Rev.P./55/2022 WITH LCR 1 FILE, FIXED	ASISH DAS @ ASHISH DAS Versus THE STATE OF ASSAM AND ANR	MR. S C BISWAS MS. J GHOSH MR. R A MAZUMDER MR. A K DAS	MR S CHOUDHURY (r-2) MR. A BHATTACHARJEE (r-2) PP, ASSAM
14	Crl.Rev.P./119/2022 B/O	L SANGITA RANI DEVI @ SANGITA LAISHANGBAM Versus THE STATE OF ASSAM	MR SARFRAZ NAWAZ MR. I U CHOWDHURY MR. J ABBAS MR S T ADNAN	PP, ASSAM
15	Crl.Rev.P./155/2022 WITH LCR 2 FILES, B/O	KABIR AHMED Versus THE STATE OF ASSAM AND ANR	MR J ISLAM MR. A HUSSAIN	MR S A SIKDER (R-2) PP, ASSAM MR. M R ISLAM (R-2)
16	Crl.Rev.P./291/2022	CHANDU MIA Versus THE STATE OF ASSAM AND ANR.	MR. I H LASKAR MR. P K DEKA MD. S ALOM MR. M S ALAM	PP, ASSAM
17	Crl.Pet./422/2022 B/O	HAFIZUR RAHMAN Versus THE STATE OF ASSAM AND ANR.	MR. T J MAHANTA H A AHMED MR. R ALI DR. R HOQUE MR A S SK MR A S SK	MR. A GOYAL (r-2) MR. A CHOUDHURY (r-2) MS R OJAH (r-2) PP, ASSAM

BAIL HEARING (BA)

18	Bail Appln./2166/2021	PRANAB DAS Versus THE UNION OF INDIA	MR. N J DUTTA MR N AHMED MR G P CHETIA M M ZAMAN	SC, NCB
19	Bail Appln./1666/2022 FIXED	BAHARUL ISLAM Versus THE STATE OF ASSAM	MR. A S AKAND MD. R ALI MR. A M KHAN	PP, ASSAM
20	Bail Appln./1732/2022 FIXED	PRAMANANDA DEORI Versus THE STATE OF ASSAM	MR. S ROY MR. M H LASKAR M. HOSSAIN	PP, ASSAM
21	Bail Appln./1743/2022 FIXED	MANUJ DUTTA @ MANOJ DUTTA AND 6 ORS Versus THE STATE OF ASSAM	MR. T J MAHANTA MR. P P DUTTA MR. A BORUA	PP, ASSAM

BAIL HEARING

22	AB/855/2021 FIXED	MD. MANNAS ALI Versus THE STATE OF ASSAM	MR S M ABDULLAH P MR S RAHMAN MD R ISLAM	PP, ASSAM
23	AB/4362/2021 FIXED	KRISHNA MAHATO AND ANR. Versus THE STATE OF ASSAM	MR. A K GUPTA MR. R S MISHRA	PP, ASSAM
24	AB/1185/2022 FIXED	JIYAUH HOQUE @ JIYAUH HOQUE ALI Versus THE STATE OF ASSAM	MR. S C BISWAS MS A DAS MRS S MALAKAR MR. P S BISWAS MS A BORAH	PP, ASSAM
25	AB/1278/2022 FIXED	SYED MUDASSIR RAMIZ Versus THE STATE OF ASSAM	MR. SK S N MOHAMMAD MR. SK N MOHAMMAD MR A IKBAL MR. G A CHOUDHURY	PP, ASSAM
26	AB/1300/2022 FIXED	INDRAJIT BORDOLOI AND 2 ORS Versus THE STATE OF ASSAM	MR. B GOGOI MR M BHUYAN	PP, ASSAM

27	AB/1334/2022	MOTALEB HUSSAIN @ MONOWAR HUSSAIN Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR. I U CHOWDHURY MR. J ABBAS	PP, ASSAM
28	AB/1414/2022 FIXED	SANJAY DAS AND 5 ORS. Versus THE STATE OF ASSAM	MR. A R BHUYAN MR. M A I HUSSAIN N ISLAM MR. J BARMAN	PP, ASSAM
29	AB/1500/2022 FIXED	JAHIDUL ISLAM Versus THE STATE OF ASSAM	MR M H AHMED MS. N SULTANA	PP, ASSAM
30	AB/1589/2022 FIXED	SAHID AHMED Versus THE STATE OF ASSAM	MR A BHATTACHARYA MR. A GANGULY MR T CHHETRI	PP, ASSAM
31	AB/1674/2022 FIXED	BADRUL ISLAM AKANDA AND ANR Versus THE STATE OF ASSAM	MR Z KAMAR MR. U CHOUDHURY MR B TALUKDAR	PP, ASSAM
32	AB/1729/2022 FIXED	RIJUBAR RAHMAN Versus THE STATE OF ASSAM	MR. T DEURI MRS. R S DEURI MS T WAPANGLA MR D KALITA MR. G C DEKA	PP, ASSAM
33	AB/1749/2022 FIXED	BALWAN BHAM AND ANR Versus THE STATE OF ASSAM	MR. A AHMED MR. S H ZAMAN U U KHAN	PP, ASSAM
34	AB/1876/2022 FIXED	SANJAY KUMAR BAJAJ AND ANR Versus THE STATE OF ASSAM	MR. S P ROY JYOTISH DAS	PP, ASSAM
35	AB/1877/2022 FIXED	SANJAY KUMAR BAJAJ AND ANR Versus THE STATE OF ASSAM	MR. S P ROY JYOTISH DAS	PP, ASSAM
36	AB/2026/2022 FIXED	KIRONJOY NARZARY AND 2 ORS Versus THE STATE OF ASSAM	MR. A LAL MR A BRAHMA MS P TOKBIPI	PP, ASSAM
37	AB/2037/2022 FIXED	MD. ROFIQUL ISLAM Versus THE STATE OF ASSAM	MR. B CHOWDHURY MR. S R ISLAM	PP, ASSAM
38	AB/2039/2022 FIXED	HUSSAIN MD MUSTSFA KALAM Versus THE STATE OF ASSAM	MR. T N DAS MRS. M DAS MR. K KASHYAP	PP, ASSAM
39	AB/2073/2022 FIXED	DEBANANDA SAIKIA Versus THE STATE OF ASSAM	MR. U J SAIKIA MS M DAS	PP, ASSAM
40	AB/2108/2022 FIXED	PRANAB DEKA Versus THE STATE OF ASSAM	MR. N ANAND MR. D DAS MS.D SAIKIA	PP, ASSAM

ORDERS

41	CrI.Pet./129/2016	MD. NUR ALOM SHEIKH Versus MD. ABDUL KUDDUSH SK. and 2 ORS.	MR.B HUSSAIN MS.R BORGHAIN MR.P B MAZUMDER	PP, ASSAM
42	CrI.Rev.P./450/2019 WITH LCR 1 FILE	AGRI DEVELOPMENT CENTRE Versus THE STATE OF ASSAM	MR G Z AHMED MD A A HUSSAIN MR. A CHETIA MS. S. TODI MR H K SARMA	PP, ASSAM
43	I.A.(CrI.)/390/2022 B/O in CrI.Rev.P./5525/2022 WITH CrI.Rev.P./5525/2022 (Filing Number)	MD. ABDUL MOZID Versus THE STATE OF ASSAM	MR G BORDOLOI V SOLO MS. J BURAGHAIN	PP, ASSAM
44	CrI.Pet./413/2022 WITH LCR 1 FILE, B/O	MD. ABDUL MOZID Versus THE STATE OF ASSAM (H) ABDUR RAHIM Versus ARJOOARA BEGUM	MR G BORDOLOI H A AHMED MR. R ALI	

45	I.A.(CrI.)/417/2022 in CrI.Rev.P./5986/2022	MD. ALALLUDDIN AND 11 ORS. Versus THE STATE OF ASSAM	MR. P K MAZUMDAR MR. R K MAZUMDAR	PP, ASSAM
	WITH CrI.Rev.P./5986/2022 (Filing Number)	MD. ALALLUDDIN AND 11 ORS. Versus THE STATE OF ASSAM -F	MR. P K MAZUMDAR	
<u>HEARING</u>				
46	CrI.L.P./62/2016 WITH LCR 2 FILES, FIXED in CrI.A./279610/2016	M/S GANPATI ENTERPRISES, Versus HARDHAN CHANDRA SAHA and ANR,	MR.D K KOTHARI MR.B DEKA MR.P JAIN MR.B P CHANGMAI	MR. S BHARALI MR. M DAS MS. D KALITA MR. N K NEOG MS. N SULTANA PP, ASSAM
	WITH CrI.A./279610/2016 (Filing Number)	M/S GANAPATI ENTERPRISES Versus SRI HARDHAN CHANDRA SAHA and ANR		
47	CrI.Rev.P./226/2016 WITH LCR 3 FILES, B/O	MADANLAL AGARWAL Versus THE STATE OF ASSAM AND ANR	MR.S CHAMARIA MR.D SARMAH MR.M PHUKAN	MR.P DAS(R-2) MR.H MAURYA(R-2) MR.D K KOTHARI(R-2) MRR K MOUR(R-2) MS.L SRIVASTAVR-2 MR.P JAIN(R-2) MR.B P CHANGMAI(R-2) PP, ASSAM MRS SANCHETI(R-2) MR.R C SANCHATI(R-2)
48	CrI.Pet./1123/2018 FIXED	THOMAS LANGTHASA Versus THE STATE OF ASSAM AND ANR.	MR. M BISWAS MS. B PHOM MR. D TIWARI	MR H R A CHOUDHURY (R2) MR. I A HAZARIKA (R2) MR. H ALI (R2) PP, ASSAM
<u>STAY MATTERS</u>				
49	CrI.Pet./116/2017 FIXED	DR. BIMAN CH. CHETIA Versus THE STATE OF ASSAM and 2 ORS.	MR.G UZIR MR. R DE MR.S M BARUAH MR.M SAIKIA MR.H DAS MR.M GOGOI MR.T K DAS	MR. K D CHETRI (R2) MS R BARUAH (R2) MR.D GOGOI(R-2) MR.S BORTHAKUR R-2 MR M HAZARIKA(R-2) PP, ASSAM
50	I.A.(CrI.)/219/2022 in CrI.Pet./137/2019	SILPI CHETIA SAIKIA AND 3 ORS. Versus THE STATE OF ASSAM AND ANR.	MRS J D KHAUND	PP, ASSAM
	WITH CrI.Pet./137/2019	SILPI CHETIA SAIKIA AND 3 ORS. Versus THE STATE OF ASSAM AND ANR.	MRS J D KHAUND	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 08/08/2022

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1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MR H Dey	20-07-2022	To	19-08-2022
3)	MS. A DEVI	21-07-2022	To	19-08-2022
4)	MR. O P BHATI	29-07-2022	To	12-08-2022
5)	MR. S B PRASAD	31-07-2022	To	13-08-2022
6)	MRS. N BARUAH	01-08-2022	To	13-10-2022
7)	MR D K DAS	08-08-2022	To	10-08-2022
8)	MR B KAUSHIK	03-08-2022	To	12-08-2022
9)	MR. S SINHA	04-08-2022	To	10-08-2022
10)	MR. R P SINGH	09-08-2022	To	23-08-2022
11)	MR D K DAS	04-08-2022	To	08-08-2022

12)	MR. D DAS SR. ADV	05-08-2022	To	09-08-2022
13)	MR. V K CHOPRA	16-08-2022	To	16-08-2022



THE GAUHATI HIGH COURT AT GUWAHATI

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[For Monday,8th August 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 3:45 PM]

BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 15

[THIS BENCH WILL SIT AT 3:45 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDERS

1	I.A.(Civil)/830/2019 in MACApp./2128/2019 WITH MACApp./2128/2019 (Filing Number)	M/S. HDFC ERGO GEN. INS CO. LTD. Versus MISS CHAMPA MAZUMDAR AND 4 ORS M/S HDFC ERGO GEN. INS CO. LTD Versus MISS CHAMPA MAZUMDAR AND 4 ORS	MR. K K BHATTA MR J JOHN	
2	I.A.(Civil)/3357/2019 in MACApp./6473/2019 WITH MACApp./6473/2019 (Filing Number)	NEW INDIA ASSURANCE COMPANY LIMITED Versus SMTI. DIPIKA DAS AND 5 ORS. NEW INDIA ASSURANCE COMPANY LIMITED Versus SMTI. DIPIKA DAS AND 5 ORS	MR. K K BHATRA MR. R K BHATRA MR. A SAIKIA MS. S BURAGOHAIN MR D BHUYAN	MR. K SARMA MR. D DAS MR. B J TALUKDAR
3	I.A.(Civil)/14/2020 in MACApp./15045/2018 WITH MACApp./15045/2018 (Filing Number)	SMTI. PINKY KHAGLARY Versus NEW INDIA ASSURANCE COMPANY LIMITED AND 5 ORS. SMTI PINKY KHAGLARY Versus NEW INDIA ASSURANCE COMPANY LIMITED AND 5 ORS	MR. D DAS MR. M BARUAH	MR. A DUTTA MR. R C PAUL (R6) MS M BHARATI (R6) MRS. P M DUTTA
4	I.A.(Civil)/417/2020 in MACApp./18344/2019 WITH MACApp./18344/2019 (Filing Number) WITH I.A.(Civil)/18346/2019 (Filing Number)	MD. ABIDUR RAHMAN Versus SRI EAJAL MARAK @ HIJAR MARAK @ SIGIAN MARAK AND 3 ORS MD. ABIDUR RAHMAN Versus SRI EAJAL MARAK @ HIJAR MARAK @ SIGIAN MARAK AND 3 ORS MD. ABIDUR RAHMAN Versus SRI EAJAL MARAK @ HIJAR MARAK @ SIGIAN MARAK AND 3 ORS	MR. P K DEKA MR. I H LASKAR MD. S ALOM MR. M S ALAM MR. J RAHMAN	MR. S DUTTA (R-2) MS M BORCHETIYA (R-2) MR. S DUTTA (R-2) MR S DUTTA (R-2)

5	I.A.(Civil)/516/2020 in MACApp./18853/2019	UNITED INDIA INSURANCE COMPANY LTD., Versus SRI JYOTI PRASAD CHETIA AND 2 ORS.	MR S DUTTA MR. S DUTTA MS M BORCHETIYA MR S DUTTA	MR. B BARUAH (R-1) MR S HUSSAIN (R-1)
	WITH MACApp./18853/2019 (Filing Number)	UNITED INDIA INSURANCE COMPANY LTD., Versus SRI JYOTI PRASAD CHETIA AND 2 ORS.	MR SISHIR DUTTA	
	WITH I.A.(Civil)/18855/2019 (Filing Number)	UNITED INDIA INSURANCE COMPANY LTD., Versus SRI JYOTI PRASAD CHETIA AND 2 ORS.		
6	I.A.(Civil)/962/2020 in MACApp./3597/2020	KALPANA RAY KARMAKAR AND ANR Versus TILAK DAS AND 2 ORS.	MR. B K JAIN MS. O PHUKAN	MR. S DUTTA
	WITH MACApp./3597/2020 (Filing Number)	KALPANA RAY KARMAKAR AND ANR Versus TILAK DAS AND 2 ORS		
7	I.A.(Civil)/978/2020 in MACApp./622/2020	PAPU MAHATO Versus THE DIVISIONAL MANAGER, ORIENTAL INSURANCE CO. LTD. AND 2 ORS	MR. A R AGARWALA	MR. R C PAUL MR. R GOSWAMI MS. P BORTHAKUR MS M BHARATI
	WITH MACApp./622/2020 (Filing Number)	PAPU MAHANTA Versus THE DIVISIONAL MANAGER, ORIENTAL INSURANCE CO. LTD. AND 2 ORS		
8	I.A.(Civil)/1432/2020 in MACApp./521/2020	SRI PRONAY DAS Versus SMTI. KARABI DUTTA AND 2 ORS.	MR. M TALUKDAR	MS. M CHOUDHURY MS C BORAH
	WITH MACApp./521/2020 (Filing Number)	SRI PRONAY DAS Versus SMTI. KARABI DUTTA AND 2 ORS.	MR. M TALUKDAR	
9	I.A.(Civil)/1624/2020 in MACApp./7161/2020	THE BAJAJ ALLIANZ GENERAL INSUANCE CO. LTD. Versus SEFALI GOPE AND 3 ORS.	MR. A BHATTACHARYYA	MR. A K GUPTA (R-1) MR. R S MISHRA (R-1)
	WITH MACApp./7161/2020 (Filing Number)	THE BAJAJ ALLIANZ GENERAL INSUANCE CO. LTD. Versus SEFALI GOPE AND 3 ORS. (H)		
10	I.A.(Civil)/1670/2020 in MACApp./252512/2015	SRI MOHINDER SAHANI Versus THE RELIANCE GENERAL INSURANCE CO LTD AND 11 ORS	MR. S C BISWAS MR. U DUTTA	MR. L R MAZUMDER MS N M SARMA MD. I HUSSAIN
	WITH MACApp./252512/2015 (Filing Number)	SRI MOHINDER SAHANI Versus THE RELIANCE GENERAL INSURANCE CO LTDand 11 ORS		
	WITH I.A.(Civil)/7724/2020 (Filing Number)	SRI MOHINDER SAHANI Versus THE RELIANCE GENERAL INSURANCE CO LTDand 11 ORS		

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LEAVE NOTE OF ADVOCATES FOR 08/08/2022

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1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MR H Dey	20-07-2022	To	19-08-2022
3)	MS. A DEVI	21-07-2022	To	19-08-2022
4)	MR. O P BHATI	29-07-2022	To	12-08-2022
5)	MR. S B PRASAD	31-07-2022	To	13-08-2022
6)	MRS. N BARUAH	01-08-2022	To	13-10-2022
7)	MR D K DAS	08-08-2022	To	10-08-2022
8)	MR B KAUSHIK	03-08-2022	To	12-08-2022
9)	MR. S SINHA	04-08-2022	To	10-08-2022
10)	MR. R P SINGH	09-08-2022	To	23-08-2022
11)	MR D K DAS	04-08-2022	To	08-08-2022
12)	MR. D DAS SR. ADV	05-08-2022	To	09-08-2022
13)	MR. V K CHOPRA	16-08-2022	To	16-08-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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[For Monday,8th August 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 16

[CIVIL BENCH-I

THIS BENCH WILL TAKE UP SPECIAL CAUSE LIST DATED 08-08-2022 TO 12-08-2022 LISTED BEFORE THIS BENCH,ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>				
1	CRP/73/2022	RANJIT PANDIT Versus NIKHIL GHOSH AND 3 ORS	MR. B J MUKHERJEE MS R SAHA	
2	CRP(IO)/180/2022	M/S. LAKSHMI AGENCY AND ANR. Versus SAHEB SINGH AND SONS PROPERTIES	MR. A K GUPTA MR. R S MISHRA	
3	Cont.Cas(C)/279/2022	PRADIP CHANDRA DEKA Versus CHAMPAK DEKA	MR I RAFIQUE	
<u>ADMISSION</u>				
4	CRP/180/2018 PART-HEARD, FIXED	UNISA ROY Versus ON THE DEATH OF HAJI MD. JAHURUL HOQUE MAJUMDER	MRS. U BARUAH DR. B AHMED MR. T U LASKAR MR. N DHAR MS. S DASGUPTA MS. S DASGUPTA MR S A BARBHUIYA	MR. S P CHOUDHURY
	WITH I.A.(Civil)/3777/2019 in CRP/180/2018	UNISA ROY Versus ON THE DEATH OF HAJI MD. JAHURUL HOQUE MAJUMDER, HIS LEGAL HEIRS AND 4 ORS	MR. T U LASKAR MS. S DASGUPTA	
5	CRP(IO)/75/2021	RAKESH KUMAR SIKARIA Versus M/S MANGTURAM SANGANERIA (PROPERTIES)	MR. S K SINGH MR. V K CHOPRA MR J CHOPRA	MR. B K JAIN MS. M DASGUPTA
6	RFA/27/2022 CAVT. NO.06442/022, FIXED	M/S JUD CEMENT LTD. AND ANR Versus DHANANJOY BANIK AND 3 ORS.	K U AHMED MR. L GOGOI	MR. D K KOTHARI MR R K MOUR FOR CAVEATOR
	WITH I.A.(Civil)/2030/2022 in RFA/27/2022	M/S JUD CEMENT LTD. AND ANR Versus DHANANJOY BANIK AND 3 ORS.	K U AHMED MR. L GOGOI	MR. D K KOTHARI MR R K MOUR FOR CAVEATOR
7	CRP(IO)/33/2022	MRIDUL HAZARIKA Versus MD. SARULLA KHAN	MR. S SAHU MR. S SAHU	MR. S K SINGH MR B PUSHILAL

8	CRP/34/2022 CAVT. NO.03372/022,	ON THE DEATH OF KARUNA KAKATI ONE OF HIS LEGAL HEIR RADHA KAKOTI Versus CHANDRA KANTA KUMBHAKAR	MR B P BORAH MR P J DUTTA MR R S RONGHANG MISS. J GOGOI MR. P DEKA	MR G BHARADWAJ FOR CAVEATOR
9	CRP(IO)/77/2022 WITH I.A.(Civil)/1171/2022 in CRP(IO)/77/2022	MD. CHAND MOHAMMAD ALI AND 3 ORS Versus MD. FAZIR ALI AND 7 ORS MD. CHAND MOHAMMAD ALI AND 3 ORS Versus MD. FAZIR ALI AND 7 ORS	MR. R K BHUYAN MR. M KASHYAP MR. R K BHUYAN MR. M KASHYAP	MR. D SARAF MR. S S GUPTA MR P AGARWAL
10	MFA/80/2022	RUMINA BEGUM AND 3 ORS. Versus THE UNION OF INDIA	MR D C K HAZARIKA MS J KALITA	ASSTT.S.G.I.
11	CRP(IO)/96/2022	ARIJIT SAIKIA AND ANR. Versus PUNJAB NATIONAL BANK AND ANR.	MR S DAS MR K DEKA	MR. K K NANDI
12	MACApp./448/2022 CAVT. NO.05182/022, WITH I.A.(Civil)/2297/2022 in MACApp./448/2022	M/S UNITED INDIA INSURANCE COMPANY LTD. Versus RUMI DUTTA BHUYAN AND 4 ORS. M/S UNITED INDIA INSURANCE COMPANY LTD. Versus RUMI DUTTA BHUYAN AND 4 ORS.	MR. M DUTTA MS S DEV MR J MAHANTA MR. M DUTTA MS S DEV MR J MAHANTA	MR. S S ROY FOR CAVEATOR MR. S S ROY FOR CAVEATOR
<u>BAIL HEARING</u>				
13	AB/1431/2022	FARUKH KHAN Versus THE STATE OF ASSAM	MR A ALI MS. M KHATUN	
14	AB/1814/2022	DHRUBAJYOTI BORDOLOI Versus THE STATE OF ASSAM	MR. P J SAIKIA MS M NIROLA MR K J SAIKIA	PP, ASSAM
<u>FOR HEARING U/O XLI RULE II C.P.C.</u>				
15	RSA/90/2022 FIXED WITH I.A.(Civil)/1582/2022 in RSA/90/2022	PIKUMONI DAS @ KALITA Versus PRADIP KALITA PIKUMONI DAS @ KALITA Versus PRADIP KALITA	MS. R CHOUDHURY MS F N ZAMAN MS. R CHOUDHURY MS F N ZAMAN	MR. B J MUKHERJEE MR. B J MUKHERJEE
16	RSA/115/2022 FIXED WITH I.A.(Civil)/2032/2022 in RSA/115/2022	UDAY DEKA AND 8 ORS. Versus MOHAN BALA DEKA AND 5 ORS. UDAY DEKA AND 8 ORS. Versus MOHAN BALA DEKA AND 5 ORS.	MR. M K SARMA MS. S S SAIKIA MR. M K SARMA MS. S S SAIKIA	
<u>ORDERS</u>				
17	MFA/69/2012 WITH LCR	SMTI. ASHALATA GHOSH, Versus DEBEN DAS,	MR. S S SHARMA MR. K K BHATTA MS. L SARMA	
18	MFA/30/2013 WITH LCR WITH MC/472/2013 in MFA/30/2013	THE NATIOAL INSURANCE COMPANY LIMITED Versus RAMBABU DAS and ANR THE NATIOAL INSURANCE COMPANY LIMITED Versus RAMBABU DAS and ANR	MS.R D MOZUMDAR MS.R D MOZUMDAR	

19	Test.Cas./7/2016 WITH LCR	DHIREN BORPATRA GOHAIN Versus SMT. RAJITA RAJKUMARI	MR. R P KAKOTI MR R CHAKRAVORTY MR. T DAS MR P KATAKI MS. A HAZARIKA MR. M CHALIHA MS. L BHUYAN	MR. G C PHUKAN MR. S SAHU MR. K GOGOI MR. S M SARKAR
20	Test.App./5/2017 WITH LCR	MUSSTT RAUSHAN ARA BEGUM Versus MUSSTT HASNA ARA BEGUM	MR.H K DEKA MR.M DAS MR.B D DEKA	MS. R HUSSAIN MR Z MUKIT MR. A SATTAR MS. N BARMAN
	WITH I.A.(Civil)/2319/2017 in Test.App./5/2017	MUSSTT RAUSHAN ARA BEGUM Versus MUSSTT HASNA ARA BEGUM	MR.H K DEKA MR.M DAS MR.B D DEKA	
21	MFA/37/2017 WITH LCR	THE UNION OF INDIA Versus SMT KIRON KALITA	DR.B N GOGOI MR.B GOGOI	
22	MACApp./93/2017 WITH LCR, FIXED	ORIENTAL INSURANCE COMPANY LTD Versus MUSTAFIZUR RAHMAN and 3 ORS	MS.N MODI MR.N KALITA MR.S DUTTA MR.C SHARMA MR.SIDHANT DUTTA	MR. M KHAN KAKALI DEVI
23	MFA/164/2017 WITH LCR, FIXED	ORIENTAL INSURANCE CO. LTD. Versus MD. SADDAM HUSSAIN and ANR,	MS.N MODI MS.M CHOUDHURY MR.S DUTTA MR.C SHARMA MR.SIDHANT DUTTA	MR.M TALUKDAR MS.D KALITA
	WITH I.A.(Civil)/3367/2017 in MFA/164/2017	ORIENTAL INSURANCE CO. LTD. Versus MD. SADDAM HUSSAIN and ANR,	MS.N MODI MS.M CHOUDHURY MR.S DUTTA MR.C SHARMA MR.SIDHANT DUTTA	MR.M TALUKDAR MS.D KALITA
24	I.A.(Civil)/1207/2018 in MACApp./243/2018	NATIONAL INSURANCE CO. LTD Versus MUSTT AZIRAN NESSA	MR. K K BHATRA MR. R K BHATRA MR. A SAIKIA MS P HAJURI MR. M KASHYAP	
	WITH MACApp./243/2018	NATIONAL INSURANCE CO. LTD Versus MUSTT AZIRAN NESSA	MR. K K BHATRA MR. R K BHATRA MR. A SAIKIA MS P HAJURI MR. M KASHYAP	
	WITH I.A.(Civil)/1208/2018 in MACApp./243/2018	NATIONAL INSURANCE CO. LTD Versus MUSTT AZIRAN NESSA	MR. K K BHATRA MR. R K BHATRA MR. A SAIKIA MS P HAJURI MR. M KASHYAP	
25	I.A.(Civil)/1355/2018 in MACApp./303/2018	NATIONAL INSURANCE COMPANY LIMITED Versus SMT. DEEPASHREE BARUAH AND 5 ORS.	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	
	WITH MACApp./303/2018	NATIONAL INSURANCE COMPANY LIMITED Versus SMT DEEPASHREE BARUAH AND 5 ORS	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MR. S DUTTA (R6) MS. N MODI (R6) MR. C SHARMA (R6) MR. S DUTTA (R6) MR. R A HAZARIKA (R6)
	WITH I.A.(Civil)/1359/2018 in MACApp./303/2018	NATIONAL INSURANCE COMPANY LIMITED. Versus SMT. DEEPASHREE BARUAH AND 5 ORS.	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MR. S DUTTA (R6) MS. N MODI (R6) MR. C SHARMA (R6) MR. S DUTTA (R6) MR. R A HAZARIKA (R6)

26	I.A.(Civil)/1760/2018 in MACApp./411/2018	SRI BHARAT CHANDRA SARKAR Versus THE ORIENTAL INSURANCE COMPANY LIMITED AND 2 ORS	MR. A SAYED MR. S K TALUKDAR MD. A KUDDUS MR. H A KHAN	MS S MOCHAHARI (R1) MS. N MODI (R1) MR SISHIR DUTTA (R1) MS. M CHOUDHURY (R1) MR. C SHARMA (R1) MS. R HUSSAIN (R2) MS M GAZLOO (R1)
	WITH MACApp./411/2018	BHARAT CHANDRA SARKAR Versus THE ORIENTAL INSURANCE COMPANY LIMITED AND 2 ORS	MR. A SAYED MR. S K TALUKDAR MD. A KUDDUS MR. H A KHAN	MS S MOCHAHARI (R1) MS. N MODI (R1) MR SISHIR DUTTA (R1) MS. M CHOUDHURY (R1) MR. C SHARMA (R1) MS M GAZLOO (R1)
27	I.A.(Civil)/2268/2018 in MFA/86/2018	SMT HAMIDA KHATUN Versus UNION OF INDIA	MR. A WAHAB MR. M U MONDAL MD. I H KHAN	SC, NF RLY
	WITH MFA/86/2018	SMT HAMIDA KHATUN Versus UNION OF INDIA	MR. A WAHAB MR. M U MONDAL MD. I H KHAN	SC, NF RLY
28	I.A.(Civil)/2390/2018 in MACApp./601/2018	NATIONAL INSURANCE CO. LTD Versus SRI DILIP KUMAR DAS AND 2 ORS	MR. R K BHATRA MR. A SAIKIA MS P HUJURI	MR H K SARMA MR. D THAOSEN
	WITH MACApp./601/2018	NATIONAL INSURANCE CO. LTD Versus SRI DILIP KUMAR DAS AND 2 ORS	MR. R K BHATRA MR. A SAIKIA MS P HUJURI	
	WITH I.A.(Civil)/2391/2018 in MACApp./601/2018	NATIONAL INSURANCE CO. LTD Versus SRI DILIP KUMAR DAS AND 2 ORS	MR. R K BHATRA MR. A SAIKIA MS P HUJURI	
29	I.A.(Civil)/3252/2018 in MACApp./814/2018	DEBOJIT KONWAR AND ANR Versus THE RELIANCE GENERAL INSURANCE CO. LTD AND 2 ORS	MS P BARUAH MS. S KHANIKAR MR. P SINGH MS. A RANA	
	WITH MACApp./814/2018	DEBOJIT KONWAR AND ANR Versus THE RELIANCE GENERAL INSURANCE CO. LTD AND 2 ORS	MS P BARUAH MS. S KHANIKAR MR. P SINGH MS. A RANA	MR. A J SAIKIA MR. B KAKATI MR G S BORO
30	MFA/112/2019 WITH LCR	M/S. PURBANCHAL TRADERS Versus UNION OF INDIA AND ANR	MR. K P MAHESWARI MS. M SHARMA MS. L DAS	MRS. UMA CHAKRABORTY MS. M CHATTERJEE MS. K KALITA SC, NF RLY
	WITH MFA/99/2019	UNION OF INDIA Versus M/S PURBANCHAL TRADERS	MR. B SARMAH MRS. UMA CHAKRABORTY MS. M CHATTERJEE MS. K KALITA	MR. K P MAHESWARI MS. N HUSSAIN MS. L DAS
	WITH I.A.(Civil)/1276/2019 in MFA/99/2019	UNION OF INDIA Versus M/S PURBANCHAL TRADERS	MR. B SARMAH	
32	I.A.(Civil)/513/2019 FIXED in MACApp./400/2019	ORIENTAL INSURANCE COMPANY LTD Versus MUSSTT RUSHNA BEGUM AND 5 ORS	MS. N MODI MR SISHIR DUTTA MR. C SHARMA MR. SIDHANT DUTTA	
	WITH MACApp./400/2019 (Filing Number)	ORIENTAL INSURANCE COMPANY LTD Versus MUSSTT RUSHNA BEGUM AND 5 ORS		
33	I.A.(Civil)/2816/2019 in RSA/5830/2019	MD. MANAS ALI Versus MD. ABDUL ALI AND 2 ORS.	MR. A K PURKAYASTHA MR. S SHARMA	

	WITH RSA/5830/2019 (Filing Number)	MD. MANNAS ALI Versus MD. ABDUL ALI AND 2 ORS		
34	I.A.(Civil)/3520/2019 B/O in MACApp./10251/2019	NATIONAL INSURANCE COMPANY LIMITED Versus SRI DADU BARUAH @ DUDU AND 3 ORS	MS R D MAZUMDAR MR. S P SHARMA MS. C MOZUMDAR	MR D MONDAL (r-1)
	WITH MACApp./10251/2019 (Filing Number)	NATIONAL INSURANCE COMPANY LIMITED Versus SRI DADU BARUAH @ DUDU AND 3 ORS		
35	Review.Pet./41/2022 IN CRP(I/O) 32/2022(D/O)	MAHIMA SINGH AND ANR. Versus THE CIRCLE OFFICER AND 3 ORS.	MR. A K GUPTA MR. R S MISHRA	GA, ASSAM MR. S BANIK
36	Review.Pet./93/2022 IN MAC.APP. 270/2019(D/O), WITH LCR	MITALI SONOWAL MECH AND 2 ORS Versus THE NEW INDIA ASSURANCE CO. LTD. AND 3 ORS	MR. R C DAS MR. C. SHIL	
	WITH CO/43/2019 in Review.Pet./93/2022	NEW INDIA ASSURANCE COMPANY LIMITED Versus SMTI. MITALI SONOWAL MECH AND 4 ORS	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	MR. R C DAS MR. S C DAS MR P BURAGOHAIN
37	I.A.(CrI.)/387/2022 AB 3289/2019(D/O) in AB/3289/2019	ABDUS SALAM CHOWDHURY Versus THE STATE OF ASSAM	MR M CHETIA MR A RASHID MR. K ISLAM	PP, ASSAM
38	I.A.(Civil)/1017/2022 in MACApp./594/2018	MISS SMITAKSHI BARMAN Versus THE UNITED INDIA INSURANCE CO. LTD AND 2 ORS.	MR. A BHATTACHARJEE	MR. A BARKATAKI
	WITH MACApp./594/2018	THE UNITED INDIA INSURANCE CO. LTD Versus MISS SMITAKSHI BARMAN AND 2 ORS JAYANTA LEKHARU AND 6 ORS.	MR. A BARKATAKI	MR. A BHATTACHARJEE MR P S RAJA MR. S SINGH MR J C GAUR
39	I.A.(Civil)/1130/2022 in RSA/90/2020	BIDHU BHUSAN HAZARIKA @ BIBLU HAZARIKA AND 26 ORS. Versus SRI BIDHU BHUSAN HAZARIKA @ BIBLU HAZARIKA Versus SRI JAYANTA LEKHARU AND 32 ORS,	MR. D DAS SR. ADV MR S KHOUND MR. K MOHAMMED	MR. D DAS SR. ADV (R1, R26, R27, R28, R29, R32, R33) MR S KHOUND (R1, R26, R27, R28, R29, R32, R33)
	WITH RSA/90/2020	SRI BIDHU BHUSAN HAZARIKA @ BIBLU HAZARIKA Versus SRI JAYANTA LEKHARU AND 32 ORS,	MR A D CHOUDHURY MR. S DEKA MS. J BORO	MR. D DAS SR. ADV (R1, R26, R27, R28, R29, R32, R33) MR S KHOUND (R1, R26, R27, R28, R29, R32, R33)
	WITH I.A.(Civil)/494/2022 in RSA/90/2020	JAYANTA LEKHARU Versus BIDHU BHUSAN HAZARIKA @ BIBLU HAZARIKA AND 26 ORS.	MR. D DAS SR. ADV	
	WITH I.A.(Civil)/496/2022 in RSA/90/2020	JAYANTA LEKHARU AND Versus BIDHU BHUSAN HAZARIKA @ BIBLU HAZARIKA AND 26 ORS.	MR. D DAS SR. ADV	
40	Review.Pet./11/2022	BIDHU BHUSAN HAZARIKA Versus JAYANTA LEKHARU AND 32 ORS.	MR J C GAUR MS. A JAIN	MR S KHOUND
41	I.A.(Civil)/1521/2022 in CRP/22/2022	BHANU NESSA Versus MUST. SAKITAN NESSA AND 4 ORS.	MR. J AHMED	
	WITH CRP/22/2022	MUST. SAKITAN NESSA AND 4 ORS. Versus BHANU NESSA	MR M H AHMED MS. N SULTANA	MR. J AHMED MS A HUSSAIN MR Z RAHMAN

42	I.A.(Civil)/1796/2022 MFA SL.NO. 17329/2018, MFA SL.NO. 297169, MFA SL.NO. 244619/2014, MFA 114/2018, MFA 184/2017, MFA 117/2018(ALL D/O) in I.A.(Civil)/241/2019	SRI BHARAT CH. DEKA AND ANR Versus THE UNION OF INDIA	MR. R Deka	SC, NF RLY
43	I.A.(Civil)/2002/2022 in CRP(IO)/19/2022 WITH CRP(IO)/19/2022	SRI MOLOY KANTI CHAKROBARTY AND 42 ORS. Versus TUTA MIA AND 56 ORS. TUTA MIA AND 54 ORS. Versus STATE OF ASSAM AND 147 ORS.	MR H R A CHOUDHURY MR F U BARBHUIYA MS S DAS MR. T U LASKAR MR. N DHAR MS. U BARUAH	MR. T U LASKAR GA, ASSAM MR H R A CHOUDHURY (r-3 to 9,9,19,20,26 to 30,35 to 39, 41 to 55 46,47,50 to 53,55 to 57, 67,87 to 89,91,94,96,103 to 105,107 to 109) GA, ASSAM MR F U BARBHUIYA (r-3 to 9,9,19,20,26 to 30,35 to 39, 41 to 55 46,47,50 to 53,55 to 57, 67,87 to 89,91,94,96,103 to 105,107 to 109) MS S DAS (r-3 to 9,9,19,20,26 to 30,35 to 39, 41 to 55 46,47,50 to 53,55 to 57, 67,87 to 89,91,94,96,103 to 105,107 to 109)

STAY MATTERS

44	CRP/46/2018	BINOY KALITA AND 4 ORS. Versus PRIYA KALITA AND 5 ORS.	MR. B PATHAK MR H K GOGOI MR. R THADANI	MR. A TALUKDAR (R1-4, R6) MR. R SARMA (R1-4, R6) MR K KALITA (R1-4, R6) MR. K MEDHI (R1-4, R6) MR. B R DAS (R1-4, R6)
45	Tr.P.(C)./35/2021	MUNMI GOSWAMI Versus SUBHRAJYOTI SARMA	S R A NASER MS. P PHUKAN MR G GOGOI	
46	Tr.P.(C)./74/2021	RAJ BORUAH Versus MRIDUSMITA BORAH	MR. P K TIWARI MR. A R GOGOI	MR. A K TALUKDAR MR. A K TALUKDAR MR. S ISLAM MR. S ISLAM R SARMAH MR J BORAH MR. K KAKOTI MS M KAKOTY MR S I KHAN
47	Tr.P.(C)./75/2021	ASHA CHAKRABORTY Versus RAJESH CHAKRABORTY	MR. S C BISWAS MS A DAS MS. J GHOSH MR. R A MAZUMDER MR. A K DAS	MRS S N KHANDAKAR (R- 1) MR. M A LASKAR (R-1) S AHMED (R-1)
48	I.A.(Civil)/1966/2021 in CRP/10459/2021 WITH CRP/10459/2021 (Filing Number)	RITA CHETIA AND ANR Versus ARUN CH CHOUDHURY AND 3 ORS. RITA CHETIA AND ANR Versus ARUN CH CHOUDHURY AND 3 ORS (A)	MR. S BANIK A N HUSSAIN MR. S BANIK	MR. N BORAH MR H MAZUMDER MR P K BORA
49	Tr.P.(C)./33/2022	DIPANDWITA BORAH BARMAN @ DIPANDWITA BARMAN Versus JOGENDRA BARMAN	MR. D C C PHUKAN MS. J GOGOI	MR. N UDDIN MR. M ISLAM

50	Tr.P.(C)/51/2022	AMINUL ISLAM Versus PIYARA KHATUN	MR. S M RAHMAN	MR. B CHOWDHURY MR R ISLAM MR A H AHMED MR E HUSSAIN
51	Tr.P.(C)/57/2022 FIXED	ANUSWETA DAM Versus LITTAN PAUL	MR. K K DEY MR V K BAROOAH	MR. A K PURKAYASTHA (R-2) MR. R C PAUL (R-2) MR. S SHARMA (R-2)
52	CRP(IO)/147/2022	MANOJ DEV CHOUDHURY @ MAJOJ KR. CHOUDHURY Versus SMT. MANIKA CHOUDHURY HUSSAIN	MR. S A AHMED MISS M GOGOI MS F AHMED MR F A AHMED	

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LEAVE NOTE OF ADVOCATES FOR 08/08/2022

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1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MR H Dey	20-07-2022	To	19-08-2022
3)	MS. A DEVI	21-07-2022	To	19-08-2022
4)	MR. O P BHATI	29-07-2022	To	12-08-2022
5)	MR. S B PRASAD	31-07-2022	To	13-08-2022
6)	MRS. N BARUAH	01-08-2022	To	13-10-2022
7)	MR D K DAS	08-08-2022	To	10-08-2022
8)	MR B KAUSHIK	03-08-2022	To	12-08-2022
9)	MR. S SINHA	04-08-2022	To	10-08-2022
10)	MR. R P SINGH	09-08-2022	To	23-08-2022
11)	MR D K DAS	04-08-2022	To	08-08-2022
12)	MR. D DAS SR. ADV	05-08-2022	To	09-08-2022
13)	MR. V K CHOPRA	16-08-2022	To	16-08-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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[For Monday,8th August 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 19

[CIVIL BENCH-I

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 18-07-2022 TO 18-08-2022 (RELATING TO CIVIL BENCH-I(RSA AND RFA)), ALONG WITH THE FOLLOWING MATTERS ON MONDAY AND TUESDAY]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	CRP/404/2016	MD. ASHUK AHMED @ ASUK AHMED Versus THE UNITED INDIA INSURANCE CO. LTD. and 3 ORS.	MR.M TALUKDAR MS.D KALITA	MS.N MODI(R-1) MS.M CHOUDHURY(R-1) MR.S DUTTA(R-1) MR.C SHARMAR-1 MS.P DOWERAH(R-1) MS.S THAKURIA(R-1)
2	MACApp./285/2018	THE UNITED INDIA INSURANCE COMPANY LTD Versus MINA DAS AND 3 ORS	MR. A DUTTA MRS. P M DUTTA	MR. K BHATTACHARJEE (r-1) MS B TALUKDAR (R1 & R2) MR. B BISHAYA (R4) MR. B U LASKAR (R4)
	WITH I.A.(Civil)/1313/2018 in MACApp./285/2018	THE UNITED INDIA INSURANCE COMPANY LTD Versus MINA DAS AND 3 ORS	MR. A DUTTA MRS. P M DUTTA	
3	CRP(IO)/96/2020	RATAN LAL BANIK Versus JAGABANDHU PAUL	MRS. R DEVI MR. A R TAHBILDAR	MR. M H RAJBARBHUIYAN MS. S RASUL
4	CRP/1/2021	THE NORTH EASTERN ELECTRIC POWER CORPORATION LIMITED Versus THE UNION OF INDIA AND 4 ORS.	MR D SENAPATI MS. S. TODI MR H K SARMA	MRS. A GAYAN MR. K M MAHANTA MR S GAUTAM ASSTT.S.G.I.
5	CRP/46/2021	ALAUH RAHMAN MIRA Versus MD. FAKAR UDDIN LASKAR AND 12 ORS	MR. A M BARBHUIYA MR. J N ISLAM	MR. B K SEN MR F HAQUE
6	MACApp./333/2021	THE NATIONAL INS. CO. LTD. Versus PRADIP MAHAJAN AND ANR.	MR. A DUTTA MRS. P M DUTTA	MR R CHAKRAVORTY MR. M CHALIHA (R1)
	WITH I.A.(Civil)/2152/2021 in MACApp./333/2021	THE NATIONAL INS. CO. LTD. Versus PRADIP MAHAJAN AND ANR.	MR. A DUTTA MRS. P M DUTTA	MR R CHAKRAVORTY MR. M CHALIHA (R1)
7	MFA/79/2022	NATIONAL INSURANCE CO. LTD. Versus MD. RAHIM ALI and ANR,	MR. R K BHATRA MS.A BORA MS.P HAJURI MR A SAIKIA	

	WITH I.A.(Civil)/2266/2022 in MFA/79/2022	NATIONAL INSURANCE CO. LTD. Versus MD. RAHIM ALI and ANR,	MR. R K BHATRA MS.A BORA MS.P HUJURI MR A SAIKIA	
8	CRP(IO)/106/2022 B/O	HEMALATA DEURI Versus GUNANTA HALOI	MR K BHUYAN MR N ISLAM	MR G BHARADWAJ MR B DEORI
9	MACApp./440/2022 FIXED	MUSTT. KHUDEJA KHATUN AND 6 ORS Versus NEW INDIA ASSURANCE CO. LTD. AND ANR	MR. M TALUKDAR MR. A SHAKIL	MRS B ACHARYA
10	MACApp./442/2022 FIXED	UNITED INDIA INSURANCE COMPANY LIMITED Versus SMTI. SARU BORO AND 2 ORS.	MR. R C PAUL MS M BHARATI	
	WITH I.A.(Civil)/2279/2022 in MACApp./442/2022	UNITED INDIA INSURANCE COMPANY LIMITED Versus SARU BORO AND 2 ORS (A)	MR. R C PAUL MS M BHARATI	
11	MACApp./443/2022 FIXED	SMT JANAKI CHOUHAN Versus SRI RAMJI CHOUHAN AND ANR	MR. M TALUKDAR MR. A SHAKIL	
12	MACApp./449/2022 FIXED	THE ORIENTAL INSURANCE CO. LTD Versus MISS SURABHI DAS AND 2 ORS	MR. S K GOSWAMI MR. R SHARMA	
		<u>FOR HEARING U/O XLI RULE II C.P.C.</u>		
13	RSA/185/2018	MD NAZIR ALI Versus MD SAFAT ALI	MR. B D GOSWAMI MR. J M GOGOI MS H DEKA	
	WITH I.A.(Civil)/2357/2018 in RSA/185/2018	MD NAZIR ALI Versus MD SAFAT ALI	MR. B D GOSWAMI MR. J M GOGOI	
14	RSA/267/2019	FEDDUS ALI Versus ABUL KASEM AND 13 ORS.	MRS R BEGUM MR. J AHMED MS A HUSSAIN	MR. A C SARMA MR. B HUSSAIN MR G BHARADWAJ MR B DEORI
15	RSA/110/2022 FIXED	ON THE DEATH OF RAMESH CHANDRA PAUL HIS LEGAL HEIRS INA RANI DEB AND ORS. Versus ON THE DEATH OF NALINI MOHAN PAUL HIS LEGAL HEIRS NABENDU PAUL AND ORS.	MR. S D PURKAYASTHA MS. S PHUKAN	
	WITH I.A.(Civil)/1922/2022 in RSA/110/2022	ON THE DEATH OF RAMESH CHANDRA PAUL HIS LEGAL HEIRS INA RANI DEB AND ORS. Versus ON THE DEATH OF NALINI MOHAN PAUL HIS LEGAL HEIRS NABENDU PAUL AND ORS.	MR. S D PURKAYASTHA MS. S PHUKAN	
		<u>ORDERS</u>		
16	RSA/44/2017 WITH LCR	HAKIM MUNSHI and 15 ORS, Versus JOYNAL ABEDIN and 7 ORS,	MR.A C SARMA MR.B HALDAR MR.G BHARADWAJ	MR.B BANERJEE(R- 1-4) MR.B N SARMA(R-8) MR. K K DEY MS.C MOZUMDAR(R- 1-4) MS.M DEB(R- 1-4) MR.D F A AHMED(R- 1-4) MR.J LASKAR(R- 1-4) MR.A DEY R- 1-4 MR.A MOBARAQUE(R- 1-4) MR V K BAROOAH SR GA,ASSAM

	WITH I.A.(Civil)/698/2018 in RSA/44/2017	HAKIM MUNSHI AND 15 ORS Versus ROWSAN ALI MANDAL AND 7 ORS SARBA SIKHA ABHIJAN SCHOOL AND ANR Versus SRI AMAR BRAHMA	MR. A C SARMA MR. B HALDAR MR G BHARADWAJ MRS L SHARMA MR S S SHARMA MR. B J MUKHERJEE	MR. C MAZUMDAR MR. B BANERJEE MR. R DE MS. D DEVI
17	FAO/54/2018 WITH LCR	SARBA SIKHA ABHIJAN SCHOOL AND ANR Versus SRI AMAR BRAHMA	MRS L SHARMA MR S S SHARMA MR. B J MUKHERJEE	
	WITH I.A.(Civil)/3524/2018 in FAO/54/2018	SARBA SIKHA ABHIJAN SCHOOL AND ANR Versus SRI AMAR BRAHMA	MRS L SHARMA MR S S SHARMA MR. B J MUKHERJEE	
18	RSA/258/2018	SRI DULAL BARUAH AND ANR Versus SRI KUSHAL KUMAR DAS	MR. A SATTAR MR H K BARUAH	MR. S K GOSWAMI MR. B K GOSWAMI MR. R SHARMA
19	RSA/297/2018	SMTI MUKTI GHOSH AND 4 ORS Versus SRI SUNIL GHOSH AND 5 ORS	MR G P BHOWMIK MS P CHETIA	MR. B C DAS (R1) MRS. S ROY (R1) MS. I DAS (R1)
	WITH I.A.(Civil)/3848/2018 in RSA/297/2018	SMTI MUKTI GHOSH AND 4 ORS Versus SRI SUNIL GHOSH AND 5 ORS	MR G P BHOWMIK MS P CHETIA	MR. B C DAS (R1) MRS. S ROY (R1) MS. I DAS (R1)
20	RSA/304/2018	SRI BIREN RAJBONGSHI Versus ON THE DEATH OF NAGENDRA CHANDRA DAS HIS LEGAL HEIRS SRI PAPUL DAS AND 3 ORS	MR A PAUL MS. L WAJEEDA	MR. D MAZUMDAR MS. S KANUNGOE MS. J CHETTRY
21	RSA/308/2018	SRI JOY PRAKASH SHAH Versus SRI PUTUL KUMAR BORAH	MR. B K SEN MR F HAQUE MS S BHATTACHARJYA MS. S BIN	MR. K SINGHA
22	CRP/57/2019	SANJIB GOHAIN AND ANR. Versus BONTI CHUTIA AND 2 ORS.	MS. N MODI MR SISHIR DUTTA MR. C SHARMA MR. S DUTTA	
23	CRP(IO)/383/2019	BRAJEN BISWAS Versus GITUMONI HAZARIKA AND 2 ORS.	MR. T ISLAM MR. S SARKAR MS K DAS	MRS. K BARPUZARI MR. A CHAMUAH
	WITH CRP(IO)/392/2019	BRAJEN BISWAS Versus GITUMONI HAZARIKA AND 2 ORS.	MR. T ISLAM MR. S SARKAR MS K DAS	
25	I.A.(Civil)/1043/2019 in RSA/4897/2018	MD. NURMOHAMMAD Versus SRI D. MD. NURUL ISLAM AND 3 ORS.	MR. A BARKATAKI MR P BHARDWAJ	MR. A MOBARAQUE MR. A HUSSAIN
	WITH RSA/4897/2018 (Filing Number)	MD NURMOHAMMAD Versus MD NURUL ISLAM AND 3 ORS		
26	I.A.(Civil)/2323/2019 FIXED in RSA/7491/2019	SRI NIPEN SAIKIA Versus SRI NAYANJYOTI BORAGOHAIN	MS B M BHUYAN MR. I CHOUDHURY MR R L CHUTIA	MR. A K PURKAYASTHA MR. S K DAS
	WITH RSA/7491/2019 (Filing Number)	SRI NIPEN SAIKIA Versus SRI NAYANJYOTI BORAGOHAIN		
27	I.A.(Civil)/293/2020 FIXED in MACApp./12391/2019	SMTI. INDIRA BORDOLOI Versus MD. HAIDOR ALI AND ANR	MR. M TALUKDAR MS. S BIN MR. A SHAKIL	MR. A J SAIKIA MR G S BORO
	WITH MACApp./12391/2019 (Filing Number)	SMTI. INDIRA BORDOLOI Versus MD. HAIDOR ALI AND ANR		
28	CRP/73/2021 CAVT. NO.07192/021,	RUMA PAUL CHOWDHURY AND 2 ORS Versus JHANTU PAUL	R SARMAH MR H K NATH MR J BORAH	MR. A R SHOME MR A J GHOSH FOR CAVEATOR

29	CRP(IO)/88/2021	KAMAKHYA PRASAD AGARWALA AND 8 ORS Versus PREM CHAND GANDHI	MR. A K DAS MS P AGARWAL	MR. R ALI
30	CRP(IO)/149/2021 FIXED	NANDA MATHARU Versus MANI SINGH	MR. B D DEKA MR. M DAS N CHAUDHURY MR A BHATRA MR A DEKA	MR. B D KONWAR SR. ADV. MR H AGARWAL MR J SINGH
31	I.A.(Civil)/807/2021 IN RSA SL.NO. 241422 in MC/203/2015 WITH MC/570/2015	HAMIDA KHATUN AND 6 ORS. Versus HATEM ALI AND ANR. MUSSTT. HAMIDA KHATUN and 6 ORS, Versus MD. HATEM ALI and 3 ORS,	MR. T DEURI MR.K KALITA MR.M HASSAN MR. D NATH	MR D CHOUDHURY MRS A K CHOUDHURY (R-1 TO 3.3) MR M CHOUDHURY (R-1 TO 3.3) MR. S N KRISHNATRAYA (R-1 TO 3.3) MR S DIFUSA (R-1 TO 3.3) MR N RAY (R-1 TO 3.3) MS.A K CHOUDHURY(R-1) MR.M CHOUDHURYR-1 MR.D CHOUDHURY(R-1) MR.T ALI(R-1) MR.S N KRISHNATRAYA(R-1)
	WITH I.A.(Civil)/993/2019	MUSSTT. HAMIDA KHATUN and 6 ORS, Versus MD. HATEM ALI and 3 ORS,	MR. T DEURI MD S ALI	MR. T ALI
	WITH I.A.(Civil)/994/2019	MUSSTT. HAMIDA KHATUN and 6 ORS, Versus MD. HATEM ALI and 3 ORS,	MR. T DEURI MD S ALI	MR D CHOUDHURY MR. T ALI
	WITH I.A.(Civil)/808/2021	HAMIDA KHATUN AND 6 ORS. Versus HATEM ALI AND 3 ORS.	MR. T DEURI MD S ALI	MR D CHOUDHURY
	WITH I.A.(Civil)/809/2021	HAMIDA KHATUN AND 6 ORS. Versus HATEM ALI AND ANR.	MR. T DEURI	MR D CHOUDHURY
32	I.A.(Civil)/1921/2021 WITH LCR, FIXED in RSA/232/2018 WITH RSA/232/2018	MD ABDUL RAHIM AND 2 ORS Versus ON THE DEATH OF MUFAJJIL HUSSAIN HIS LEGAL HEIRS MD ABDUL RAHIM AND 2 ORS Versus ON THE DEATH OF MUFAJJIL HUSSAIN HIS LEGAL HEIRS MUSSTT KAMALA BIBI AND 9 ORS	MR. T U LASKAR MR. N DHAR MR K UDDIN DR. B U AHMED MR. T U LASKAR MR. N DHAR MR. N HAQUE MR K UDDIN MR. S R BARBHUIYA MR. A B T HAQUE	MR. A K TALUKDAR MR. A K TALUKDAR MR. S ISLAM MR. S ISLAM MR F K R AHMED MR. S SHARMA (R5)
	WITH I.A.(Civil)/2889/2018 in RSA/232/2018	MD ABDUL RAHIM AND 2 ORS Versus ON THE DEATH OF MUFAJJIL HUSSAIN HIS LEGAL HEIRS MUSSTT KAMALA BIBI AND 9 ORS	DR. B U AHMED MR. T U LASKAR MR. N DHAR MR. N HAQUE MR K UDDIN MR. S R BARBHUIYA MR. A B T HAQUE	
	WITH I.A.(Civil)/1471/2021 in RSA/232/2018	ON THE DEATH OF MUFAJJIL HUSSAIN HIS LEGAL HEIRS MUSSTT KAMALA BIBI AND 9 ORS Versus MD ABDUL RAHIM AND 2 ORS	MR. A K TALUKDAR MR. A K TALUKDAR	MR K UDDIN

	WITH I.A.(Civil)/2483/2021 in RSA/232/2018	ON THE DEATH OF MUFAJJIL HUSSAIN, HIS LEGAL HEIRS AND ORS Versus MD ABDUR RAHIM AND 7 ORS.	MR. A K TALUKDAR MR. S ISLAM MR S I KHAN	DR. B AHMED GA, ASSAM
33	CO/25/2022 in MACApp./946/2018 (D/O)	SRI MRIDUL BORDOLOI Versus ORIENTAL INSURANCE CO. LTD	MR. M TALUKDAR MR. A SHAKIL	MR. S K GOSWAMI
34	CRP(IO)/64/2022	UNION OF INDIA AND ANR Versus BUBUL DAS AND ANR	MR. A BARKATAKI	
35	CRP/68/2022 CAVT. NO.03972/022,	M/S SHREYANS INFRASTRUCTURE PVT LTD AND 2 ORS Versus M/S SAROJ REALTORS AND DEVELOPERS PVT LTD	MR. N N JHA MR. M UDDIN MS M SAHOO	MR. B BARMAN (FOR CAVEATOR)
36	CRP(IO)/90/2022	SADEQUE AHMED LASKAR @ SADU Versus MUSTT AFSARA BEGUM BARLASKAR	MR. I ALAM MR. T SK	MR. A Y CHOUDHURY MR. T A CHOUDHURY
37	I.A.(Civil)/1770/2022 WITH LCR in RSA/226/2014	ANIL CH. DEV Versus ON THE DEATH OF MRINAL MANTA GHOSH HIS LEGAL HEIRS MS. SIMA GHOSH		MR. H K DEKA
	WITH RSA/226/2014 CAVT. NO. 739/13,1589/13,53/2/14	ANIL CH. DEV Versus ON THE DEATH OF NARAYAN CH. GHOSH HIS LEGAL HEIRS MRINAL KANTA GHOSH and 11 ORS.	MR.SHILADITYA	MR.H K DEKA MR.H NATH MR.S P ROY MR.K RAJBONGSHI MR.N DAS MS.A TALUKDAR MS.B BAISHYA MR.R SARMA(R- 1(e) to 1(h)) MR.R P N SINGH FOR CAVEATOR
	WITH I.A.(Civil)/1771/2022 in RSA/226/2014	ANIL CH. DEV Versus ON THE DEATH OF MRINAL MANTA GHOSH HIS LEGAL HEIRS MS. SIMA GHOSH		
	WITH I.A.(Civil)/1772/2022 in RSA/226/2014	ANIL CH. DEV Versus ON THE DEATH OF MRINAL MANTA GHOSH HIS LEGAL HEIRS MS. SIMA GHOSH		MR. H K DEKA
38	I.A.(Civil)/2124/2022 FIXED in RSA/157/2019 WITH RSA/157/2019	SRI MADAN GOPAL PATHAK Versus HIMANGINI BALA PATHAK AND ANR	MR. D K DAS	
		SRI MADAN GOPAL PATHAK Versus HIMANGINI BALA PATHAK AND ANR	MR. D K DAS MR. M PATHAK MS. P BHUYAN	DR. B AHMED DR. B AHMED MR. M AHMED MR. N HAQUE MR. S R BARBHUIYA MR M HUSSAIN
HEARING				
39	CRP/125/2016 WITH LCR, B/O	ASNOOR BIBI BARBHUIYA and 8 ORS. Versus THE POWER GRID CORPORATION OF INDIA LTD., N.E.R., SILCHAR and 2 ORS.	MR.I H LASKAR MR.P K DEKA MR.A H ALAMGIR MR. S ALAM	MR.S K MEDHI(R- 1-3) MR.A DAS(R- 1-3) MR.J DAS(R- 1-3) MR.S DUTTA(R- 1-3) MR.S G BHATTACHARJEE R- 1-3 SC, PGCIL LTD.

40	WITH CRP/169/2016	SK. FAIZUL HAQUE @ FAIJUL HAQUE Versus THE CHIEF MANAGER, NORTH EAST TRANSMISSION CO. LTD. and 3 ORS	MR. J H LASKAR MR. I H LASKAR MR. P K DEKA MR. S ALAM	MR. S K MEDHI (R- 1- 4) MR. A DAS (R- 1- 4) MR. J DAS (R- 1- 4) SC, POWER GRID (R- 1- 4) MR. S G BHATTACHARJEE (R- 1- 4)
<u>STAY MATTERS</u>				
41	CRP(IO)/35/2017	APURBA KUMAR BARUAH Versus MUSSTT. ISMA SAIF and ANR.	MR.P K GARODIA MS.S BHATTACHARJEE	MRG P BHOWMIK(R-2) MS.P CHETIAR-2
	WITH I.A.(Civil)/2555/2017 in CRP(IO)/35/2017	APURBA KUMAR BARUAH Versus ZUREEN HELMI and ANR.	MR.P K GARODIA MS.S BHATTACHARJEE MS.P SHARMA	MRG P BHOWMIK(R-2) MS.M KALITA(R-2) MS.P CHETIAR-2
42	CRP/62/2019	HIRANYA KR. SARMA Versus BHABEN SARMA AND 6 ORS.	MR. N CHAKRAVORTY MR. C GOSWAMI	MR. T ISLAM MS. M AHMED
43	CRP/156/2019 WITH LCR	SMT. PADUMI DEORI AND ANR. Versus SHANTANU SARMAH BORUAH	MR. A GANGULY MR. A DUTTA MR. A DHANUKA	MR. A SATTAR FOR CAVEATOR
44	Tr.P.(C)./16/2021	BHUPEN SAIKIA Versus BHANU KALITA DEKA AND 3 ORS	MR. A GANGULY MR. A DHANUKA	MR. A DUTTA (R-4)
45	Tr.P.(C)./46/2021	SMTI. NANDA RANI DAS @ NANDA BANERJEE Versus DILIP BANERJEE	MR A BHATTACHARYA MR. S N KRISHNATRAYA	MR. B PATHAK MR. R THADANI MR B HAZARIKA MS M TIWARI
46	Tr.P.(C)./61/2021	SMT. JYOTI AGARWAL (KHETAWAT) Versus HEMANT KHETAWAT	MR B AGARWAL MR A KAKOTI MS S BORA	MR B SHARMA
47	CRP/9/2022 FIXED	SUDHIR DAS Versus ON THE DEATH OF SANTOSH KR PAUL, HIS LEGAL HEIRS ANJALI PAUL AND ANR	MR. M H RAJBARBHUIYAN MRS. R CHETRI MS. S RASUL	MR. S P CHOUDHURY MR K BISWAKARMA MS B DEVI
48	Tr.P.(C)./25/2022	LUCKY BHOWMICK @ LUCKY BISWAS Versus RIPAN BHOWMICK	MR. S ROY MR. M H LASKAR MR F ABDULLAH MR M HOSSAIN	
49	Tr.P.(C)./29/2022	DIPA CHALIHA DUTTA Versus MALABIKA SAIKIA DUTTA AND ANR	MR. D GOGOI MR H P NEPAL	MR. T J MAHANTA MR. P S DEKA (r-2) MS. P BHATTACHARYA MR. B K BHAGAWATI (r-2) MR B S DEKA(r-2) MS P SARMA
50	Tr.P.(C)./36/2022	SWAPNA DHAR KAR Versus BIKASH CHANDRA KAR	MR A TEWARI MS. C DUTTA MS. K HAZARIKA MS. D SHARMA MS. M BAISHYA	MR B SHARMA
51	Tr.P.(C)./40/2022	NOMI JYOTI GOGOI BORAH @ NAMIJYOTI BORAH Versus JITU KRISHNA BORAH	MR. A BHATTACHARYYA MR P S RAJA	MR. N HASAN MR. A HASAN
52	CRP/40/2022	UTPAL RAJBONGSHI Versus M/S KANTA DEVI JAIN AND ANIL KUMAR JAIN AND 2 ORS.	MR. B K BHAGAWATI MS P DAIMARI MS K KALITA	MR. S K SANGANERIA MR. S K SANGANERIA MR G JALAN MR G JALAN

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LEAVE NOTE OF ADVOCATES FOR 08/08/2022

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1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MR H Dey	20-07-2022	To	19-08-2022
3)	MS. A DEVI	21-07-2022	To	19-08-2022
4)	MR. O P BHATI	29-07-2022	To	12-08-2022
5)	MR. S B PRASAD	31-07-2022	To	13-08-2022
6)	MRS. N BARUAH	01-08-2022	To	13-10-2022
7)	MR D K DAS	08-08-2022	To	10-08-2022
8)	MR B KAUSHIK	03-08-2022	To	12-08-2022
9)	MR. S SINHA	04-08-2022	To	10-08-2022
10)	MR. R P SINGH	09-08-2022	To	23-08-2022
11)	MR D K DAS	04-08-2022	To	08-08-2022
12)	MR. D DAS SR. ADV	05-08-2022	To	09-08-2022
13)	MR. V K CHOPRA	16-08-2022	To	16-08-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Monday,8th August 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 3:00 PM]

BEFORE:

HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 22

[THIS BENCH WILL SIT AT 3:00 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	Crl.A./83/2021	M/S PASHUPATI AIR TRAVELS Versus SRI BIKAS KUMAR JAIN @ VIKASH JAIN AND ANR	MR Z KAMAR MR. R K BHATRA MS. S BURAGOHAIN MR D BHUYAN	
2	Crl.Pet./115/2021	IDRIS ALI OHEB AND ANR Versus THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR. I A HAZARIKA MR A RAHMAN MRS. A AHMED MR. M A CHOUDHURY	MR. S BORTHAKUR (R-2) MR. A DEKA (R-2) PP, ASSAM
3	Crl.Pet./794/2021 WITH LCR 1 FILE	DUL KUMAR DUTTA Versus THE STATE OF ASSAM AND ANR	MR. M K SARMA MR. J DEKA MR H DAS	MR R CHAKRAVORTY (r-2) PP, ASSAM
4	Crl.Rev.P./17/2022 WITH LCR 4 FILES	MUSSTT SOHAR BANU Versus THE STATE OF ASSAM AND ANR	MR. M A SHEIKH MS. A BEGUM MR M H CHOUDHURY	MS. B DEVI PP, ASSAM
5	Crl.A./82/2022 WITH LCR 4 FILES	RITU SAIKIA Versus THE STATE OF ASSAM AND ANR.	MR. P J SAIKIA MS D DUTTA	PP, ASSAM
6	Crl.Pet./381/2022 WITH LCR 1 FILE	PRASHANT SINHA AND 2 ORS Versus THE STATE OF ASSAM	MS R R MUZIB	MR. A R BHUYAN MR. M A I HUSSAIN MRS. S ISLAM PP, ASSAM
ORDERS				
7	Crl.A./126/2017 WITH LCR 6 FILES	SHRI PRANAB DAS Versus STATE OF ASSAM and ANR	MRR CHAKRABORTY MR.B K DAS MR.H P NEOG MR.H P GUWALA	MS. D GHOSH (r-2) MS N DEKA (r-2) MR SAURADEEP DEY (r-2) MS H BETALA (r-2) PP, ASSAM
8	Crl.L.P./31/2020 in Crl.A./2068/2020	UNION OF INDIA Versus MD. RUBUL ALI	MR. B K DAS MR H P GUWALA	MR. T DEURI
	WITH Crl.A./2068/2020 (Filing Number)	UNION OF INDIA Versus SHRI RUBUL ALI		
9	Crl.L.P./39/2022 in Crl.A./78/2022	SMTI SUSHILA DEVI SARMA Versus GAUTAM DEKA	MR. P K ROYCHOUDHURY MR. N G KUNDU MR G DEKA	

WITH
Crl.A./78/2022

SUSHILA DEVI SARMA
Versus
GAUTAM DEKA

MR. P K ROYCHOUDHURY
MR. N G KUNDU
MR G DEKA

HEARING

10 WP(C)/6498/2003
PART-HEARD

ON THE DEATH OF SRI KAMAL SARMA
HIS LEGAL HEIR, SRI RIJU PRASAD
SARMA AND 2 ORS
Versus
THE STATE OF ASSAM and ORS

MR. A K BHATTACHARYYA
MR. M K CHOUDHURY
MR. M K CHOUDHURY
MR. B M CHOUDHURY
MRS. R B DEB
MR. S SARMA
MR. A K CHOUDHURI
MR. M MAHANTA
MR. A DHAR
MR. T K BHUYAN
MR. S K DEKA
MR. J DEKA
MR. P BHARDWAJ
MR. K N CHOUDHURY
GA, ASSAM
MR. P K DAS
MR. D K MISHRA (R-5 to
R15)
MR. N DHAR
MRS. D DAS BARMAN
(ADDL. SR. GA, ASSAM)
MR. B K SEN
MR. R BORPUJARI (SC,
REVENUE DEPT.)
MR. B MALAKAR
MR. D MAZUMDAR,
ADDITIONAL
GOVERNMENT ADVOCATE
MR. A T H AHMED
MR. W SHARMA (r-
65,66,67)
MR P GOGOI (r-65,66,67)
MR. B K KASHYAP
MR. R BORA
MR. S CHAKRABARTY

WITH
MC/1818/2010
in WP(C)/6498/2003

SRI JOGESWAR SAIKIA
Versus
KAMAL SARMA and 5 ORS

B M CHOUDHURY
R B DEB
S CHAMARIA
A K CHOUDHURI
J DEKA
S SARMA
A K BHATTACHARJEE

GA, ASSAM
D K MISHRA
N DHAR
B K SEN
B MALAKAR
MR. D MAZUMDAR,
ADDITIONAL
GOVERNMENT ADVOCATE
A T H AHMED
S CHAKRABARTY

WITH
I.A./1197/2015
in WP(C)/6498/2003

BRAJEN KALITA
Versus
THE STATE OF ASSAM and ORS

MR. B SARMA
MR.S BARMAN

MR. S DEKA
MR. D MAZUMDAR,
ADDITIONAL
GOVERNMENT ADVOCATE

WITH
I.A.(Civil)/1401/2022
in WP(C)/6498/2003

SRI PRABEEN KR. MASKARA AND 2 ORS.
Versus
ON THE DEATH OF SRI KAMAL SARMA
HIS LEGAL HEIR, SRI RIJU PRASAD
SARMA AND 6 ORS

11 **WITH**
WP(C)/2486/2014

JYOTINDRA NARAYAN DUTTA BORUAH
and ANR
Versus
THE STATE OF ASSAM AND 5 ORS

MR. S P ROY
MR. A TALUKDAR
MR. K RAJBONGSHI
MR. B GOGOI
MR. P NAYAK
MR. A K RAI
MR. A DEKA
MR. R P N SINGH
MR. T R ROY

GA, ASSAM
MRS. D DAS BARMAN
(ADDL. SR. GA, ASSAM)
MS. R CHOUDHURY
MR. R BORPUJARI (SC,
REVENUE DEPT.)
MR. D MAZUMDAR,
ADDITIONAL
GOVERNMENT ADVOCATE
MR. D. CHAKRABORTY
LEGAL SERVICE COMMITTEE
MR. M K MISHRA (R-5)
MS. D D BARMAN (R-2,3)
MR. D S DEKA (R6.1, R6.2)

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LEAVE NOTE OF ADVOCATES FOR 08/08/2022

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1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MR H Dey	20-07-2022	To	19-08-2022
3)	MS. A DEVI	21-07-2022	To	19-08-2022
4)	MR. O P BHATI	29-07-2022	To	12-08-2022
5)	MR. S B PRASAD	31-07-2022	To	13-08-2022
6)	MRS. N BARUAH	01-08-2022	To	13-10-2022
7)	MR D K DAS	08-08-2022	To	10-08-2022
8)	MR B KAUSHIK	03-08-2022	To	12-08-2022
9)	MR. S SINHA	04-08-2022	To	10-08-2022
10)	MR. R P SINGH	09-08-2022	To	23-08-2022
11)	MR D K DAS	04-08-2022	To	08-08-2022
12)	MR. D DAS SR. ADV	05-08-2022	To	09-08-2022
13)	MR. V K CHOPRA	16-08-2022	To	16-08-2022